



**STANDING COMMITTEE ON AGRICULTURE, ANIMAL  
HUSBANDRY AND FOOD PROCESSING  
(2025-26)**

**EIGHTEENTH LOK SABHA**

**MINISTRY OF FOOD PROCESSING INDUSTRIES**

**DEMANDS FOR GRANTS (2026-27)**

**(DEMAND No. 45)**

**THIRTY-FIRST REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI  
MARCH, 2026/ PHALGUNA, 1947 (Saka)**

# **THIRTY-FIRST REPORT**

**STANDING COMMITTEE ON AGRICULTURE, ANIMAL  
HUSBANDRY AND FOOD PROCESSING  
(2025-26)**

**(EIGHTEENTH LOK SABHA)**

**MINISTRY OF FOOD PROCESSING INDUSTRIES**

**DEMANDS FOR GRANTS (2026-27)  
(DEMAND No. 45)**

Presented to Lok Sabha on 16.03.2026

Laid on the Table of Rajya Sabha on 16.03.2026



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
MARCH, 2026/ PHALGUNA, 1947 (Saka)**

**COA No. 530**

Price: Rs.

© 2026 By Lok Sabha Secretariat

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Seventeenth Edition) and Printed by Lok Sabha Secretariat.

**<CONTENTS>**

**Page No.**

<b>Composition of the Committee (2025-26) .....</b>		<b>iv</b>
<b>Introduction .....</b>		<b>vi</b>
<b>DRAFT REPORT</b>		
<b>PART - I</b>		
<b>CHAPTER - I</b>	INTRODUCTORY	
	NARRATION ANALYSIS	
	• Role and Functioning of the Ministry	1
<b>CHAPTER- II</b>	<b>ANALYSIS OF DEMAND FOR GRANTS</b>	6
	A. Summary for Demands	6
	B. An Analysis of Demand No. 45	7
	C. Financial Performance	9
	D. Approved Outlay of the Schemes	12
	E. Allocation Under Scheme Head	12
<b>CHAPTER- III</b>	<b>ANALYSIS OF SECTORAL SCHEMES</b>	18
	<b>CENTRAL SECTOR SCHEMES</b>	18
	<b>A. Pradhan Mantri Kisan Sampada Yojana (PMKSY)</b>	18
	a1. Scheme for Mega Food Parks	23
	a2. Scheme for Creation of Infrastructure for Agro Processing Clusters	25
	a3. Scheme for Integrated Cold Chain and Value Addition Infrastructure	28
	a4. Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC)	30
	a5. Scheme for Creation of Backward and Forward Linkages	31
	a6. Scheme for food safety and quality assurance infrastructure	32
	a6(i) Scheme for Setting up/Up-gradation of Food Testing Laboratories	32
	a7. Scheme for Human Resource and Institutions	34
	a7(i) Research & Development in Processed Food Sector	
	<b>a7(ii) Skill Development</b>	35
	a8. Scheme for Operation Greens	37
	b. Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)	38
	Centrally Sponsored Scheme	40
	c. Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME)	40
<b>CHAPTER - IV</b>	<b>Scheme wise analysis of Physical Targets and Outcomes and Impact Assessment</b>	43
	<b>A. Pradhan Mantri Kisan Sampada Yojana (PMKSY)</b>	43
	a1. Scheme for Mega Food Parks	46
	a2. Scheme for Creation of Infrastructure for Agro Processing Clusters	47
	a3. Scheme for Integrated Cold Chain and Value Addition	49
	<b>Food Irradiation Units under ICC&amp;VAI</b>	49
	a4. Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC)	52
	a5. Scheme for Creation of Backward and Forward Linkages (CBFL)	54
	a6. Scheme for Setting up/Up-gradation of Food Testing Laboratories	55
	a7. Scheme for Human Resource and Institutions	58
	a8. Scheme for Operation Greens	60
	<b>b. Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)</b>	61
	<b>Centrally Sponsored Scheme</b>	65

	<b>c. Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME)</b>	65
	<b>II. Other Policy Issues</b>	67
	A. Temporary Closure of Agro Processing Clusters Scheme	67
	B. Discontinuation of Skill Development Scheme and Future Plans	68
	C. Factors Contributing to the Decline in Processed Food Exports	70
	<b>D. Provisions for SC/ST and other Marginal Sections of the Society</b>	71
<b>CHAPTER V</b>	<b>Institutions under Food Processing Industries</b>	74
<b>PART-II</b>		
<b>RECOMMENDATIONS AND OBSERVATIONS OF THE COMMITTEE</b>		77-95
<b>ANNEXURES</b>		
Annexure-I	Annual Plan of the Schemes administered by Ministry of Food Processing industries for FY 2026-27	96
Annexure-II	The details of Supplementary Demands posted/Amount surrendered by the Ministry during the last 3 years	97
Annexure-III	The details of the re-appropriation of funds during the previous fiscal year and the current fiscal year	102
Annexure-IV	The details of Outlay and Expenditure for the period 2023-24 to 2025-26 of the Ministry of Food Processing Industries scheme-wise:	107
Annexure-V	Scheme-wise details of achievement of physical targets during the last five financial years in respect of the Ministry of Food Processing Industries	110
Annexure-VI	The head wise details of funds allocated/distributed and its utilization in 'Schemes and Non-Scheme wise'	117
Annexure-VII	Details of completed/operational 23 projects Scheme for Creation of Infrastructure of Agro Processing Cluster ( <b>as on 31.01.2026</b> )	124
Annexure-VIII	Details of ongoing 40 projects of the Scheme for Creation of Infrastructure of Agro Processing Cluster	126
Annexure-IX	Operational status of the 10 projects under ICC/VAI Scheme including capacity, employment generation and farmers benefitted during the financial year 2025-26	129
Annexure-X	Present Status of Completion of the remaining 11 projects under ICC/VAI scheme during the Financial Year 2025-26	130
Annexure-XI	Recommendations made by M/s Academy of Management Studies (AMS) on scheme for Integrated Cold Chain and Value Addition Infrastructure in the instant study and the comments of the MOFPI	131
Annexure-XII	The present status of all approved cold chain projects since inception to till date (11.02.2026)	133
Annexure-XIII	Year-wise and State-wise details of food testing laboratories sanctioned, upgraded, and made operational under the Scheme since its inception	135
Annexure-XIV	The details of impact evaluation of the PMFME Scheme as furnished by the Ministry	141
Annexure-XV	State-wise details of the beneficiaries trained under the PMFME Scheme as on 31 <sup>st</sup> January 2026	144
Annexure-XVI	List of approved Projects under component schemes of PMKSY under SC category since 2021-22	145
<b>APPENDICES</b>		
I.	Minutes of the 5 <sup>th</sup> Sitting of the Committee held on 17 <sup>th</sup> February, 2026	156
II.	Minutes of the 10 <sup>th</sup> Sitting of the Committee held on 9 <sup>th</sup> February, 2026	160
III.	Minutes of the 11 <sup>th</sup> Sitting of the Committee held on 13 <sup>th</sup> February, 2026	162

**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL  
HUSBANDRY AND FOOD PROCESSING  
18<sup>th</sup> Lok Sabha (2025-26)**

**SHRI CHARANJIT SINGH CHANNI      -      CHAIRPERSON  
MEMBERS**

**LOK SABHA**

2. Shri Patel Umeshbhai Babubhai
3. Smt. Harsimrat Kaur Badal
4. Shri Rajkumar Chahar
5. Smt. Anita Nagarsingh Chouhan
6. Shri Kuldeep Indora
7. Shri Rajpalsinh Mahendrasinh Jadav
8. Md. Abu Taher Khan
9. Shri Rahul Singh Lodhi
10. Shri Sukanta Kumar Panigrahi
11. Smt. Krishna Devi Shivshankar Patel
12. Shri Naresh Chandra Uttam Patel
13. Shri Narayan Tatu Rane
14. Shri Murasoli S.
15. Shri Dharambir Singh
16. Shri Dushyant Singh
17. Shri Sudhakar Singh
18. Shri Kodikunnil Suresh
19. Shri Tejasvi Surya
20. Smt. Geniben Nagaji Thakor
21. Shri Bhausahab Rajaram Wakchaure

**RAJYA SABHA**

22. Smt. Ramilaben Becharbhai Bara
23. Dr. Anil Sukhdeorao Bonde
24. Shri H.D. Devegowda
25. Shri Banshilal Gurjar
26. Shri Nitin Laxmanrao Jadhav-Patil
27. Shri Madan Rathore
28. Shri S.R. Sivalingam
29. Shri Ramji Lal Suman
30. Shri P. P. Suneer
31. Shri Randeep Singh Surjewala

## **SECRETARIAT**

1. Shri Dhiraj Kumar - Joint Secretary
2. Shri Maheshwar - Director
3. Smt. Paromita Kumar - Assistant Executive Officer

## **INTRODUCTION**

I, the Chairperson, Standing Committee on Agriculture, Animal Husbandry and Food Processing (2025-26), having been authorized by the Committee to submit the Report on their behalf, present this Thirty-First Report on Demands for Grants (2026-2027) of the Ministry of Food Processing Industries.

2. The Committee under Rule 331E(1)(a) of the Rules of Procedure and Conduct of Business in Lok Sabha considered the Demands for Grants (2026-27) of the Ministry of Food Processing Industries, which were laid on the Table of the House on table of House on 12<sup>th</sup> February, 2026. The Committee took evidence of the representatives of the Ministry of Food Processing Industries at their Sitting held on 17<sup>th</sup> February, 2026. The Report was considered and adopted by the Committee at their Sitting held on 13 March, 2026.

3. For facility of reference and convenience, the Observations /Recommendations of the Committee have been printed in bold letters in Part-II of the Report.

4. The Committee wish to express their thanks to the Officers of the Ministry of Food Processing Industries for appearing before the Committee and furnishing the information that they desired in connection with the examination of Demands for Grants of the Ministry.

5. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

**New Delhi;  
13 March, 2026  
22 Phalgun, 1947 (Saka)**

**Charanjit Singh Channi  
Chairperson,  
Standing Committee on Agriculture  
Animal Husbandry and Food Processing**

**REPORT**  
**PART – I**  
**CHAPTER – I**

**INTRODUCTORY**

**NARRATION ANALYSIS**

**Role and Functioning of the Ministry**

The Ministry of Food Processing Industries (MOFPI) is a Ministry of the Government of India responsible for the formulation and administration of the rules, regulations, and laws related to food processing in India.

1.2 The Ministry was established in 1988, with the aims of developing a strong food processing industry, increasing employment in the rural sector, and enabling farmers with modern technology. Subsequently, vide notification No.DOC.CD-442/ 1999 dated 15.10.1999, this Ministry was made a department and brought under the Ministry of Agriculture. It was again notified as the Ministry of Food Processing Industries vide Cabinet Secretariat's Note No.1/22/1/2001- Cab (1) dated 06.09.2001.

1.3 The subjects allocated to the Ministry under Government of India (Allocation of Business) Rules, 1961 are as under: -

- a) Industries relating to:
  - (i) Processing and Refrigeration of certain agricultural products (milk powder, infant milk food, malted milk food, condensed milk, ghee and other dairy products), poultry and eggs, meat and meat products.
  - (ii) Processing of fish (including canning and freezing);
  - (iii) Establishment and servicing of development council for fish processing industry;
  - (iv) Technical assistance and advice to fish processing industry;
  - (v) Fruit and vegetable processing industry (including freezing and dehydration); and
  - (vi) Food grains milling industry.

- b) Planning, development and control of, and assistance to, industries relating to bread, oil seeds, meals (edible), breakfast foods, biscuits, confectionery (including cocoa processing and chocolate making), malt extract, protein isolate, high protein food, weaning food and extruded food products (including other ready to eat foods).
- c) Specialized packaging for food processing industry
- d) Beer including non-alcoholic beer
- e) Alcoholic drinks from non-molasses base
- f) Aerated water and soft drinks

1.4 The Goals of Ministry of Food Processing Industries (MoFPI) are as follows:-

- Better utilization and value addition of agricultural produce for enhancement of income of farmers.
- Minimizing wastage at all stages in the food processing chain by the development of infrastructure for storage, transportation and processing of agro-food produce.
- Induction of modern technology into the food processing industries from both domestic and external sources.
- Maximum utilization of agricultural residues and by-products of the primary agricultural produce as also of the processed industry.
- To encourage R&D in food processing for product and process development and improved packaging.
- To provide policy support, promotional initiatives and physical facilities to promote value added exports

1.5 The strategic role and functions of the Ministry fall under three categories:

- Policy supports developmental & promotional
- Technical & advisory
- Regulatory.

1.6 MOFPI are concerned with the formulation & implementation of policies and plans for all the industries under its domain within the overall national priorities and objectives. Its main focus areas include-development of infrastructure, technological up gradation, and development of backward linkages, enforcement of quality standards and expanding domestic as well as export markets for processed food products.

1.7 As per the Ministry, their focus areas are:-

- Reduce post-harvest losses of agri-horti produce
- Promote Value addition, Generate off-farm jobs
- Enhance processing and preservation capacities, Encourage Agro-processing cluster
- Identify gaps in infrastructure and assist in its creation
- Creation of global food manufacturing champions
- Promote Millet Based Food Processing

1.8 To strengthen Food Processing Sector the Ministry has taken initiatives by implementing schemes like Pradhan Mantri Kisan Sampada Yojana (PMKSY), PM Formalization of Micro Food Processing Enterprises Scheme (PMFME) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI).

1.9 On being asked about **the role of Food Processing Industry in achieving the long-term objectives particularly in terms of value addition to agriculture, employment generation, export promotion and farmers' income enhancement, the Ministry stated as under:**

“Food processing industry plays a crucial role in achieving long term objectives like food and nutrition security, employment generation, Global Value Chain integration with levels of processing comparable to developed countries and ultimately Viksit Bharat. The role of sector in farmers' income enhancement is indispensable as on the one hand, it provides remunerative prices for farmer's produce, on the other hand, it also creates opportunities of entrepreneurship and non-farm employment in rural areas. Food processing industries enhances demand of agri-produce, farmers receive higher prices due to value addition and in this process of value addition, opportunities for productive employment, entrepreneurship, investment and exports are created.

India's food processing infrastructure is witnessing a transformative and inclusive evolution, reflecting the government's steadfast commitment to modernizing the sector. For overall development of Food Processing Sector, Ministry is implementing Central Sector Umbrella Scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country."

#### 1.10 Objectives and Salient Features of Major Schemes

##### **A. Pradhan Mantri Kisan Sampada Yojana (PMKSY)**

- To create modern food processing and preservation infrastructure supported by efficient supply chain management from farm gate to retail outlets;
- To reduce post-harvest losses and wastage of agricultural produce;
- To enhance the level of processing and promote exports of processed food products;
- To strengthen food testing infrastructure in conformity with the standards prescribed by the Food Safety and Standards Authority of India and relevant international norms; and
- To promote research and development in new food products, processing technologies, and packaging solutions.

##### **B. Production Linked Incentive Scheme for Food Processing Industry (PLI Scheme)**

- To support the creation of global food manufacturing champions;
- To promote Indian food brands in domestic and international markets;
- To generate increased employment opportunities, particularly in off-farm activities;
- To ensure remunerative prices for agricultural produce; and
- To enhance farmers' income through value addition and market integration.

##### **C. Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME)**

- To enhance the competitiveness of individual micro-enterprises operating in the unorganised segment;
- To promote formalisation of the food processing sector;

- To provide support to individual enterprises, Farmer Producer Organisations (FPOs), Self-Help Groups (SHGs), and Cooperatives across the entire value chain; and
- To adopt the *One District One Product (ODOP)* approach for fostering district-level specialisation and value addition.

1.11 The Ministry have two institutions under its aegis namely NIFTEM-K i.e. National Institute of Food Technology, Entrepreneurship and Management-Kundli, Haryana, and NIFTEM-T i.e. National Institute of Food Technology, Entrepreneurship and Management-Thanjavur, Tamil Nadu. The Ministry has initiated the action for setting up of NIFTEM in Bihar during 2025-26.

1.12 Food Processing Industries (FPI) has emerged as an important segment of the Indian economy in terms of its contribution to GDP, employment and exports. During the last 9 years ending 2023-24, Food Processing (FP) Sector has been growing at an Average Annual Growth Rate (AAGR) of around 6.55 per cent. Gross Value Added (GVA) in FP sector has increased from 1.34 lakh crore in 2014-15 to Rs. 2.24 lakh crore in 2023-24 (as per 1st Revised Estimates). The FPI sector is further expected to grow at compound annual growth rate (CAGR) of around 6% in next 10 years.

## CHAPTER – II

### ANALYSIS OF DEMAND FOR GRANTS

#### A. SUMMARY OF DEMANDS

The Demands for Grants of the Ministry of Food Processing Industries (Demand No. 45) was laid on 12<sup>th</sup> February, 2026 in the House. The Demand No. 45 has only Voted components and no Charged components. The Demand has a total budgetary provision of Rs. 4979.16 crores, including Rs 4976.43 crores in the Revenue Section and Rs. 2.73 crores in the Capital Section. However, there is a recovery of Rs. 915 crores under the head of AIDF, therefore the net budgetary provision is Rs. 4064.16 crores.

	(Rs. in crore)		
	Revenue	Capital	Gross Total
<b>Charged</b>	-	-	-
<b>Voted</b>	4976.43	2.73	4979.16
<b>Transfer to AIDF</b>	-915.00		-915.00
<b>Total</b>	4061.43	2.73	4064.16

2.2 Major head-wise details of budgetary allocation to the Ministry of Food Processing Industries for the financial year 2026-27 are as follows:-

Major Head	Budget Estimates
2408-Food	3144,00,00
2552 - North Eastern Areas	261,50,00
3601-Grants-in-Aid to State Governments	1474,00,00
3602-Grants-in-Aid to Union Territory Governments with Legislature	24,50,00
3451- Secretariat	72,43,00
<b>Revenue Section (I)</b>	<b>4976,43,00</b>
4408-Capital Outlay on Food Storage and Warehousing	54,00
5475-Capital Outlay on Other General Economic Services	2,19,00
<b>Capital Section (II)</b>	<b>2,73,00</b>
<b>Grand Total (I+II)</b>	<b>4979,16,00</b>

Ministry has incurred the actual expenditure (as on 31.01.2026) amounting to Rs.2183.60, which is 61.14% of allocated RE 2025-26. Further, the total Budget Estimate (BE) & Revised Estimate (RE) were to Rs.4364.22 Crore & Rs.3571.57 Crore respectively allotted by the Ministry of Finance in respect of Ministry of Food Processing Industries, under Grant no.45 during the current FY2025-26. However, in this regard, the head wise details of funds allocated/distributed and its utilization in 'Schemes and Non-Scheme wise' is at **Annexure-VI**.

**B. An Analysis of Demand No. 45**

2.3 The Annual Plan of the Schemes administered by the Ministry of Food Processing Industries for the Financial Year 2026-27 is given at **Annexure I**.

2.4 According to the Ministry the BE and RE proposed by the Ministry and allocations made by Ministry of Finance since the year 2021-22 are as under:

(Rs. in crore)

Year	BE Allocated	RE Allocated	Actual Expenditure	Utilisation in % terms vis-a-vis RE
2021-22	1308.66	1304.12	1146.40	87.91 %
2022-23	2941.99	1901.59	1409.95	74.12 %
2023-24	3287.65	2911.95	2183.91	75%
2024-25	3290.00	2796.79	2214.19	79.17%
2025-26	4364.22	3571.57	2183.60 (as on 31.01.2026)	61.14%
2026-27	4064.16	-	-	-

\* as on 31.01.2026

*“In view of the above table, it is pertinent to mention here that the Ministry of Food Processing Industries is consistently incurred the expenditure but little bit higher than the previous financial year for the utilization of funds from FY 2022-23 onwards. During the current financial year, it has reached upto 61.14% as on 31.01.2026, however, Ministry has sensitized its divisions from time to time for utilization of funds before closing of the financial year.”*

2.5 The quarterly targets and utilization of funds provided by the Ministry during the last three years are as follows:

**Reply of the Government:**

(Rs. in Crore)

FY	Ist Qtr.as per DDG	Ist Qtr. utilisation	IIInd Qtr.as per DDG	IIInd Qtr. utilisation	IIIrd Qtr.as per DDG	IIIrd Qtr. utilisation	IVth Qtr.as per DDG	IVth Qtr. utilisation	Total Budget in the FYs	Total utilization in the FYs
2022-23	735.49	126.62	970.85	219.50	588.41	319.06	647.24	789.95	2941.99	1455.13
2023-24	822.00	396.73	1085.00	313.74	657.00	332.05	723.65	1157.00	3287.65	2199.52
2024-25	822.50	458.19	1085.70	440.02	658.00	240.63	723.80	1097.98	3290.00	2236.82
2025-26	1316.90	435.23	1738.30	1190.83	1053.53	557.54	1158.87	-	5267.60	2183.60

2.6 In view of the fact that the Ministry’s total budget for FY 2025–26 is Rs. 5267.60 crore (as per the table on page 13), while the allocation at the Budget Estimates (BE) stage was only Rs. 3571.57 crore, and the actual expenditure reported as of 31 January 2026 stands at Rs. 2183.60 crore, the Committee desired to be apprised of the manner in which the Ministry

arranged for funds over and above the BE allocation and the measures taken to ensure their utilization within the financial year. The Committee also sought the reasons for the deviation in utilization of funds and the remedial measures adopted. In response, the Ministry submitted the following reply:

*“The total Budget Estimate (BE) of Ministry of Food Processing of Industries (MoFPI) for FY 2025-26 is Rs.5267.60 Crore on Gross basis as per approved DDG (2025-26) including Agriculture Infrastructure and Development Fund (AIDF) amounting to Rs.903.38 Crore for meeting the expenditure of Pradhan Mantri Kisan Sampada Yojana (PMKSY).*

*Accordingly, Ministry of Finance has allotted on net Budget Estimates (BE 2025-26) Rs.4364.22 Crore (i.e. Rs. 5267.60 crore – Rs. 903.38 crores) and reduced the budget at RE (2025-26) to Rs.3571.57 Crore. However, an actual expenditure of Rs.2183.60 Crore has been incurred as on 31.01.2026.*

*Ministry is taking various steps such as regular follow up / meeting with concerned stakeholders, continuous monitoring, digital fund tracking, and proactive reallocation, MoFPI ensures that allocated funds are effectively utilized within the financial year while maximizing sectoral impact and minimizing lapses.”*

2.7 The details of Supplementary Demands posted/Amount surrendered by the Ministry during the last three years are given in Annexure II.

2.8 The details of re-appropriation of funds during the previous fiscal year and the current fiscal year are given in Annexure- III.

2.9 The details of Outlay and Expenditure for the period 2023-24 to 2025-26 of the Ministry of Food Processing Industries scheme-wise are given at **Annexure-IV**.

2.10 The scheme-wise details of achievement of physical targets during the last five financial years in respect of the ministry of food processing industries are given at **Annexure-V**.

2.11 The Department has stated that the proportion (in % terms) of Budgetary Allocation (Budget Estimates) made in favour of the Department out of the total Budget of the Government of India since the Financial Year 2020-21 are:

Year	Outlay (BE) in Crore	Total Outlay (BE) of Gol in Crore	% of the Total Outlay
2020-21	3042230.00	1232.94	0.04
2021-22	3483239.00	1308.66	0.04
2022-23	3944909.00	2941.99	0.07
2023-24	4503097.00	3287.65	0.07
2024-25	4820512.00	3290.00	0.07
2025-26	5065345.04	4364.22	0.09
2026-27	5347314.81	4064.16	0.08

It has been stated that Ministry has incurred the actual expenditure (as on 31.01.2026) amounting to Rs.2183.60, which is 61.14% of allocated RE 2025-26. Further, the total Budget Estimate (BE) & Revised Estimate (RE) were to Rs.4364.22 Crore & Rs.3571.57 Crore respectively allotted by the Ministry of Finance in respect of Ministry of Food Processing Industries, under Grant no.45 during the current FY 2025-26. However, in this regard, the head wise details of funds allocated/distributed and its utilization in 'Schemes and Non-Scheme wise' is at **Annexure-VI**.

### C. Financial Performance

2.12 Allocation and Utilization of funds on Central Sector/Centrally Sponsored Schemes as furnished by the Ministry is as under:

(Rs. in crore)					
Year	BE	RE	Actuals	Under utilised amount vis-vis RE	Utilisation in % terms vis-a-vis RE
2022-23	2822.00	1764.00	1326.51	437.49	75.19
2023-24	3092.29	2695.00	2035.55	659.45	75.53
2024-25	3052.00	2530.00	2013.70	516.30	79.59
2025-26	4103.38	3350.00	2018.01*	1331.99	60.24
2026-27	3815.00	-	-	-	-

\* as on 31.01.2026

2.13 The Committee note that, despite the downward revision of allocations from the Budget Estimates (BE) to the Revised Estimates (RE), the utilization of funds has remained sub-optimal. In this context, the Committee sought to ascertain whether the low utilization of RE allocations was attributable to reduced demand from the States or to any deficiencies in

the design of the Schemes, and to know the remedial measures taken to arrest the declining trend in utilisation. In response, the Ministry furnished the following reply:

*“It is submitted that that the Ministry provides mostly financial assistance (capital subsidy) to entrepreneurs selected on the basis of Expression of Interest (EoI) issued from time to time. The schemes are not any region or State specific but demand driven and are implemented across the country.*

*At times, difficulty in getting sufficient number of eligible proposals for release of funds is the main reason for inability to fully utilize the funds under scheme heads. For the approved projects, the conditions stipulated of the Scheme Guidelines/ approval letters are to be complied in order to be eligible for the incentive/ subsidy. If the projects are unable to meet the conditions of the Scheme Guidelines/ approval letters, there is a consequent short fall in the incentive/ subsidy outgo.*

*The Ministry regularly monitors the progress of the projects, in association with the Project Management Agency(ies) [PMA] to address the issues faced in the implementation. Ministry also writes letters to State governments, if found necessary, to help promoters/Implementing Agencies in getting statutory approvals in a timely manner and to avoid unnecessary delay in implementation.”*

2.14 Taking note of the downward revision of allocations from the Budget Estimates (BE) to the Revised Estimates (RE), the Committee desired to be furnished with a detailed quarterly-wise roadmap for physical and financial utilisation for the financial year 2026–27. The Committee also sought to be apprised of the measures proposed by the Ministry to avoid such downward revisions at the RE stage and to prevent the concentration of expenditure in the last quarter of the financial year. In response, the Ministry furnished the following reply:

*“The quarterly-wise proposed physical and financial utilization for the FY 2026–27 under Pradhan Mantri Kisan Sampada Yojana (PMKSY) are as follows:-*

<b>Quarter</b>	<b>I</b>	<b>II</b>	<b>III</b>	<b>IV</b>	<b>Total</b>
<i>Physical (units)</i>	50	50	50	49	199
<i>Financial</i>	Rs. 228.75 crore	Rs. 228.75 crore	Rs. 228.75 crore	Rs. 228.75 crore	Rs. 915.00 crore

*Under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), the BE and RE was same i.e. Rs.1200.00 crore for FY 2025-26. Under PLISFPI, most of the Applicants submit claim for incentive only in the very last week of the closing date i.e. between 25<sup>th</sup> to 31<sup>st</sup> December, as 31<sup>st</sup> December is last date for submitting claims online. As a result, the Ministry of Food Processing Industries (MoFPI) has no other option but to process majority of the claims in last quarter of every Financial Year. It is expected that the entire budget allocation for the year 2025-26 will be fully utilized.*

*Under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme, the roadmap of quarterly-wise physical and financial utilization for the FY 2026-27 has been framed as under:*

***Financial Phasing (Indicative):***

- (a) Q1 (Apr–Jun): 20–25% of BE – Finalisation of Annual Action Plans, approvals, initial fund releases, state budget provisioning.*
- (b) Q2 (Jul–Sep): 30–35% – Full-scale implementation and milestone-based disbursements.*
- (c) Q3 (Oct–Dec): 30–35% – Peak execution phase and second tranche releases (issuance of mother sanction).*
- (d) Q4 (Jan–Mar): 20% – Completion payments and settlement of pending liabilities.*

*PMFME Scheme being a centrally sponsored scheme, requires the inclusion of State Share. Delays in availability of the State share affects the timely utilization of funds.*

*Following are the measures planned to utilize the allocation during FY 2026-27:-*

- (i) Under PMKSY, MoFPI invited Expression of Interest (EOI) during 2025-26 and will invite during 2026-27. Many of the projects are at implementation stage, which are liability of MoFPI. These projects are likely to be completed/ operationalized during 2026-27. Also, there is a gestation period for release of 1<sup>st</sup>/ 2<sup>nd</sup>/ 3<sup>rd</sup> instalment of grants in aid to promoter.*
- (ii) Under PMFME Scheme, number of applications sanctioned by the banks has been increased during last year. So, there is a liability on the part of MoFPI.*

(iii) *In PLISFPI, release is based on the audited balance sheet of the approved projects, which is available only after December of the Current Financial Year. Hence, it is expected that the expenditure will increase.”*

**D. Approved Outlay of the Schemes**

2.15 The details of implementation period, target segment and approved outlay of the Schemes implemented by the Ministry are as under:

<b>Schemes implemented by Ministry</b>		
<b>Scheme</b>	<b>Target Segment</b>	<b>Approved Outlay (In Rs. Cr)</b>
Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Implementation Period: 2021-2026	Small and Medium Enterprises	6,520
Prime Minister Formalisation of Micro Food Enterprises (PMFME) Implementation Period: 2020-2026	Micro Enterprises	10,000
Production Linked Incentive for Food Processing Industries (PLISFPI) Implementation Period: 2021-2026	Primarily Large Units	10,900

**E. Allocation under Scheme Head**

2.16 The Scheme-wise Budget Estimates, Revised Estimates and Actual Expenditure (January, 2026) for the year 2025-26 and Budget Estimates for the year 2026-27 are as under: -

<b>Revenue Expenditure/ Capital Expenditure</b>	<b>BE 2025-26</b>	<b>RE 2025-26</b>	<b>A.E. (as on 31.01.2026)</b>	<b>BE (2026-27)</b>
<b>Pradhan Mantri Kisan Sampada Yojana; Schemes for</b>				
Mega Food Parks	80.40	50.05	20.73	137.02
Creation of Infrastructure for Agro-processing Clusters	55.90	51.70	25.98	53.30
Integrated Cold Chain & Value Addition Infrastructure	171.63	129.29	81.53	152.67
Creation/Expansion of Food Processing & Preservation Capacities	347.28	295.58	180.64	340.61
Creation of Backward and Forward Linkages	11.10	2.42	0.00	4.07

Food Safety & Quality Assurance Infrastructure	55.91	46.26	31.14	133.13
Human Resource and Institutions	3.60	1.48	0.29	3.50
Operation Green	177.36	73.02	39.91	90.50
Other Revenue Expenditure (Swacchta Action Plan)				0.20
<b>Total Scheme Expenditure "B" (PMKSY)</b>	<b>903.38</b>	<b>650.00</b>	<b>380.28</b>	<b>915</b>
<b>PLIS- Production -Linked Incentive Scheme for Food Processing Industry ("C")</b>	<b>1200</b>	<b>1200</b>	<b>645.08</b>	<b>1200</b>
<b>Centrally Sponsored Scheme</b>				
PM Formalisation of Micro Food Processing Enterprises (PM FME) Scheme ("D")	2000	1500	992.65	1700
<b>TOTAL "A+B+C+D" (PMKSY+PLIS+PM FME)</b>	<b>4103.38</b>	<b>3350</b>	<b>2018.01</b>	<b>3815</b>

2.17 On being asked to furnish the reasons for the underutilisation of funds across the major Schemes of the Food Processing Industries, the Ministry submitted the following reply:

*"Under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), most of the Applicants submit claim for incentive only in the very last week of the closing date i.e. between 25<sup>th</sup> to 31<sup>st</sup> December, as 31<sup>st</sup> December is last date for submitting claims online. As a result, the Ministry of Food Processing Industries (MoFPI) has no other option but to process majority of the claims in last quarter of every Financial Year. It is expected that the entire budget allocation for the year 2025-26 will be fully utilized.*

*Difficulty in getting sufficient number of eligible proposals for release of funds under Scheduled Caste Sub Plan (SCSP), Tribal Sub Plan (TSP) and North Eastern Region (NER) heads are the main reason for inability to fully utilize the funds under scheme heads. MoFPI has mostly exhausted funds available under General Budget Head of the schemes. The reasons for inability to fully utilize the funds under various budget heads of Pradhan Mantri Kisan Sampada Yojana (PMKSY) scheme are:*

- (a) *The Project Implementing Agencies (PIAs) face difficulties in timely receipt of statutory approvals for building plan, power connection, water supply, Consent to Establish (CTE), Consent to Operate (CTO), etc. for their projects from the concerned State Government authorities.*

- (b) *PIAs face problems in timely procurement of plant & machinery and completion of civil works of the project due to non-disbursement of the sanctioned term loan amount timely to the project by term lending banks.*
- (c) *Due to the above reasons, PIAs were not able to submit the requisite documents for claiming the respective instalments of grants-in-aid / subsidy from the MoFPI. This led to the inability to fully utilize the funds under PMKSY scheme.*

*Under Pradhan Mantri Formalization of Micro food processing Enterprises (PMFME) Scheme, as on date 31<sup>st</sup> January, 2026, approximately 1,78,141 loan sanctions have been achieved, which accounts for about 90% of the cumulative target of 2 lakh sanctions to be achieved by 31.03.2026. Although the scheme was launched in June 2020, the online portal went live on January 25, 2021, making the FY 2020-21 almost non-impactful. Additionally, the initial two years of the scheme (FY 2020-21 and FY 2021-22) were significantly affected by the COVID-19 pandemic, which led to restricted mobility and limited opportunities for awareness activities aimed at mobilizing applicants. The progress has been incremental since FY 2022-23 and reflects sustained implementation progress and indicates that the Scheme remains largely on track to meet its overall objectives. However, MoFPI conducts regular meetings with States/ UTs, lending banks, State Level Bankers Committee (SLBC) and other stakeholders for getting eligible proposals under the scheme.*

*In order to address these issues, MoFPI has also made preferential provisions in the guidelines of schemes. MoFPI is regularly conducting virtual/ physical meetings with promoters/investors to assess the implementation of sanctioned projects and to find out issues/problems being faced by them. MoFPI also writes letters to State governments, if required so, to help promoters/Implementing Agencies in getting statutory approvals in a timely manner and to avoid unnecessary delay in implementation.”*

2.18 The details of budgetary provisions and their utilization under SCSP/TSP/NER components (consolidated as well as scheme-wise) for various schemes under Central Sector/ Centrally Sponsored Schemes of the Ministry during the last three years are as under:

Statement showing Allocation and Expenditure under NER in Ministry of Food Processing Industries during last 3 years

<b>PMFME NER</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
Budget Estimate (BE)	90.00	64.10	90.00
Revised Estimate (RE)	29.00	80.00	120.00
Actual Expenditure (AE)	17.70	61.97	98.75

<b>PMKSY NER</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	90.00	92.32	75.00
RE	67.30	23.72	63.00
AE	37.86	16.65	55.65

<b>PLISFPI NER</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	NA	NA	NA
RE	NA	NA	NA
AE	NA	NA	NA

Statement showing Allocation and Expenditure under Tribal Sub-Plan in Ministry/ Department of Food Processing Industries during last 3 years

<b>PMFME TSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	38.90	27.56	37.80
RE	12.48	34.40	51.60
AE	11.92	33.66	24.35

<b>PMKSY TSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	38.70	39.70	31.35
RE	28.94	32.04	27.10
AE	1.36	6.96	16.21

<b>PLISFPI TSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	NA	NA	NA
RE	NA	NA	NA
AE	NA	NA	NA

Statement showing Allocation and Expenditure under Special Component Plan for Scheduled Castes in Ministry of Food Processing Industries during last 3 years

<b>PMFME SCSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	74.70	53.20	72.95
RE	24.06	66.40	99.60
AE	22.49	66.31	71.21

<b>PMKSY SCSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	74.70	76.63	60.50
RE	55.86	61.83	52.29
AE	20.30	50.22	44.45

<b>PLISFPI SCSP</b>			
	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
BE	NA	NA	NA
RE	NA	NA	NA
AE	NA	NA	NA

2.19 On being asked about the reasons for the underutilisation under the SCSP/TSP/NER components of various schemes in the Food Processing Sector during the last three years, the Ministry furnished the following reply:

*“Difficulty in getting sufficient number of eligible proposals for release under Scheduled Caste Sub Plan (SCSP), Tribal Sub Plan (TSP) and North Eastern Region (NER) heads is the main reason for inability to fully utilize the funds under scheme heads. Ministry mostly exhausts funds available under General Head of the schemes.*

*In order to address the issues, Ministry has made preferential provisions in the guidelines of schemes. Ministry is regularly conducting meetings with*

*promoters/investors to assess the implementation of sanctioned projects and to find out issues/problems being faced by them.*

*The files for release of approx. Rs. 9.21 crore are already in submission/process. Files for remaining amount are under process in consultation with Project Implementing Agencies (PIAs) & Project Management Agencies (PMAs). Ministry is in touch with the PIAs & PMAs and is continuously monitoring for timely submission of documents for release of remaining funds for rest of the period of FY 2025-26. Also, in case of any issue faced by Project Implementing Agencies, the Ministry and PMA are regularly advising, coordinating and supporting them as and when required in their specific cases.”*

## CHAPTER – III

### ANALYSIS OF SECTORAL SCHEMES

As per Detailed Demands for Grants for the Ministry for 2025-26, the Ministry has been implementing the following Central Sector/Centrally Sponsored schemes: -

Sl. No.	Name of the Scheme
A	Pradhan Mantri Kisan Sampada Yojana (Central Sector Scheme having below given 8 component schemes)
A1	Scheme for Mega Food Parks
A2	Scheme for Creation of Infrastructure for Agro-processing Clusters
A3	Scheme for Integrated Cold Chain and Value Addition Infrastructure
A4	Scheme for Creation/ Expansion of Food Processing & Preservation Capacities
A5	Scheme for Creation of Backward and Forward Linkages
A6	Scheme for Food Safety and Quality Assurance Infrastructure (erstwhile Scheme for Quality Assurance)
	(i) Scheme for Setting up/ Upgradation of Food Testing Laboratories
	(ii) Scheme for Implementation of HACCP/ISO Certification
A7	Scheme for Human Resources and Institutions:
	(i) Research & Development
	(ii) Skill Development
A8	Scheme for Operation Greens
B	Production Linked Incentive Scheme for Food Processing Industry (Central Sector Scheme)
C	Pradhan Mantri Formalisation of Micro food Processing Enterprises Scheme (Centrally Sponsored Scheme)

#### **CENTRAL SECTOR SCHEMES**

##### **A. Pradhan Mantri Kisan Sampada Yojana (PMKSY)**

3.2 The Pradhan Mantri Kisan Sampada Yojana (PMKSY) was launched on 3rd May, 2017 as an umbrella scheme to address gaps in infrastructure, processing capacity, and value chain integration in the food processing sector, where private investment in basic and common facilities remains limited. The Scheme aims to augment private investment through targeted Government support.

PMKSY was initially approved with an outlay of ₹6,000 crore for the period 2016–20 (Fourteenth Finance Commission cycle) and was subsequently extended up to FY 2020–21. The Union Cabinet has approved the continuation of PMKSY during the Fifteenth Finance Commission cycle (2021–22 to 2025–26) with a total outlay of ₹6,520 crore, including an additional allocation of ₹1,920 crore, with an expected leverage of total investment of about ₹31,400 crore.

Under the restructured PMKSY for the Fifteenth Finance Commission cycle, provision has been made only for committed liabilities under the following components, with no new projects to be sanctioned:

- Mega Food Parks
- Creation of Backward and Forward Linkages
- Human Resources and Institutions – Skill Development

Further, Promotion Activities and HACCP, earlier included under the Food Safety and Quality Assurance Infrastructure component, have been discontinued.

3.3 The following component schemes continue to support sanctioning of new projects during the Fifteenth Finance Commission period:

- Integrated Cold Chain and Value Addition Infrastructure (ICC)
- Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC)
- Infrastructure for Agro-Processing Clusters (APC)
- Food Safety and Quality Assurance Infrastructure (FTL)
- Human Resources and Institutions – Research & Development
- Operation Greens

Out of the additional allocation of ₹1,920 crore:

- ₹1,000 crore has been earmarked for:
  - Setting up 50 Multi-Product Food Irradiation Units under ICC; and
  - Establishment of 100 NABL-accredited Food Testing Laboratories (FTLs) under Food Safety and Quality Assurance Infrastructure.
- ₹920 crore has been provided for ongoing PMKSY component schemes.

The enhanced allocation reflects increased Government focus on strengthening food processing infrastructure, with special emphasis on difficult areas and the welfare of Scheduled Castes and Scheduled Tribes (SC/ST).

3.4 The details of budgetary allocation and utilization under the Central Sector Scheme-PMKSY since 2022- 23 are as follows:-

(Rs. in crore)

Year	BE	RE	Actuals	Amount of underutilization vis-à-vis RE	utilization in % terms vis-a- vis RE
2021-22	690.00	791.00	713.49	77.51	90.20%
2022-23	900.00	673.00	561.92	111.08	83.49%
2023-24	923.24	745.00	666.21	78.79	89.42%
2024-25	729.00	630	540.05	89.5	85.72%
2025-26	903.38	650	380.28	269.72	58.50%
2026-27	914.99	-	-	-	-

\*as on 31.01.2026

3.5 When asked to furnish the reason for downward revision of estimates at RE stage, the Ministry furnished the following reply:

“Budget allocations under BE and RE are made after a realistic assessment of the progress of approved projects and the likely fund requirements. The downward revision of estimates at the RE stage was primarily due to the lower number of projects reaching the stage of fund release during the financial year. During 2025–26, fewer release proposals were anticipated as compared to earlier projections, since the Grant-in-aid is released on reimbursement basis only after submission of all the requisite documents as per applicable scheme guidelines and in a lot of projects, the documents were not submitted on time, resulting in reduced demand for funds. Accordingly, the allocation was revised at the RE stage.”

3.6 On being asked about the reasons for underutilisation of funds, the Ministry submitted the following reply:

“The underutilization of funds was mainly due to delays in project implementation arising from non-receipt of statutory clearances and approvals by the state/other concerned Govt authorities, such as Consent to Establish (CTE), Consent to Operate (CTO), building/lay out plans, change of land use (CLU), FSSAI license, meeting of pre-disbursement conditions of lending banks for term loan disbursements etc. Further, the final tranche of grant is released only after completion of the project, which also affects the pace of disbursement. As number of proposals received under NER, SC and ST category is very low resulting underutilisation of funds under these categories.

Against the RE of Rs.650 crore, Rs.397.43 crore (about 61.16%) has already been utilized as on 04.02.2026, and projects of around Rs.250 crore are at

advanced stages of implementation. Therefore, Rs.250 crore is expected to be utilised by the end of March 2026.”

3.6 When asked to furnish details of the efforts being undertaken by the Ministry to ensure optimum utilisation of funds during the remaining period of FY 2025–26, the Ministry submitted the following:

“The Ministry has appointed Project Management Agencies (PMAs) who are on continuous basis interacting with the applicants for faster implementation of the Projects. The Ministry also holds regular review meetings with PMAs and implementing Agencies and tries to sort out issues arising in implementation as and when required. The Ministry is regularly calling for Progress reports from PMAs as well as implementing agencies and is issuing show-cause notices in case of delays. Ministry on the request of Project Implementing Agencies (PIAs), if required, also takes up the matter with the concerned State/UTs Government and their agencies for timely implementation. Also, revision of component scheme guidelines of PMKSY is undertaken by the Ministry from time to time to make the guidelines more simple and easy to implement.”

3.7 When the Committee desired to know the detailed roadmap formulated by the Ministry to ensure timely and effective utilization of the enhanced Budget Estimates for FY 2026–27, in view of the underutilization of funds during FY 2025–26, the Ministry replied as under:

“The Ministry will make continuous efforts for utilization of the funds in the F.Y. 2026-27 as mentioned below:

- (a) Regular review meetings, virtual verification and physical site inspection of projects will be conducted by the Ministry and PMAs for timely completion of the projects.
- (b) Ministry on the request of PIAs, if required, will also take up the matter with the concerned State/UTs Government and their agencies for timely implementation.
- (c) Ministry and the Project Management Agencies (PMAs) engaged under component schemes of PMKSY will interact frequently with the Project Implementing Agencies (PIAs) of approved projects and will assist them in timely submission of documents and implementation of the projects.

- (d) Project Management Unit (PMU) may be set up in the Ministry for uniform monitoring of projects.
- (e) In order to generate proposals under PMKSY, EOI of component schemes is floated from time to time on the basis of availability of funds. Further, it is submitted that special EOI for SC/ST/NER category is also floated by the Ministry as and when required to generate more proposals under this category.

In view of these efforts the budget allocated under the scheme for 2026-27 would be utilized.”

3.8 When the Committee desired to know the details of eligibility criteria for applicants under PMKSY Scheme and Three-tier appraisal system followed during the project selection and approval, the Ministry in its reply stated as follows:

- (a) Net worth: combined net worth of the applicant shall not be less than 1.5 times of grants-in-aid sought under the scheme.
- (b) In-principle/final term loan sanction letter from a bank.
- (c) Term loan from the bank for an amount not less than 20% of the total project cost in respect of proposals from General area. In case of proposals from difficult areas or proposals from SC/ST or Farmer Producer organisations or Self-Help Groups, term loan amount shall not be less than 10% of the total project cost.
- (d) A detailed appraisal notes from a scheduled Commercial Bank specific to the proposal.
- (e) Infusion of equity of at least of at least 20% of the total project cost for proposals from General Areas (10% for proposals from Difficult areas or proposals from SC/ST or farmer producer organisations or Self-Help Groups.
- (f) Only one application will be accepted from an entity against Expression of Interest issued under the Scheme.
- (g) Expansion/Upgradation of existing facility(ies) will not be allowed except for FTL and CEFPPC schemes
- (h) Entities or promoter(s) of entities who have availed financial assistance under another scheme (any scheme other than the CEFPPC scheme) of the Ministry will be eligible for Grants-in-aid only after two years from the date of commercial operation of the previous project. Provided that an entity or promoter(s) of an entity shall not be eligible for financial assistance for more than two projects during a period of 10 years.

Details of Three-tier appraisal system followed during project selection and approval:

The Ministry of Food Processing Industries constitutes a Technical Committee (TC) and a Project Approval Committee (PAC) for scrutiny/consideration/approval of proposals received against EOI. The Technical committee and Project Approval Committee may be assisted by Project Management Agency (PMAs) to be appointed by the Ministry.

At the first stage, the PMA examines the proposal/project and then PMA submits its report to the Technical Committee (TC). The TC scrutinizes the applications as per eligibility criteria of applicable scheme guidelines. Thereafter, in respect of proposals that are found eligible for consideration of Grants-in-aid, recommendations of the TC are placed before Project Approval Committee for consideration and approval or otherwise.

3.9 When the Committee enquired about the process adopted for release of grants in tranches under all component schemes of the *Pradhan Mantri Kisan Sampada Yojana (PMKSY)*, the mechanisms instituted for monitoring implementation of projects and ensuring compliance during execution, and the procedure followed for verification of Utilization Certificates, the Ministry stated as under:

“Release of 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup> instalments of Grant-in-aid approved (as the case may be) is on reimbursement basis. 1<sup>st</sup>/2<sup>nd</sup> /3<sup>rd</sup> instalments as applicable are released by the Ministry based on the inspection report and recommendations submitted by the Project Management Agency (PMA). The final instalment of the approved Grant-in-aid is released after conducting inspection by the Joint Inspection Team (JIT) having representation from the Ministry, lending bank, PMA and representative of the promoter and uploading of the correct documents by Project Implementing Agency (PIA). Regular review meetings, virtual verification and physical site inspection of projects are conducted by the Ministry and PMAs ensuring compliance during execution.”

#### **A1. Scheme for Mega Food Parks**

The Mega Food Park (MFP) Scheme aims at providing modern infrastructure facilities for food processing along the value chain from farm to market. The scheme functions on a hub and spoke model. It includes the creation of infrastructure for primary processing and storage near the farm gate at primary processing centres (PPCs), collection centres (CCs), and common facilities and enabling infrastructure at the central processing center. The food processing units, under the scheme, would be located at the Central Processing Centre (CPC), with need-based common infrastructure required for processing, packaging, environmental protection systems, quality control labs, trade facilitation centres, etc. The Scheme has been discontinued w.e.f. 01.04.2021 with committed liabilities for the approved project.

3.10 The salient features of the Scheme as furnished by the Ministry are as follows:

- Provides modern infrastructure for food processing units based on a cluster

approach, hub and spoke model

- Capital grant @ 50% of eligible project cost in general areas and @ 75% in NE/difficult/ITDP areas; max. support Rs. 50 crore per project;
- Components of Scheme: Core processing facilities, basic enabling & noncore infrastructure, SDF sheds, Primary Processing/Collection Centre;
- Min. Land area: At least 50 acres of contiguous land;
- Implemented through Special Purpose Vehicle (SPV) and State PSUs.

3.11 The details of allocation and expenditure under the Mega Food Park Scheme since 2021-22 are as follows

(Rs. in crore)

Year	BE	RE	AE	Amount of under utilization vis-a-vis RE utilization in % terms vis-a-vis RE	utilization in % terms vis-a-vis RE
2025-26	80.40	50.05	20.73	29.32	41.42%
2026-27	137.02	-	-	-	-

\* as on 31.01.2026

3.12 Pointing out to the utilization of only 41.42% of the total funds allocated during the first three quarters of FY 2025-26, and further inquiry about the reasons for this underutilization, the Ministry submitted the following reply:

“Ongoing Mega Food Park projects are required to apply for release of instalments of grant-in-aid after compliance with provisions of scheme guidelines. Most of the ongoing projects are due for release of final instalment which are required to comply with condition of leasing of at least 75% of total leasable area and operationalization of at least 25% units in the leasable area of the mega food park, which is normally a time taking process and most of MFP projects are not able to comply with this condition for claim of subsidy. Thus, there are delays in claiming due amount of grant-in-aid by project developers which result in less utilization of funds under the scheme”.

3.13 On being asked specifically about the measures taken by the Ministry to ensure optimum utilisation of funds, the Ministry stated the following reply:

“Ministry and Project Management Agency (PMA) have been following up and pursuing up with the implementing agencies (telephonically as well as through Email) to adhere to the timeline and submit documents as per the terms and conditions laid down in the approval letter as well as applicable guidelines.

Besides, monitoring the progress of the ongoing projects is being done by holding Review Meetings chaired by the Hon'ble Minister, Secretary and Additional/Joint Secretary in the Ministry regularly. In addition, the Ministry is also providing the projects all possible support and hand holding including interaction with various concerned Departments/ Agencies of the State Governments at all levels and impressing upon implementation of the single window clearance system.”

## **A2. Scheme for Creation of Infrastructure for Agro Processing Clusters**

3.14 The Scheme for Creation of Infrastructure for Agro Processing Clusters has two basic components i.e. Basic Enabling Infrastructure (roads, water supply, power supply, drainage, ETP etc.) and Core Infrastructure/Common facilities (ware houses, cold storages, IQF, tetra pack, sorting, grading etc). Creation of common facilities in a cluster may vary depending upon requirements of food processing units existing outside the cluster or to be set up in a cluster. Minimum 5 food processing units with minimum investment of Rs. 25 crores are to be set up in the cluster.

3.15 The details of the Scheme for Creation of Infrastructure for Agro Processing Clusters, furnished by the Ministry are as under:

- Aims at development of modern infrastructure and common facilities to encourage group of entrepreneurs to set up food processing units based on cluster approach by linking groups of producers/farmers to the processors and markets through well-equipped supply chain with modern infrastructure.
- Envisages a cluster of minimum 5 processing units with an investment of Rs.25 Cr.;
- Grant @ 35%/50% in general/difficult areas as well as for projects of SC, ST, FPO & SHGs, of eligible project cost upto max of Rs. 10 Crore per project;
- Minimum 10 acres land is required either by purchase or on lease of 50 years;
- Eligible organizations Farmer Producer Organisations/Cooperatives/FPCs/SHGs/Government & private sector companies, processors, retailers etc.

3.16 The details of BE, RE and Actuals utilization under the scheme since 2021-22 are as follows:

(Rs. in crore)					
Year	BE	RE	AEAE	Amount of under utilization vis-a-vis RE utilization in % terms vis-a-vis RE	Utilization in % terms vis-a- vis RE
2025-26	55.90	51.70	25.98*	25.72	50.25%
2026-27	53.30	--	--	--	--

\*as on 31.01.2026

3.17 When asked to furnish the reasons for the downward revision of allocations from the Budget Estimates (BE) to the Revised Estimates (RE) for the Scheme, along with the reasons for the low actual utilisation against the RE amounting to only 43.79 per cent during the financial year 2025–26, the Ministry submitted the following reply:-

“The downward revision of BE to RE under Scheme for creation of Infrastructure for Agro Processing Clusters (APC) is majorly due to non-submission of documents for release of grant/subsidy by adequate number of Project Implementing Agencies. However, there is no shortfall in the percentage of utilisation of funds vis-à-vis the Revised Estimates. Target for the remaining funds of RE will be met in the rest of the period of the FY 2025-26.”

3.18 In response to the Committees’ query regarding the prospects for full utilisation of funds during the remaining two months of the financial year 2025–26, and the details of the measures taken or proposed to be taken to achieve full utilisation of funds in the current financial year, the Ministry submitted the following reply:

“The files for release of approx. Rs. 9.21 crore are already in submission/process. Files for remaining amount are under process in consultation with Project Implementing Agencies (PIAs) & Project Management Agencies (PMAs). Ministry is in touch with the PIAs & PMAs and is continuously monitoring for timely submission of documents for release of remaining funds for rest of the period of FY 2025-26. Also, in case of any issue faced by Project Implementing Agencies, the Ministry and PMA are regularly advising, coordinating and supporting them as and when required in their specific cases”

3.19 In view of the fact that the total grants released for the projects amounted to Rs. 308.52 crore, while the actual expenditure incurred from FY 2018–19 up to 31 January 2026 stands at Rs. 319.61 crore, the Committee observed an excess expenditure of Rs. 11.09 crore over and above the released grants. The Committee, therefore, asked the

Ministry to furnish the reasons for this excess expenditure. In response, the Ministry submitted the following reply:

“It is submitted that the expenditure given in the annexures attached with the reply of List of Points was updated after adding the amount of one sanction of Rs. 3.33 crore dated 05.02.2026.

As on 31.01.2026, the total grants/subsidy released for 23 completed/operational projects amount to Rs.155.8661 crore (taken up to 4 digits after point) and grants/subsidy released for remaining Under Implementation 40 projects is Rs. 149.5949 crore (taken up to 4 digits after point). Further, the total professional fee paid from FY 2018-19 to Project Management Agencies (PMAs) is Rs. 1.94 crore (as per the table given below):

**Table-1:**

<b>(Amount in Rs Crore)</b>	
<b>Financial Year</b>	<b>Professional fee paid</b>
2016-17	0
2017-18	0
2018-19	0.15
2019-20	0.30
2020-21	0.10
2021-22	0.40
2022-23	0.14
2023-24	0.35
2024-25	0.30
2025-26 (as on 31.01.2026)	0.20
<b>Total</b>	<b>1.94</b>

Now, the total expenditure as per both annexures and professional fee paid to the Project Management Agencies (PMAs) (as per above table), comes to Rs. 307.40 crore. However, as per the table below the total actual expenditure of the Agro Processing Clusters (APC) Scheme is Rs. 319.6151 crore which is in excess with Rs. 12.2151 crore. The reason for this excess amount is due to cancellation of two approved projects due to non-compliance with conditions of scheme guidelines:

- i. M/s Great Himalayan Farm Fresh – Grant/Subsidy released = Rs. 7.2081 crore (cancelled on 17.03.2025)
- ii. M/s Agro Cluster - Grant/Subsidy released = Rs. 4.80 crore (cancelled on 16.06.2023)

Hence, there is no excess expenditure in the APC Scheme.

**Table-2:**

Financial Year	(Amount in Rs crore)		
	BE	RE	AE
2016-17	0	0	0
2017-18	35	0	0
2018-19	20	30	22.65
2019-20	48.75	50.14	43.83
2020-21	65	56.69	48.4651
2021-22	37.5	53.90	49.08
2022-23	48.45	56.55	46.82
2023-24	81.30	63.52	39.35
2024-25	38.90	47	43.44
2025-26	55.90	51.70	25.98
		Total	319.6151*

as on 31.01.2026

The updated expenditure till 31.01.2026 are given in **Annexure VII** and **Annexure VIII**.

### **A3. Scheme for Integrated Cold Chain and Value Addition Infrastructure**

3.20 The Ministry have stated that the objective of the scheme is to provide integrated cold chain, preservation and value addition infrastructure facilities without any break, from the farm gate to the consumer in order to reduce post-harvest losses of horticulture and non-horticulture agri-produce. The projects under the scheme can be set up by Individuals as well as entities/organizations such as Farmer Producer Organizations (FPOs, FPCs, NGOs, PSUs, Firms, Companies, etc. The scheme has been operational since the 11th Plan Period.

3.21 The details of Scheme for Integrated Cold Chain & Value Addition Infrastructure given by the Ministry are as under:

- Objective of the scheme is to provide integrated cold chain and preservation infrastructure facilities, without any break, from the farm gate to the consumer;
- To support setting up of standalone irradiation units.
- Financial assistance:
- Grant@ 35%/50% in general/difficult areas (SC/ST, FPO & SHGs) of eligible project cost upto Max. Rs. 10 crore per project;
- Eligible organizations: Farmer Producer Organizations/ Cooperatives/ FPCs/ SHGs/ Government & private sector companies, processors, retailers etc.

3.22 The details of BE, RE and actual utilization under the ‘Scheme for Integrated Cold Chain and Value Addition Infrastructure’ are as follows:

Year	BE	RE	Actuals	Percent of utilization <i>vis-a-vis</i> RE
2024-25	179.80	118.80	113.52	95.55%
2025-26	171.63	129.29	81.53	63.06%

\*as on 31.01.2026

3.23 On being asked about the reason for lower utilisation of funds in FY 2025-26, the Ministry submitted the following reply:

“There has been no under-utilization of the Revised Estimates for FY 2025–26. The projects under the scheme are at an advanced stage of implementation, and the release of funds is in the pipeline. Consequently, the entire allocation under the Revised Estimates is expected to be utilized within the financial year. As on (11.02.2026), total expenditure is Rs.91.69 crore (Approx 71% of RE).”

3.24 When the Committee asked about the measures undertaken to address the caused of underutilisation of funds to ensure optimal utilisation of the allocated resources during the remaining period of the current financial year as well as in subsequent years:

“To ensure optimum utilization of funds during the remaining period of the fiscal year, the Ministry has been taking several steps:

- a) The Ministry ensures that funds are being used effectively by closely monitoring the progress of projects. Regular assessments help identify any issues early, allowing for timely interventions.
- b) Improved Monitoring and Project Tracking by the MoFPI with the help of Project Management Agency (PMA) through physical visits.
- c) Regular Review of the progress of projects against 2025-26 targets
- d) Periodical review of the projects through SAMPADA Portal.”

3.25 When asked about the reasons for the lower budgetary allocations to the Scheme for FY 2026–27 and the steps proposed to be taken by the Ministry to ensure optimal utilization of the allocations made, the Ministry submitted the following reply:

“The budgetary allocation for the Scheme for FY 2026–27 has been assessed on a realistic and demand-based approach. The estimates were prepared on the basis of feedback received from the Project Implementing Agencies (PIAs), the

stage of implementation of ongoing projects, the likely number of proposals for release of instalments during FY 2026–27.

To ensure optimal utilization of the allocations made during FY 2026–27 and to prevent recurrence of underutilization, the Ministry has proposed a comprehensive set of measures, including: (i) close monitoring of ongoing projects through regular review meetings, milestone-based tracking, and continuous follow-up with Project Implementing Agencies (PIAs) for timely submission of requisite documents for release of instalments; (ii) real-time progress monitoring through the SAMPADA portal to track physical and financial progress and flag delays at an early stage; (iii) strengthened coordination with State authorities and other regulatory bodies such as FSSAI, AERB and other statutory agencies to facilitate timely grant of necessary approvals and clearances.

These steps are expected to ensure efficient utilisation of the allocated funds and prevent recurrence of underutilisation during FY 2026–27.”

#### **A4. Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC)**

3.26 The Scheme envisages the creation, expansion, and/or modernization of processing and preservation capacities, which will help in increasing the level of processing, value addition, and thereby reduction of waste. The setting up of new units and modernization/expansion of existing units are covered under the scheme. The scheme envisages financial assistance to food processing units in the form of grant-in-aid at 50% of eligible project cost for NER/SC/ST, FPOs, SHGs, and @35% of eligible project cost for others with a maximum of Rs. 5 crore.

3.27 The details of Scheme for CEFPPC as furnished by the Ministry are as follows:

- To promote food processing/preservation units for increasing level of processing, value addition & reduction in wastage;
- Grant @ 35%/50% in general /difficult areas as well as for projects of SC.ST, FPOs & SHGs of eligible project cost upto max. of Rs. 5 crore per project;
- Eligible organisations: Farmer Producer Organisations, Cooperatives, FPCs, SHGs, Government & private sector companies, processors, retailers etc.

3.28 The details of BE, RE, and Actuals under the scheme since 2021-22 furnished by the Ministry are as follows:

(Rs. in crore)					
Year	BE	RE	Actuals	Under utilisation vis-à-vis RE	%utilisation vis-à-vis RE
2021-22	162.00	242.50	238.08	04.42	98.17%
2022-23	282.80	219.68	170.10	49.58	77.43%
2023-24	320.00	275.12	254.87	20.25	92.63%

2024-25	271.60	218.29	217.46	0.83	99.62%
2025-26	347.28	295.58	180.64*	114.94	61.11%
2026-27	340.61	-	-	-	-

\* as on 31.01.2026

3.29 When the Committee desired to know why there have been underutilization of allocated funds and efforts taken by the Ministry for optimum utilisation of funds, the Ministry stated as under:

“The files for release of approx. Rs. 72 crores are already under submission/in process. Files for the remaining amount are under process in consultation with Project Implementing Agencies (PIAs) & Project Management Agencies (PMAs). Ministry is in touch with the PIAs & PMAs and is continuously monitoring for timely submission of documents for release of funds. Further, in case of any issues being faced by Project Implementing Agencies, the Ministry and PMA are regularly advising, coordinating and supporting them as required in their specific cases.”

3.30 The details of progress made by the Scheme as furnished by the Ministry in its PowerPoint presentation are as under:

(Rs. in crore)								
Particulars	Nos.	Total Project Cost	Total Grant Approved (Rs. in Cr)	Total Grant Released (Rs. in Cr.)	Processing & Preservation Capacity (LMT)	Farmers Benefitted	Employment	Investment Leveraged Rs. in Cr)
Sanctioned	505	8179.31	1912.38	1466.34	115.49	166099	175634	6266.93
Completed	356	5529.55	1309.23	1276.44	80.63	83028	131855	4220.32

#### **A5. Scheme for Creation of Backward and Forward Linkages**

3.31 The objective of the scheme is to provide effective and seamless backward and forward integration for the processed food industry by plugging the gaps in supply chain in terms of availability of raw material and linkages with the market. The scheme enables linking of farmers to processors and the market thereby ensuring remunerative prices for their produce. The Scheme has been merged with Operation Green Scheme in 15<sup>th</sup> FC cycle with provision for committed liability for ongoing projects.

3.32 Below are the details of BE, RE and actual utilization under the Scheme since 2021-2022:

(Rs. in crore)

Year	BE	RE	Actuals	Under utilisation vis-à-vis RE	%utilisation vis-à-vis RE
2021-22	51.70	40.70	32.98	07.72	80.85%
2022-23	22.20	18.78	09.35	09.43	49.78%
2023-24	05.39	10.83	04.19	06.64	38.68%
2024-25	06.20	0.20	0.02*	0.18	10%
2025-26	11.10	2.42	0.00**	2.42	0%
2026-27	4.07	--	--	--	--

\*as on 13.02.2025,  
\*\* as on 31.01.2026

3.33 On being asked about the reasons for underutilisation of funds, the Ministry submitted its reply as under:

“An allocation of Rs. 2.42 crore was made under CBFL scheme for the FY 2025-26 for meeting out the committed liabilities arisen due to the ongoing CBFL projects.

Against the allocated fund, an amount of Rs. 1.15 crore will be released shortly as third and final instalment of grants-in-aid to one of the ongoing projects as the same was completed and started commercial operation. Remaining fund will be utilized towards the release of third and final instalment of grants-in-aid to the projects, which have been completed and expected to submit the requisite documents by the end of February, 2026.”

3.34 The details of progress made under this Scheme as stated by the Ministry in its Power-point Presentation are as follows:

Particulars	Nos.	Total Project Cost (Rs. in Cr)	Total Grant Approved (Rs. in Cr)	Total Grant released (Rs. in Cr)	Processing & Preservation Capacity (LMT)	Farmers Benefitted	Employment	Investment Leveraged Rs. in Cr)
Sanctioned	60	686.71	167.73	152.10	8.82	408420	30694	518.98
Completed	53	605.85	143.31	138.08	7.39	388116	28958	462.48

**A6. Scheme for food safety and quality assurance infrastructure**

**A6(i). Scheme for Setting up/Up-gradation of Food Testing Laboratories**

3.35 The Scheme for Setting Up/Up gradation of Food Testing Lab is implemented with the rationale to support the Food Safety regulatory activities of the Food Processing Sector and

to help the food processing industry in regard to quality control measures.

3.36 The details regarding functions and grants of the Scheme for Setting up/Upgradation of Food Testing Laboratories are as under:

- To strengthen the food quality control infrastructure and to make it available to the food processing sector to ensure compliance to domestic and international food safety standards.
- These facilities so created under the scheme will be accessible to public at large and made available to the food processing units for testing their products.
- Facilitate industry to comply with domestic/ international standards;
- Make available modern commercial testing facilities for industry;
- Grant @50% / 70% of equipment in general / difficult areas for private projects with a ceiling of ₹ 5 crore;
- Against the cabinet approval for supporting 100 FTLs, Expression of Interest (EoI) has been floated for inviting proposals across the country.

3.37 As per Ministry, under the Scheme, Government organizations are eligible for a grant-in-aid of 100% of the eligible cost of the approved equipment for Government organizations, 70% of the eligible cost of the approved equipment for private organizations for NER/SC/ST, and 50% of the eligible cost of the approved equipment for others.

3.38 The eligible organisations under the Scheme are: State Agriculture Federations, State Marketing Federations, Farmer Producer Organisations, Cooperative, SHGs, companies, Food Processors, Logistic companies, supply chain operators, retail chains, wholesale chains, State/Central entities/organizations, etc. are eligible for financial assistance under the scheme.

3.39 Below are the details of BE, RE and actual utilization under the Scheme for the last two financial years and the current assessment year

(Rs. in Crore)				
Year	BE	RE	AE*	%of Utilization vis-a-vis RE
2024-25	30.00	48.40	43.69	90.26%
2025-26	55.91	46.26	31.14*	67.31%
2026-27	133.13	-	-	-

\*as on 31.01.2026

3.40 When the Committee asked whether the Ministry has faced any constraints in

achieving the optimum utilization of funds during FY 2025–26, by taking note of the fact that the utilization stood at approximately 90.26 per cent of the Revised Estimates in the previous FY 2024–25, the Ministry stated the prospects in utilization of RE funds in its reply as under:

“There has been no under-utilization of the Revised Estimates for FY 2025–26. The projects under the scheme are at an advanced stage of implementation, and the release of funds is in the pipeline. Consequently, the entire allocation under the Revised Estimates is expected to be utilized within the financial year.”

3.41 On being inquired about how the Ministry will ensure the maximum and effective utilization of the allocated funds for the current assessment year, 2026–27, following reply has been submitted:

“To ensure maximum and effective utilization of funds during FY 2026–27, the Ministry will take regular review meetings with Project Implementing Agencies (PIAs), close monitoring of project implementation, and timely release of funds linked to achievement of milestones.”

## **A7. Scheme for Human Resource and Institutions**

### ***A7 (i) Research & Development in Processed Food Sector***

The Ministry of Food Processing Industries (MoFPI) is implementing Scheme for Research and Development (R&D) in processed food sector, which is a component of scheme for Human Resource and Institutions under the umbrella scheme of the Ministry i.e. Pradhan Mantri Kisan Sampada Yojana (PMKSY).

3.42 The salient features of the Scheme are as under:

- Objective is that the end product/outcome/findings of R&D work should benefit the food processing industry in terms of product and process development, efficient technologies, improved packaging, value addition etc.
- Eligible Institutions for assistance: All Universities, IITs, Central/State Government Institutions, Government funded Organizations, R&D laboratories and CSIR-recognized R&D units in private sector.
- Funding pattern:
  - For Government Organization: 100% of eligible project cost.
  - For Private Organization: 50% of eligible project cost in General areas & 70%

of eligible cost in Difficult areas.

3.43 The details of progress of the Scheme as furnished by the Ministry in its PowerPoint Presentation are as under:

- 20 patents filed by organizations under Ministry-assisted R&D projects.
- 52 new technologies developed/commercialized, covering products, processes, and equipment/prototypes.

Particulars	Total Project Sanctioned	Total Project Cost of (Rs. in Cr)	Total Grant Approved (Rs. in Cr)	Total Grant released to (Rs. in Cr)	Investment Leveraged
Sanctioned	257	104.80	102.47	82.29	2.33
Completed	227	93.91	91.82	81.77	2.09

### **A7(ii) Skill Development**

3.44 As submission of fresh proposals for financial assistance under the Scheme was closed from 1st April 2021 onwards on account of cessation of 14th Finance Commission Cycle on 31.03.2021, no proposal was received since then including during the current year 2024-25.

3.45 The objective of the Scheme for Human Resources and Institution-Skill Development (SHRISD) as mentioned in Annual Report of the Ministry of Food Processing Industries, 2024-25, are as follows:

- To provide sector specific skilled workforce from floor level workers, operators, packaging and assembly line workers to quality control supervisor etc. and to meet the skilled Human Resources requirement in food processing sector.
- To contribute towards achieving the projected skilled human resources requirement as envisaged by National Skill Development Corporation (NSDC) in food processing sector i.e. 17.8 million persons by the year 2022.

3.46 The details of BE, RE and Actuals for the Scheme as furnished by the Ministry are as follows:

(Rs. in Crore)				
Year	BE	RE	Actuals	%of Utilization vis-a-vis RE
2024-25	4.10	3.15	0.08	2.54%
2025-26	3.60	1.48	0.29*	19.59%
2026-27	3.50	--	--	--

3.47 On being asked about the reasons for downward revision of estimates at RE stage, the Ministry have furnished its reply as under:

“It is submitted that although there has been an improvement in fund utilization during FY 2025–26 as compared to FY 2024–25, the overall utilization remains low at 19.59% of the Revised Estimates. The actual fund utilization was Rs.0.18 crores in the year 2024-25 which is about 5.71% of the RE. In this regard, the main reasons for not attaining optimum utilization of funds under the Scheme are as under:-

- Earlier 100% grant-in-aid was being released to Govt. Organisations in advance. Now, in pursuance of Ministry of Finance’s directives, funds are being released on reimbursement basis resulting delay in receiving/ non-receiving of proposals for the release of funds from such organizations. Due to release of grant on reimbursement basis, the sub-optimal utilization of funds is primarily attributable to factors such as delays in administrative approvals, late receipt of funds, procedural requirements in procurement, and slower progress in execution of activities by such organizations.
- To ensure effective utilization of the balance funds during the remaining period of the current financial year, several corrective measures are being undertaken. These include close monitoring of physical and financial progress, expediting administrative and financial approvals, regular follow-up with Principal Investigators (PIs) of projects for timely submission of proposals and utilization certificates, streamlining of internal processes, and prioritization of pending and ongoing activities. In addition, Under Research and Development Scheme, Principal Investigators (PIs) of approved projects have been requested to take extra efforts for immediate submission of requisite documents for the release of 1st/2nd/3rd instalment of Grant-in-aid.”

3.48 On being asked about the specific measures proposed to be taken by the Ministry to ensure optimal utilization of the funds allocated for FY 2026-27, the Ministry submitted the following reply:

“In order to ensure optimal utilization of funds allocated for FY 2026–27 and to avoid recurrence of underutilization, the Ministry has proposed a shift from the reimbursement-based mode of release to an advance mode of fund release, subject to extant financial rules and requisite approvals. Subsequently, in consultation with the Department of Expenditure, Ministry of Finance, and the Integrated Finance Division (IFD), it has been decided that funds under the R&D sub-scheme shall be released through the Central Nodal Agency (CNA) mechanism, in accordance with the applicable guidelines issued by the Department of Expenditure. The adoption of the CNA mechanism is expected to

facilitate timely initiation of project activities, ensure smoother execution, and minimize delays associated with submission and processing of reimbursement claims.

Further, Principal Investigators (PIs) of approved projects have been advised to expedite submission of all requisite documents for release of the 1st, 2nd, and 3rd instalments of Grant-in-aid. During FY 2026–27, the Ministry proposes to release the 1st instalment to newly approved projects, in addition to release of 2nd and 3rd instalments to ongoing R&D projects, based on achievement of prescribed milestones. Collectively, these measures are expected to strengthen financial discipline, improve cash flow management, and ensure optimal and timely utilization of allocations during FY 2026–27.”

#### **A8. Scheme for Operation Greens**

3.49 The Operation Greens Scheme was launched in November 2018 for integrated development of Tomato, Onion and Potato (TOP) value chain, extended to 22 Crops in 2021-22. The salient features of the Scheme are as follows:

3.50

Long term-Value Chain Development project-

- Grant in aid @ 35% for general area and @ 50% for difficult areas as well as for projects of SC/ST, FPOs and SHGs for setting up of project for 22 perishables.
- Max. GIA-15 crore for Integrated Value Chain Development Projects & 10 crore for stand-alone Post Harvest infrastructure Projects.

3.51 The details of BE, RE and actual utilization under the Scheme since 2022-23 are as follows:

<b>(Rs. in crore)</b>				
<b>Year</b>	<b>BE</b>	<b>RE</b>	<b>Actuals</b>	<b>%of Utilization vis-à-vis RE</b>
2024-25	173.40	161.41	111.73	69.22%
2025-26	177.36	73.02	39.91*	54.66%
2026-27	90.50	--	--	--

\*as on 31.01.2026

3.52 On being asked by the Committee, the Ministry furnished the reasons for underutilization of funds and corrective steps that are being taken to improve fund utilization under the Scheme as under:

“As on 10.2.26, Rs. 39.90 Crore has been utilized under the Operation Greens

scheme against the RE of Rs. 73.02 Crore. The primary reason for the decline in the percentage utilisation of funds is the non-availability of a sufficient number of mature proposals eligible for release of Grant-in-Aid (GIA). In addition, cancellation/withdrawal of certain approved projects and the non-sanctioning of fresh projects during the current financial year have also affected utilisation, as the allocation provided under the 15th Finance Commission cycle has already been exhausted and no additional allocation could be received.

Further, the long-term interventions under the Operation Greens scheme are infrastructure-oriented projects that require coordination among multiple Government agencies and substantial logistical support for timely implementation, which in turn impacts fund utilisation. The projects approved under the scheme generally have a gestation period of about 24 months in general areas and 30 months in difficult areas. The grant is released in three instalments at intervals of 8–10 months on a reimbursement basis. The release of the first instalment is often delayed due to statutory clearances from the respective State Governments and the import of plant and machinery.

To improve the physical and financial progress of the Operation Greens scheme, the projects are regularly monitored by Programme Management Agency (PMA) by periodic site visits. Further, the Ministry is also reviewing the progress of the projects at the level of Senior Officers with Project Implementing Agencies (PIAs) to expedite the implementation of the projects.”

***b. Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)***

3.53 The Union Cabinet in its meeting on 31.03.2021 approved the Central Sector Scheme- “Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)” to support creation of global food manufacturing champions commensurate with India’s natural resource endowment and support Indian brands of food products in the international markets with an outlay of Rs. 10,900 crores. The PLISFPI has been formulated based on the Production Linked incentive scheme of NITI Aayog under “Aatma Nirbhar Bharat Abhiyaan for Enhancing India's Manufacturing Capabilities and Enhancing Exports”. The Scheme is being implemented over a six-year period from 2021-22 to 2026-27.

3.54 The details of the Scheme’s objectives as stated by the Ministry in their Power Point Presentation are as under:

- Support Creation of Global Food Manufacturing Champions
- Promote Indian Brands
- Increase in employment opportunities for Off-farms jobs
- Remunerative prices of farm products

- Higher farmer income

3.55 The details of Actual Utilization of the Budget is as follows:

(Rs. in crore)

Year	Outlay as per Cabinet Note	BE	RE	Actuals	Amount of utilization	Utilization in % terms vis- a-vis RE
2021-22	10	10.00	10.00	9.27	0.73	92.70
2022-23	1022	1022.00	801.00	489.83	311.17	61.15
2023-24	1537	1530.00	1150.00	590.50	559.50	51.34
2024-25	1954	1444.02	700	448.36	251.63	64.05
2025-26	2436	1200	1200	645.08	554.973*	53.75
2026-27	1200	--	--	--	--	--

\* as on 31.01.2026

3.56 The Ministry has stated in its reply that, under the Production Linked Incentive Scheme for the Food Processing Industry (PLISFPI), most applicants tend to submit their incentive claims only during the final week preceding the closing date, i.e. between 25th and 31st December, as 31st December is the last date for online submission of claims. Consequently, the Ministry is constrained to process a substantial number of claims during the last quarter of each financial year. The Ministry has further informed that, in view of this claim submission pattern, it is expected that the entire budget allocation for the year 2025–26 will be fully utilised.

3.57 On being asked about the reasons for underutilisation of funds under the Scheme, the Ministry stated in its reply as under:

“Under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), most of the Applicants submit claim for incentive only in the very last week of the closing date i.e. between 25th to 31st December, as 31st December is last date for submitting claims online. As a result, the Ministry has no other option but to process majority of the claims in last quarter of every Financial Year. It is expected that the entire budget allocation for the year 2025-26 will be fully utilized.

## **Centrally Sponsored Scheme**

### **C. Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME)**

3.58 As part of Aatmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries (MoFPI) has launched an all India centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of existing micro food processing enterprises. The scheme was approved by the Union Cabinet on 20<sup>th</sup> May, 2020 and Guidelines for the scheme was issued on 19<sup>th</sup> June, 2020. It is to be implemented for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 crore. For providing credit linked subsidy to 2, 00,000 (Two lakh) micro food processing units across the country.

3.59 The background and aims of the Scheme as provided by the Ministry in their Power-Point Presentation are as follows:

- Scheme approved by the Union Cabinet on 20<sup>th</sup> May, 2020
- Scheme Guidelines issued on 19<sup>th</sup> June, 2020
- A Centrally Sponsored Scheme - launched on 29<sup>th</sup> June, 2020
- Scheme Outlay ₹ 10,000 crore to be implemented over a period 2020-21 to 2024-25 (extended upto 2025-26)
- Envisages credit linked grant to 2 lakh micro food processing units

3.60 The Scheme has the following sharing of resources between the Centre and the States:

- Scheme has sharable and non-sharable components
- Non-sharable components (i.e. Incubation Centre, Capacity Building/Training, handholding Support)-100% funded by Gol
- Funding pattern for sharable components:
  - i) Centre-State share at 60:40;
  - ii) 90:10 sharing between center and Himalayan and North Eastern States;
  - iii) UTs with legislature sharing would be 60:40 between the Centre and the States;
  - iv) UTs without legislature 100% funds would be provided by the Central Government."

3.61 The details of allocations made and expenditure incurred on PMFME scheme during the last three financial years and the current fiscal year are as under:

(Rs. in crore)					
Year	BE	RE	Actuals	Amount of under utilization	Utilization in % terms vis-a-vis RE
2024-25	879.50	1200.00	1023.10*	176.9	85.25%
2025-26	2000	1500.00	991.42*	508.58	66.09%
2026-27	1700.00	--	--	--	--

\*as on 31.01.2026

3.62 On being asked about the reasons for underutilisation of RE allocations, the Ministry submitted as under:

“As communicated by the States, bills are currently under process. As observed by the Ministry, maximum utilization of fund takes places in the last quarter of the financial year. Hence, it is expected that maximum funds would be utilized by 31st March 2026.”

3.63 When the Committee desired to know about the probability of full utilisation of the funds for the remaining period of the current fiscal, the Ministry furnished the following reply:

“The Ministry is making the efforts to ensure that the expenditure against the allocated funds is made within the stipulated timeline. Regular review meetings and follow-ups are being conducted with the States/ UT Government for expediting the utilization of the funds as per the allocation made and processing of pending bills. Component-wise and State-wise expenditure is being closely monitored through periodic review meetings. Advisories have been issued to State Nodal Agencies to adhere to prescribed timelines and prioritise pending activities. Where required, funds are being reallocated or prioritized to ensure optimal utilisation within the financial year. Further, MoFPI is regularly taking up the issue of credit to micro food processing enterprises in the meetings of State Level Banking Committee (SLBC) meetings. Hence, it is expected that maximum funds would be utilized by 31st March 2026.”

3.64 When the desired to be apprised of the measures proposed to be taken for effective utilisation of the budgetary allocations for the current assessment year 2026-27, the Ministry submitted the following reply:

“Measures proposed by the Ministry to ensure effective utilisation of the Budget Estimates of Rs. 1,700 crore during FY 2026–27:

- Timely issuance of administrative approvals and early release of funds to States/implementing agencies to ensure adequate implementation time.
- Strengthening of expenditure monitoring through regular review meetings, expenditure monitoring, and milestone-based tracking.
- Enhanced coordination with States/UTs and implementing agencies, including advance planning and adherence to prescribed timelines.

- Ensuring timely submission and verification of utilization certificates and bills to facilitate uninterrupted fund flow.
- Capacity building and deployment of adequate manpower at implementation levels to support timely execution.
- Periodic assessment and mid-course corrections including re-prioritization or re-allocation of funds to optimize utilization.

### ***One District One Product***

3.65 The Scheme also supports One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme will provide the framework for value chain development and alignment of support infrastructure. The ODOP product selected are either a perishable agri-produce, cereal-based product or a food product widely produced, Minor Forest Produce or traditional food products in a district and their allied sectors. The PMFME Scheme provides support to new and existing individual micro units for capital investment. So far as 726 districts from 35 States/UTs have been approved under One District One Products (ODOPs).

## CHAPTER – IV

### I. Scheme wise analysis of Physical Targets and Outcomes and Impact Assessment

The Scheme-wise details of achievement of physical targets during the last five financial years, as furnished by the Ministry of Food Processing Industries, are placed at **Annexure–V** for reference.

#### A. Pradhan Mantri Kisan Sampada Yojana (PMKSY)

4.2 The Committee note that the Pradhan Mantri Kisan Sampada Yojana (PMKSY) comprises multiple component schemes aimed at strengthening food processing infrastructure across the country. The State/UT-wise status of sanctioned and completed projects under various components of PMKSY, as furnished by the Ministry, is as follows:

PMKSY, State wise are as follows:

S. No	STATES / UTs	MFP	CC	APC	Unit	BFL	OG	FTL	HRI	Skill	Total
1	Andaman & Nicobar	0/0	1/1	0/0	0/0	0/0	0/0	0/0	1/0	0/0	2/1
2	Andhra Pradesh	3/2	35/23	4/0	10/6	0/0	15/6	4/3	3/3	1/0	75/43
3	Arunachal Pradesh	1/0	2/1	0/0	9/1	0/0	0/0	0/0	0/0	0/0	12/2
4	Assam	1/1	2/2	7/1	60/40	1/0	1/0	6/4	22/22	1/1	101/71
5	Bihar	2/0	5/3	1/0	5/3	0/0	0/0	2/0	0/0	0/0	15/6
6	Chandigarh	0/0	0/0	0/0	0/0	0/0	0/0	0/0	0/0	0/0	0/0
7	Chhattisgarh	1/1	3/2	1/0	3/2	1/0	0/0	0/0	1/1	0/0	10/6
8	D&N Haveli	0/0	0/0	0/0	1/1	0/0	0/0	0/0	0/0	0/0	1/1
9	Delhi	0/0	0/0	0/0	0/0	0/0	0/0	8/8	11/10	3/3	22/21
10	Goa	0/0	0/0	0/0	1/1	0/0	0/0	1/1	0/0	0/0	2/2
11	Gujarat	2/2	29/23	4/4	35/28	8/8	8/6	18/17	4/4	1/1	109/93
12	Haryana	2/1	23/18	2/1	20/16	0/0	0/0	18/16	28/25	6/6	99/83
13	Himachal Pradesh	1/1	17/13	1/0	15/14	2/2	1/0	5/3	2/2	0/0	44/35
14	Jammu & Kashmir	1/0	7/5	1/1	18/12	3/3	0/0	5/3	3/3	3/3	41/30
15	Jharkhand	0/0	0/0	0/0	0/0	0/0	0/0	1/1	1/1	0/0	2/2
16	Karnataka	2/1	18/14	3/1	25/15	3/2	1/0	11/10	35/34	0/0	98/77
17	Kerala	2/2	9/4	2/2	24/17	1/1	0/0	7/7	9/5	0/0	54/38
18	Madhya Pradesh	2/2	12/8	3/2	22/9	1/1	1/1	8/8	0/0	2/2	51/33

19	Maharashtra	3/2	77/58	13/ 5	76/ 53	10/9	6/3	32/27	21/21	4/4	242/182
20	Manipur	1/0	1/1	0/ 0	2/ 2	0/0	0/0	1/1	0/0	1/1	6/5
21	Meghalaya	1/0	0/0	0/ 0	3/ 2	0/0	0/0	1/0	3/3	1/1	9/6
22	Mizoram	1/1	2/2	0/ 0	1/ 1	0/0	0/0	0/0	0/0	0/0	4/4
23	Nagaland	1/0	2/1	0/ 0	0/ 0	0/0	0/0	1/1	0/0	0/0	4/2
24	Odisha	2/1	8/4	1/ 1	9/ 4	0/0	0/0	5/5	5/1	0/0	30/16
25	Puducherry	0/0	0/0	0/ 0	0/ 0	0/0	0/0	0/0	2/2	0/0	2/2
26	Punjab	3/2	24/21	3/ 1	15/ 12	4/4	1/0	10/7	14/14	1/1	75/62
27	Rajasthan	2/1	14/13	2/ 0	24/ 14	6/5	0/0	2/1	4/2	0/0	54/36
28	Sikkim	0/0	0/0	0/ 0	0/ 0	0/0	0/0	1/1	0/0	0/0	1/1
29	Tamil Nadu	1/0	23/15	12/ 2	32/ 24	9/8	4/2	23/21	51/41	0/0	155/113
30	Telangana	2/1	16/10	4/ 0	23/ 9	1/1	0/0	8/6	12/12	1/1	67/40
31	Tripura	1/1	0/0	0/ 0	5/ 5	0/0	0/0	1/1	2/2	0/0	9/9
32	Uttar Pradesh	0/0	26/20	2/ 2	36/ 30	5/4	3/2	10/9	14/11	1/1	97/79
33	Uttarakhand	2/2	30/27	0/0	18/ 14	4/4	0/0	4/4	1/0	0/0	59/51
35	West Bengal	1/1	16/12	0/0	17/ 14	1/1	0/0	12/8	8/8	0/0	55/44
<b>TOTAL</b>		<b>41/25</b>	<b>402/301</b>	<b>66/ 23</b>	<b>509/ 349</b>	<b>60/53</b>	<b>41/20</b>	<b>205/173</b>	<b>257/227</b>	<b>26/25</b>	<b>1607/1196</b>

MFP- Mega Food Park,

CC- Integrated Cold Chain and Value Addition Infrastructure, APC- Agro Processing Clusters,

CEFPPC- Scheme for Creation/ Expansion of Food Processing & Preservation Capacities

BFL- Scheme for Creation of Backward and Forward Linkages

OG- Operation Greens

FTL- Scheme for Food Safety and Quality Assurance Infrastructure

HRI- Scheme for Human Resources and Institutions

APC- Scheme of Infrastructure for Agro Processing Cluster.

4.3 The Committee have been furnished with the details of approved projects under PMKSY, indicating project cost, grant approval, grant release status, and anticipated outcomes, as under:

Name of Scheme	Total Project Sanctioned	Total Project Cost of Sanctioned Projects (₹ in crore)	Total Grant Approved of Sanctioned Projects (₹ in crore)	Total Grant released to Sanctioned Projects (₹ in crore)	Processing & Preservation Capacity of Sanctioned Projects (LMT)	Farmers Benefited (Sanctioned)	Employment (Sanctioned)	Investment Leveraged (₹ in crore)
<b>CEFPPC</b>	505	8179.31	1912.38	1466.34	115.49	166099	175634	6266.93
<b>ICC&amp;VAI</b>	401	11798.21	3031.94	2503.67	205.85	3830352	1080294	8766.27
<b>FTL</b>	205	1176.63	503.25	381.93	-	-	7585	673.38
<b>APC</b>	63	1828.96	529.46	305.46	22.30	245775	57455	1299.50
<b>CBFL</b>	60	686.71	167.73	152.10	8.82	408420	30694	518.98
<b>MFP</b>	41	4628.84	1948.77	1515.58	43.97	86881	101860	2680.07
<b>OG</b>	41	1901.76	451.60	277.10	11.49	311224	97980	1450.16
<b>HRI-R&amp;D</b>	257	104.80	102.47	82.29	-	-	-	2.33

<b>HRI-Skill</b>	26	18.84	9.06	9.03	-	-	-	9.77
<b>Total</b>	<b>1599</b>	<b>30324.05</b>	<b>8656.67</b>	<b>6693.50</b>	<b>407.92</b>	<b>5048751</b>	<b>1551412</b>	<b>21667.38</b>

4.4 The details of operational projects under PMKSY, as furnished by the Ministry, are as follows:

Name of Scheme	Total Project Sanctioned	Total Project Cost of Sanctioned Projects (₹ in crore)	Total Grant Approved of Sanctioned Projects (₹ in crore)	Total Grant released to Sanctioned Projects (₹ in crore)	Processing & Preservation Capacity of Sanctioned Projects (LMT)	Farmers Benefited (Sanctioned)	Employment (Sanctioned)	Investment Leveraged (₹ in crore)
<b>CEFPPC</b>	356	5529.55	1309.23	1276.44	80.63	83028	131855	4220.32
<b>ICC&amp;VAI</b>	302	8186.42	2212.44	2210.53	145.86	2884704	813588	5973.98
<b>FTL</b>	173	768.95	343.13	337.18	0.00	0	6401	425.82
<b>APC</b>	23	642.59	193.96	155.87	7.38	85775	18300	448.63
<b>CBFL</b>	53	605.79	143.31	138.44	7.39	388116	28958	462.48
<b>MFP</b>	25	2929.84	1221.96	1124.24	29.51	65277	71384	1707.88
<b>OG</b>	21	958.95	237.55	212.56	6.66	130424	33203	721.40
<b>HRI-R&amp;D</b>	227	93.91	91.82	81.77	0.00	0	0	2.09
<b>HRI-Skill</b>	25	18.55	9.00	9.03	0.00	0	0	9.55
<b>Total</b>	<b>1205</b>	<b>19734.56</b>	<b>5762.41</b>	<b>5546.06</b>	<b>277.42</b>	<b>3637324</b>	<b>1103740</b>	<b>13972.15</b>

4.5 When the Committee sought reasons for achieving only 1196 completed projects against the target of 1607 projects, the Ministry explained as under:

“A substantial number of pending projects have been approved in the end of 2023 or in the year 2024 and 2025. As the Gestation period for completion of projects in respect of component-schemes of PMKSY varies from 18 to 30 months, a lot of the pending projects are still under gestation period. Further, projects are treated as completed only after submission of documents by the implementing agencies on fulfilment of all the criteria laid down in the guidelines of the concerned sub-scheme.”

4.6 In reply to a query regarding outcome-based evaluation of PMKSY, the Ministry informed that Third-Party Impact Evaluation Studies were undertaken in 2025 covering all six ongoing component schemes under PMKSY:

“In order to assess the needs and requirements of the sector, and effectiveness, impact, and achievement of the Scheme, the Ministry undertakes Third Party Impact Evaluation studies for the component schemes periodically. Third Party evaluation studies were conducted in 2025 for all the 6 on-going component schemes under PMKSY.”

4.7 The Ministry has further stated that systematic assessments of stakeholder feedback, including beneficiaries, State Governments, and implementing agencies, feedback are undertaken through independent impact evaluation studies, regular project reviews, and interactions during meetings of the Technical Committee and Project Approval Committee. The findings of the said assessment as furnished in the reply are as under:

“As per the Impact evaluation studies of the PMKSY component schemes, Stakeholder feedback, including direct responses from beneficiaries of the scheme, rated PMKSY as highly impactful. The surveyed promoters evaluated the quality of support provided by MoFPI as very good. This indicates that MoFPI has been effective in guiding applicants, addressing queries, and ensuring transparency in the scheme's implementation process.

Further, regular interactions with PIAs during regular review of projects as well as during technical committee and project approval committee have clearly indicated that the scheme is being implemented effectively.”

#### **A1. Scheme for Mega Food Parks**

4.8 On being asked about the reasons for completion of only 25 projects out of 41 projects under this Scheme and the measures being taken to complete the remaining projects, the Ministry submitted the following reply:

“Under achievement of ongoing Mega Food Park projects are mainly attributed to requirement to comply with conditions of leasing of at least 75% of total leasable area and operationalization of at least 25% units in the leasable area of the mega food park, which is normally a time taking process and MFP projects are finding difficult to comply with this condition. Besides, delay in obtaining statutory clearances (obtaining permission for conversion of land use (CLU), Consent to Establish, permission to sub-lease) from the concerned State Governments/statutory authorities/land authorities has also contributed in under achievement of targets.

As regards timeline for completion of the remaining projects, it is submitted that completion of the projects mainly depends on the documents submitted by the SPVS/ Implementing agencies of MFPs on fulfilment of the criteria as laid down in the scheme guidelines for release of installments. As there is considerable delay in receipt of documents from the Project Implementing Agencies, projects are being delayed. However, all efforts are being made by the Ministry to pursue with the applicants to complete the projects within a specific time-frame and to submit the documents and fulfil the milestones as stipulated in the scheme guidelines.”

4.9 The details of progress made by the Scheme as presented in the PowerPoint presentation of the Ministry since its implementation is as under:

Particulars	No s.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released (₹ in crore)	Processing & Preservation Capacity (LMT)	Farmers benefitted (nos)	Employment generated (nos)	Investment Leveraged (₹ in crore)
Sanctioned	41	4628.84	1948.77	1515.58	43.97	86881	101860	2680.07
Operational	25	2929.84	1221.96	1124.24	29.51	65277	71384	1707.88

(Ref.: PPT, Pg. 20)

## A2. Scheme for Creation of Infrastructure for Agro Processing Clusters (APC)

4.10 The Scheme-wise details of achievement of physical targets during the last five financial years, as furnished by the Ministry of Food Processing Industries, are placed at Annexure–V for reference.

“The time for completion and operationalization of project is 24 months from the date of issue of approval letter for project in General Areas and 30 months for project in Difficult Areas.

It is submitted that the typical gestation period for setting up Agro Processing Cluster (APC) projects can vary depending on the scale of the project, the location, and the regulatory environment. However, it generally takes 2 to 4 years to establish a fully-operational/complete agro-processing cluster. This period includes stages like planning, land acquisition, infrastructure development, installation of processing units, and securing supply chains for raw materials.”

4.11 The details of progress made by the Scheme as given in the Power Point Presentation of the Ministry since its implementation is as under:

Particulars	Nos.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released (₹ in crore)	Processing & Preservation Capacity (LMT)	Farmers benefitted (nos)	Employment generated (nos)	Investment Leveraged (₹ in crore)
Sanctioned	63	1828.96	529.46	305.45	22.30	245775	57455	1299.50
Operational	23	642.59	193.96	155.87	7.38	85775	18300	448.63

\*During the FY 2022–23 to the FY 2025–26, a total number of 1635 direct and 7634 indirect employments have been generated by Project Implementing Agencies (PIAs) under APC Scheme.

4.12 The operational status of the 23 completed projects with the number of projects which are fully operational and also the number of operating food processing units, cluster-wise is given in **Annexure-IX**.

4.13 The Ministry furnished the following reply to the query of the status of the pending 43 projects under the Scheme:

“As on date, total numbers of approved APC projects are 63. The variation is due to cancellation/withdrawal as 3 projects have been cancelled in the months of January 2026. These ongoing projects are expected to be completed by the end of the FY i.e. 2026–27. The details of ongoing 40 projects are attached at **Annexure-VIII.**”

4.14 The key findings and suggestions/recommendations of the ‘Impact evaluation’ of the APC Scheme and also the timeline for their implementation as given by the Ministry are as under:-

Sr. No.	Recommendation	Division Comments
1	Based on evaluation findings, on-field assessments, stakeholder consultations, and analysis of the scheme outcomes, it is recommended that the Ministry may consider temporarily pausing the APC Scheme during 16th Finance Commission Cycle (FCC) until all currently approved clusters are fully completed and operationalized. This will help enhance the overall effectiveness, sustainability, and impact of the APC scheme	Accepted
2	During this interim period, efforts should focus on Completion of ongoing APCs and resolution of bottlenecks in project execution	Accepted
3	To populate all already approved projects more effectively and enhance the overall impact of the APC scheme, the Ministry may consider supporting food processing units within these Agro-Processing Clusters under the CEFPPC scheme of PMKSY to ensure maximum utilization of common (basic or core) infrastructure created or to be created	The proposal for setting up of units inside APCs/MFPs/ DFPs through this Ministry's CEFPPC scheme, a component scheme of PMKSY, has been taken up by CEFPPC division in the EFC note for 16th FCC for allocation of funds.
4	Under the CEFPPC scheme, the Ministry shall also focus on supporting establishment of food processing units within already approved 41 Mega Food Parks (MFP)	
5	Along with approved APC & MFP, the Ministry may also consider supporting designated food parks (Food Parks, Industrial Areas, Industrial Estates, Private Parks, Industrial Growth Centers, Integrated Food Parks, Industrial Complex, Industrial Corridors, and Biotechnology Parks) approved by various bodies in the country such as state governments, private parties, etc. which are not fully populated yet to support them under the CEFPPC Scheme.	

The focus is on completion of ongoing projects by the end of the FY i.e. 2026–27.

### A3. Scheme for Integrated Cold Chain and Value Addition (ICC/VAI)

4.15 The details of progress of the Scheme as furnished by the Ministry in its Power Point Presentation are as under:

Particulars	Nos	Total Project Cost	Total Grant Approved (₹ in crore)	Total Grant Released (₹ in crore)	Processing &Preservati on Capacity (LMT)	Farmers Benefitt ed	Employ ment	Investment Leveraged (₹ in crore)
Sanctioned	401	11798.21	3031.94	2503.67	205.85	3830352	1080294	8766.27
Operational	302	8186.42	2212.44	2210.53	145.86	2884704	813588	5973.98

\*as on 31.01.2026

4.16 The details of operational status of the ten projects are given in **Annexure-X**.

4.17 The present status of completion of the remaining 11 projects during the FY 2025–26 are given in **Annexure-XI**.

4.18 With respect to the completion status of the remaining 11 projects, it is stated in the reply that the Ministry proposes to ensure timely completion of projects through strict monitoring of Project Implementing Agencies (PIAs), with regular reviews to ensure adherence to prescribed timelines.

#### **Food Irradiation Units under ICC&VAI**

4.19 The details of Food Irradiation Units under ICC&VAI are as under:

- Objective of the scheme is to support setting up of food irradiation units for treatment of perishable agricultural produce with irradiation treatment for hygienization and enhancing shelf life.
- Total 16 irradiation projects have been approved. Out of 16 projects, 11 projects have been completed and operationalized.
- Further, consequent to the budget announcement regarding support for setting up 50 multiproduct food irradiation units, the Cabinet (on 31.07.2025) approved ₹ 500 crore for 50 multiproduct food irradiation units under ICC&VAI during 15th Finance Commission Cycle (FCC).
- Against the EOIs issued for inviting proposals from across the country, 21 applications were received and 14 eligible proposals were approved for setting up multiproduct food irradiation units.

4.20 The Details of food irradiation units are given below-

DETAILS OF FOOD IRRADIATION UNITS									
S. No.	Project	Sector	District	State	Date of Approval	Project cost (₹ in crore)	Approved amount of grant-in-aid (₹ in crore)	Amount of grant released (₹ in crore)	Physical Progress
1.	Anjaneya Agro Tech	Irradiation	Krishna	Andhra Pradesh	12-06-2025	24.65	9.20	0.00	Under Implementation
2.	Sri Varsha Food Products Pvt. Ltd.	Irradiation	YSR Kadapa	Andhra Pradesh	24-09-2025	26.80	5.98	0.00	Under Implementation
3.	HK Food Park	Irradiation	Eluru	Andhra Pradesh	24-09-2025	25.13	10.00	0.00	Under Implementation
4.	District Project Livelihood College Society Dantewada	Irradiation	Dentewada	Chhattisgarh	12-06-2025	24.98	10.00	0.00	Under Implementation
5.	Fanidhar Mega Food Park Pvt.Ltd	Irradiation	Mehsana	Gujarat	24-09-2025	50.46	10.00	0.00	Under Implementation
6.	Agrosurg Irradiators India Pvt.Ltd	Irradiation	Navsari	Gujarat	24-09-2025	35.49	8.13	0.00	Under Implementation
7.	M/s Naso Industries Pvt.Ltd	Irradiation	Kathua	Jammu & Kashmir	24-09-2025	28.49	10.00	0.00	Under Implementation
8.	Navya Industry	Irradiation	Vijayapura	Karnataka	24-09-2025	26.81	10.00	3.06	Under Implementation
9.	Microtrol Sterillisation Services Pvt.Ltd	Irradiation	Tumkur	Karnataka	24-09-2025	36.71	6.76	0.00	Under Implementation
10.	Bharat E Kiran technologies Pvt.Ltd	Irradiation	Palghar	Maharashtra	24-09-2025	23.45	7.22	0.00	Under Implementation
11.	NDR Infrastructure Pvt.Ltd	Irradiation	Raigad	Maharashtra	24-09-2025	35.76	6.27	0.00	Under Implementation
12.	Amuthadevi A	Irradiation	Trichy	Tamil Nadu	24-09-2025	20.00	9.72	0.00	Under Implementation
13.	Gamma Agro Medical Processing Pvt. Ltd.	Irradiation	Sangareddy	Telangana	24-09-2025	24.81	5.82	0.00	Under Implementation
14.	Ishaan Electroforged Granting's Pvt Ltd	Irradiation	Hooghly	West Bengal	24-09-2025	35.58	7.50	0.00	Under Implementation
						<b>419.12</b>	<b>116.6</b>	<b>3.06</b>	

4.21 With respect to the roadmap framed and timelines prescribed by the Ministry for achieving the target of establish 50 such units, the Ministry submitted the following reply:

“The Ministry has floated Expressions of Interest (EoIs) on 07.08.2024 and 27.05.2025 for setting up food irradiation units, with the last date for submission of proposals being 28.02.2026.

As part of the implementation roadmap, 14 new food irradiation projects have already been approved. Additional proposals are expected to be received under the ongoing EoI process, which will contribute towards achieving the target of setting up of 50 such units during.

As per the extant scheme guidelines, the prescribed implementation period for approved projects is:

- 24 months (two years) from the date of issuance of the approval letter in respect of projects located in General Areas; and
- 30 months in respect of projects located in Difficult Areas and/or promoted by SC/ST category beneficiaries.

Accordingly, projects approved during FY 2025–26 are expected to be completed and become operational in a phased manner by FY 2027–28 or FY 2028–29, as applicable. The Ministry monitors progress through milestone-based fund release, periodic review meetings with Project Implementing Agency, and follow-up with BARC, AERB and State authorities to ensure timely completion within the stipulated timeframe.”

4.22 In response to the Committees’ query about the measures which are proposed to be taken to address the implementation bottlenecks identified during the impact evaluation of the Scheme, the Ministry furnished the Recommendation of Third-party Evaluation of the Scheme and Comments of Ministry, and the same is attached as **Annexure-XII**.

4.23 The present status of all approved cold chain projects since its inception to till date is attached as **Annexure-XIII**.

#### A4. Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC)

4.24 The details of physical targets under Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC):

Sl. No.	Name of the Scheme / Project Programme	Unit	2023-24			2024-25			2025-26			2026-27			
			Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	
1.	1.	2.	3.	10.	11.	12.	13.	14.	15.	16.	17.	18.	19.	20.	21.
	Scheme of Creation/Expansion of Food Processing and Preservation Capacities	Nos. of projects completed	80	45	Delay in the part of implementing agencies	100	46	Delay in the part of implementing agencies	70	50	Delay in the part of implementing agencies	105	-	-	

4.25 The details of the progress of the CEFPPC Scheme since its inception till 31st January, 2026 are as under:

Particulars	Nos.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released (₹ in crore)	Processing & Preservation Capacity (LMT)	Farmers benefitted (nos)	Employment generated (nos)	Investment Leveraged (₹ in crore)
Sanctioned	505	8179.31	1912.38	1466.34	115.49	166099	175634	6266.93
Operational	356	5529.55	1309.23	1276.44	80.63	83028	131855	4220.32

4.26 When asked to furnishing the outcomes of the projects completed during the FY 2025-26 in employment generation and creation of processing and preservation capacity, the Ministry submitted the following reply:

“16092 employments have been generated till now and 14.27 LMT (PA) processing and preservation capacity have been achieved till now during the FY 2025-26.”

4.27 The Committee queried for what measures are proposed to be taken by the Ministry to ensure the achievement of targets of sanctioning of 243 projects and completion of 105 projects as given in Annual Plan of the Schemes for FY 2026-27. With respect to this the Ministry furnished the following reply:

“As per Annual Plan 2026–27, for 243 projects proposed to be sanctioned, Ministry proposes to issue Expression of Interests inviting applications for setting up of new units across the country subject to availability of funds.”

4.28 The Ministry has furnished the reply to the query raised by the Committee about how many number of processing and preservation units, extent of employment generation and creation of agro-produce processing and preservation capacity under the Scheme are targeted to be achieved for the FY 2026–27 in difficult, backward and aspirational districts/areas, which is given as under:-

“Out of the proposed 243 projects to be sanctioned during 2026–27 approx. 22 projects under the NER head, approx. 20 projects under SC head and approx. 11 Projects under ST head are proposed to be approved subject to availability of funds, approximately 9 lakhs employment are expected to be generated and approximately 70 (LMT) Per Annum agro-produce processing and preservation capacity is expected to created.”

4.29 The details of impact evaluation conducted of the Scheme as submitted by the Ministry are given in the table below:

<b>Year of Evaluation</b>	<b>Agency Hired for Evaluation</b>	<b>Recommendations made and accepted</b>	<b>Recommendations made but not accepted</b>
2025	M/s BDO India LLP	<ul style="list-style-type: none"> <li>• Extension of scheme with enhanced budgetary allocation for wider reach.</li> <li>• Allow repeat applications for high-performing units.</li> <li>• Development of a Comprehensive &amp; Real-time Monitoring Portal and inclusion of regular monitoring of units in the agreement with units.</li> <li>• Incentivize Sustainable and Green Processing Units (Addition of extra grant incentives) for projects adopting Net Zero processing</li> <li>• Revising the project completion timeline.</li> <li>• Establishment of a dedicated Niche / Priority Category</li> <li>• Credit guarantee coverage</li> <li>• Increase Frequency of Application Windows</li> <li>• Expanding the scope of Food Processing Fund of NABARD</li> <li>• Asset service creation and its Maintenance Plan</li> </ul>	<ul style="list-style-type: none"> <li>• Relaxation of Net Worth and Promoter Contribution for Women-Led Enterprises.</li> <li>• Active Promotion of Direct Procurement from Producers/ Producer Groups</li> <li>• Higher subsidy cap of up to ₹ 10 crore</li> <li>• Strategic Convergence with State Governments for Seamless Approvals</li> </ul>

## A5. Scheme for Creation of Backward and Forward Linkages (CBFL)

4.30 The details of progress in outreaching the benefit of the Scheme as furnished by the Ministry in their PowerPoint Presentation are given in the table below:-

Particulars	Nos.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released (₹ in crore)	Processing & Preservation Capacity (LMT)	Farmers benefitted (nos)	Employment generated (nos)	Investment Leveraged (₹ in crore)
Sanctioned	60	686.71	167.73	152.10	8.82	408420	30694	518.98
Operational	53	605.85	143.31	138.08	7.39	388116	28958	462.48

4.31 The Ministry has stated that steps have been taken to ensure the completion of the pending projects under the Scheme; the details of which as furnished in the reply are given as under:

- a. Meetings are organized at regular intervals with the project implementing agencies (PIAs) on both online/ offline mode by the Ministry to review the status of implementation of ongoing projects and to understand the difficulties faced by the PIAs in completing the project.
- b. Ministry facilitates the PIAs in obtaining statutory approvals for the projects from the concerned State Government authorities by sending written communications with the State counterpart.
- c. Ministry communicates with the term loan lending banks to timely disburse the sanctioned loan amount to the project so as to complete the project smoothly.
- d. Ministry through Programme Management Agency (PMA) assists PIAs to implement and complete the project as per the instructions provided in the approval letter and the extant CBFL scheme guidelines.
- e. Ministry/ PMA if required, conducts physical visits to the project to ensure the physical progress at the ground level and to provide guidance/ suggestions to complete the project at the earliest as per the extant CBFL scheme guidelines.
- f. In case, if no physical and financial progress are visualized at ground level, Ministry takes decision to cancel the project and to recover the grants-in-aid/ subsidy, in case, if any, released to the project.”

## A.6 Scheme for Setting up/Up-gradation of Food Testing Laboratories

4.32 The details of progress of the Scheme as furnished by the Ministry in its Power-Point Presentation are given as under:

Particulars	Nos.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released to (₹ in crore)	Employment Generated	Investment Leveraged (₹ in crore)
Sanctioned	205	1176.62	503.61	381.93	7585	673.38
Completed	173	768.95	343.13	337.18	6401	425.82

4.33 The Committee desired to know the details of number of applications received and approved, and also the number of projects sanctioned under the Scheme after the floating of Expression of Interest on 21st November, 2025 to set up 100 new Food Testing Laboratories, with respect to this, the Ministry furnished the following reply:

“The Expression of Interest (EoI) for setting up 100 NABL-accredited Food Testing Laboratories under the Food Safety & Quality Assurance Infrastructure (FSQAI) Scheme was floated on 21.11.2025 and is open till 27.02.2026. The evaluation and selection process will commence only after the closure of EOI.”

4.34 The Committee sought the reasons for underachievement in completing the targeted projects of the Scheme during the FY 2025–26. The Ministry submitted the following reply with respect to this:

“As against the target of completion of 20 projects during FY 2025–26, 06 projects have been completed and 04 projects are in the advanced stage of implementation. The shortfall is primarily attributable to delays on the part of certain Project Implementing Agencies (PIAs) in adhering to the prescribed timelines. Further, in respect of some Government sector projects, completion could not be achieved due to delay in obtaining NABL accreditation, which is a mandatory requirement.”

4.35 On being asked about the measures proposed to be taken to achieve the target of completion of ten projects during the FY 2026–27 and the timelines framed for completion of the said projects, the Ministry submitted the reply as under:

“To achieve the target of completion of 10 projects during the financial year 2026–27, the Ministry has put in place a structured monitoring and facilitation mechanism to ensure timely execution. All sanctioned projects are monitored on a milestone-based framework aligned with the prescribed implementation period of 24 or 30 months, as applicable.

Quarterly reviews are undertaken to track both physical and financial progress, and any delays are promptly examined to initiate corrective measures.

Project Implementing Agencies (PIAs) are required to adhere to clearly defined timelines relating to financial closure, procurement and installation of equipment, commissioning, and operationalisation. Projects applying NABL accreditation are closely monitored, and PIAs, including Government sector entities, are sensitised to initiate and complete the accreditation process within the prescribed timeframe to ensure operational readiness.

Further, accountability is ensured through enforcement of penalty provisions and other conditions stipulated in the scheme guidelines in cases of delay or non-compliance, including withholding of installments or imposition of penalties, as warranted. Through these measures, the Ministry aims to ensure timely completion and operationalisation of at least 10 projects during FY 2026–27.”

4.36 The details of food testing laboratories sanctioned, upgraded and made operation under the Scheme since its inception, is given in **Annexure-XIV**.

4.37 The Committee desired to know the impact of the Scheme in terms of improvement in food safety standards, reduction in testing turnaround time and enhanced access to testing facilities for MSMEs and small food processors. The Ministry in response furnished the following reply:

“As per the study conducted by NABCONS impact of the Scheme is as under:

**i. Improvement in Food Safety and Quality Assurance**

The data reveals that FTLs act as the foundational pillar for formalized Quality Assurance (QA) systems, particularly for small and medium-sized Food Business Operators (FBOs). A vast majority of labs are NABL accredited and FSSAI-notified, meaning their test reports are legally recognized and trusted. This provides FBOs with the certified data needed to demonstrate compliance with domestic (FSSAI) and international (APEDA, EIC, BIS) regulations. Over a number of 13 labs use digital Laboratory Information Management Systems (LIMS) and maintain rigorous equipment validation logs. This introduces a culture of documentation and traceability for FBOs, who can now rely on digitally tracked, auditable reports for their own QA processes.

**ii. Reduction in Testing Turnaround Time**

The Scheme has led to significant improvements in testing efficiency and accessibility. A majority of tests are now completed within 10 days, reflecting streamlined laboratory operations, while around 10% of cases are concluded within 1–3 days, demonstrating the capacity for rapid testing where required. Simultaneously, the strengthening of regional laboratories has reduced reliance on distant metropolitan facilities, lowering costs and turnaround times. As a result, MSMEs and small food processors now have local access to advanced testing services, including pesticide residue and heavy metal analysis,

enabling more frequent quality checks and improved regulatory compliance.

### iii. Impact on Stakeholders

#### A. Manufacturers (FBOs)

The Scheme has had a transformative impact on manufacturers across the value chain. Local availability of accredited testing facilities enables frequent quality checks and consistent regulatory compliance. Test reports from NABL-accredited and FSSAI-notified labs function as a market enabler, facilitating access to organised retail, e-commerce platforms, public procurement, and export markets. Specialized laboratories support compliance with international standards for the EU, US, and Gulf markets. Additionally, enhanced testing infrastructure supports R&D, product innovation, shelf-life studies, and validation of nutritional and safety claims, while reduced turnaround times (largely 3–10 days) improve supply-chain efficiency and speed-to-market.

#### B. Regulatory Authorities

For regulatory authorities, the Scheme has strengthened the scientific and analytical backbone of food safety governance. The availability of reliable, legally admissible test data supports evidence-based enforcement, targeted surveillance, and faster investigation of food safety incidents. Further, insights and trend data shared by laboratories enable regulators to anticipate emerging risks and adopt a more proactive, preventive approach to food safety policy and standards.”

4.38 The details of impact evaluation of the Scheme as submitted by the Ministry are given in following table:

Year of Evaluation	Agency Hired for Evaluation	Recommendations made and accepted	Recommendations made but not accepted
2025	NABCONS	<ol style="list-style-type: none"> <li>1. Continuation of Food Testing Lab Scheme</li> <li>2. Periodic Review and Rationalization of Cost Norms</li> <li>3. Expansion of Equipment List</li> <li>4. Revision of scheme implementation framework to allow for “On Tap” availability.</li> <li>5. Introduction of basic and advanced short term Lab training courses with hands on training.</li> <li>6. Integrating apprenticeship as part of Corporate Social Responsibility (CSR) activities by established labs can help bridge the skill gap, enhance</li> </ol>	<ol style="list-style-type: none"> <li>1. Separate EOI for Nuclear Magnetic Resonance (NMR) and other high end equipment.</li> <li>2. Consideration of Operational Expenditure (OPEX) alongwith CAPEX model.</li> </ol>

		employability, and create a pipeline of qualified professionals for the sector.	
		7. More Comprehensive Awareness Campaigns to be undertaken to aware consumers and manufacturers about food adulteration and testing capabilities of Indian labs and mandatory regulatory testing of food products twice a year.	
		8. Unified Digital Data Management Systems	

## A7. Scheme for Human Resource and Institutions

4.39 The Scheme for Human Resources and Institutions is a key component under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) implemented by the Ministry of Food Processing Industries (MoFPI). It aims to build a robust ecosystem for the food processing sector through research, institutional strengthening, and skill development.

### 4.40 Key Components of the Scheme:

- (i) Research & Development (R&D): Provides financial assistance for demand-driven R&D to improve product/process development, efficient technologies, and food safety standards.  
Assistance: Government organizations receive 100% grant-in-aid for equipment and consumables. Private entities receive 50% in general areas and 70% in difficult areas.
- (ii) Skill Development (SHRISD): Designed to provide a sector-specific skilled workforce, from floor-level workers to quality control supervisors.

Note: The Skill Scheme of MoFPI [i.e. Scheme for Human Resources and Institution - Skill Development] has been discontinued by the Government with effect from 01.04.2021 with provision for committed liabilities for ongoing projects only.

4.41 On being asked about how many projects have been approved under the Research and Development (R&D) Scheme and the number of projects completed, operational and under implementation after the approval stage, the Ministry furnished the following reply:

“A total of 257 R&D projects have been approved under R&D scheme since 2008–2009. Out of these, 227 R&D projects have been completed and 30 R&D projects are currently ongoing/under implementation. Out of 30 ongoing projects, 21 projects are approved in the year 2025–26, 8

projects approved in the year 2024–25 and 1 project approved in the year 2020–21.

Year	Projects Approved
2008–2009	9
2009–2010	6
2010–2011	9
2011–2012	18
2012–2013	35
2013–2014	36
2014–2015	21
2015–2016	22
2016–2017	0
2017–2018	0
2018–2019	35
2019–2020	11
2020–2021	26
2021–2022	0
2022–2023	0
2023–2024	0
2024–2025	08
2025–2026 (as on 31.01.2026)	21
Total	257

A total of 257 R&D projects have been approved under R&D scheme since 2008–2009. Out of these, 227 R&D projects have been completed/closed, while 30 R&D projects are currently ongoing.”

4.42 On being asked about the status of completion of the pending project under the Skill Development Scheme and also asked whether any constraints have been faced by the Ministry for the process of completion of the project, the Ministry submitted its reply as under:

“Despite sufficient opportunities were given by the Ministry, the promoter (i.e. M/s. Omkaram Educational Society, Nellore, Andhra Pradesh) has not inclined for re-inspection of their skill training centre by the revised Inspection Team constituted by MoFPI. Hence, as advised by IFD, MoFPI, the matter is already under consideration for closure of the said skill project with recovery of released grant plus accrued interest thereon.”

4.43 A total of 26 Skill projects have been approved under Skill Scheme since inception. Out of these, 25 skill projects have been completed, while 01 project is currently ongoing (Skill component under PMKSY has been discontinued w.e.f. 01.04.2021).

4.44 The details of impact evaluation of the Scheme as furnished by the Ministry in its reply are as under:

Year of Evaluation	Agency Hired for Evaluation	Recommendations made and accepted		Recommendations made but not accepted
2025	BDO India LLP Pvt. Limited	Continuation of the R&D Scheme	Accepted	-
		Strategic Focus & Thematic Prioritization	Accepted	
		Enhanced Industry Collaboration	Accepted	
		Funding Structure & Disbursement Reform- Shift to Advance Mode for release of the funds.	Accepted	
		Commercialization & Post Project Support	Accepted	
		Application Process & Evaluation Criteria	Accepted	
		Monitoring, Evaluation & Recognition	Accepted	
		Capacity Building & Institutional Strengthening	Accepted	
		Inclusivity & Regional Outreach		
		Scheme Convergence & Refinancing Pathways	Accepted	
		Digital Infrastructure & Portal Efficiency	Accepted	

#### A8. Scheme for Operation Greens

4.45 The details of operational projects under Operation Greens, as furnished by the Ministry, are as follows:

Particulars	Nos.	Total Project Cost (₹ in crore)	Total Grant Approved (₹ in crore)	Total Grant released (₹ in crore)	Processing & Preservation Capacity (LMT)	Farmers benefitted	Employment Generated	Investment Leveraged (₹ in crore)
Sanctioned	41	1901.76	451.60	277.10	11.49	311224	97890	1450.16
Completed	21	958.95	237.55	212.56	6.66	130424	33254	721.40

4.46 The details of impact evaluation of the Scheme as given by the Ministry are as under:

Year of Evaluation	Agency Hired for Evaluation	Recommendations made and accepted	Recommendations made but not accepted
2025	M/s BDO India LLP	The study has recommended for continuation of the scheme with increased allocation and also suggested for strategic merger of Operation Greens	-

		scheme and Cold Chain scheme. It has also been suggested for updating the definition of eligible crops and clusters, simplifying documentation and offering in-portal guidance tools, encouraging waste valorisation and by-product utilization could further strengthen the economic viability and sustainability of processing clusters.	
--	--	--	--

**b. Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)**

4.47 Under the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI), the Government provides financial incentives to promote Indian food brands abroad, supporting branding and marketing activities for Indian-branded consumer food products in global markets. Beneficiaries are reimbursed 50% of their expenditure on branding and marketing abroad, capped at 3% of their annual food product sales or ₹50 crore per year, whichever is lower. Applicants are required to spend a minimum of ₹5 crore over five years to qualify. Currently, there are currently 73 beneficiaries under this component of the PLI scheme.

4.48 Pattern of assistance under PLI scheme:

- The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment up to end of 2023–24, it is not eligible to receive incentives under the Scheme.
- Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or ₹ 50 crore per year, whichever is less. The minimum expenditure should be ₹ 5 crore over a period of five years.

4.49 The details of PLISFPI as furnished by the Ministry in its PowerPoint Presentation are as follows:

**(i) PLI Scheme for Food Production Industry – An overview**

Particulars			Details		
Participating Companies			130		
Applications			168		
Performance Year			FY 2021-22 to 2026-27		
Segment	No. of Applicants	Min Investment (₹ in Crore)	Threshold Investment (₹ in Crore)	Approved Committed Investment (₹ in Crore)	Actual Investment (₹ in Crore)
Category – I- Processed F &V	26	50	1350	3169	3638
Marine Products	09	75	750	1136	1157
Mozzarella Cheese	04	23	92	201	226
Ready to Eat/Ready to Cook	12	100	1200	3216	4186
Total	51		3392	7722	9207
Category – 2	15 (Organic Products – 13; Innovative Products – 02)				
Category – 3	73 (Exclusive B&M – 56; Common with Cat-1 – 17)				
PLI-Millet	29 (large Entity-08, MSME-21)				

**(ii) Achievement of PLI Scheme**

Category	Metric	Target	Achievement Details	% Achievement
Investment	Threshold Target	₹ 3392 crore	₹ 9207 crore	271%
	Committed Target	₹ 7722 crore	₹ 9207 crore	119%
Employment	Additional Jobs	2.50 lakh	1.87 lakh generated	74.57%
	Total Jobs (in PLI Units)	2.50 lakh	Total 3.29 lakh	132%
Sales	Overall Sales		₹ 62,495 crore → ₹ 1,03,339 crore	165%
Sales	Export Sales		₹ 13,789 crore → ₹ 19,717 crore	143%
Sales	Cumulative Sales		₹ 4.55 lakh crore achieved (Target: ₹ 5.70 lakh crore)	80%
Sales	Millet Sales		₹ 39 crore → ₹ 923 crore	2366%
Procurement	Millet Procurement		1103 MT → 17089 MT	1549%
Sales	Mozzarella Cheese		₹ 481 crore → ₹ 1081 crore	225%

- Capacity enhancement from 39.01 Lakh Metric Ton per annum (MTPA) to 73.33 Lakh MTPA
- Capacity Additions of 34.32 Lakh MTPA achieved in
  - Ready to Eat & Ready to Cook (RTE/RTC)-15.21 Lakh MTPA
  - Fruits &Vegetable Products-16.33 Lakh MTPA
  - Marine Products-2.37 Lakh MTPA
  - Mozzarella Cheese-40,000 MTPA

4.50 On being asked about the targets for Sales (including exports) by supported applicants under all the components of the Scheme, the Ministry furnished the following reply:

“As per Cabinet Note & Scheme guidelines, there is no annual targets for sales including exports. However, the following year-wise targets for Sales (including exports) under the PLISFPI scheme have been fixed:

**FY (2025–26):**

- (i) Annual Sales (including exports) by supported applicants – ₹ 100617 crores
- (ii) % increase in exports of supported Indian brands abroad over previous year-5%.

**FY (2026–27):**

- (i) Annual Sales (including exports) by supported applicants – ₹ 117826 crores.
- (ii) % increase in exports of supported Indian brands abroad over previous year-4%.”

4.51 The Ministry stated in its reply that total 168 applications (two applicants have been out of the scheme due to non-achievement of committed investment) of 130 companies have been approved under various categories of the PLISFPI. No fresh approvals have been accorded under the Scheme in any category during the FY 2026–27.

4.52 On being asked about the scope for promoting joint ventures between small enterprises/MSMEs and large domestic or multinational companies under the Scheme to promote Innovative and organic under Category-II of the Scheme, the Ministry stated as under:

“Out of 168 applicants approved under PLISFPI, 69 applicants are under Micro, Small and Medium Enterprises (MSMEs) category. In addition 40 contract manufacturing units of main approved applicants are also from MSME.”

4.53 The Ministry furnished the following reply to the question raised on measures being taken to achieve the targets for supporting applicants, and enhancing sales including exports during the FY 2026–27:

“The incentives under the Scheme are disbursed on achieving minimum benchmark sales by the companies. There is no benchmark in terms of exports. However, the Production Linked Incentive Scheme (PLIS) for the food processing industry supports the applicants to increase sales and exports in the following manner:-

- (i) Measures to Support Applicants - Sales of processed food products such as Ready-to-Cook / Ready-to-Eat foods, Fruits & vegetables products, Marine products, Mozzarella cheese and Innovative,

organic and millet products is incentivised under Production Linked Incentive scheme for Food Processing Industries (PLISFPI) scheme. These incentives reduce operational costs, drives higher output volumes and product diversification thereby encouraging firms to scale production.

- (ii) Measures to Secure 4% Increase in Exports of Indian Brands Abroad - Branding & Marketing Abroad support is provided for International branding campaigns, Product promotion, Market positioning of Indian brands, In-store promotions and retail tie-ups In-store promotions and retail tie-ups and other overseas market penetration activities.”

4.54 On being asked to provide the total amount of export of processed food products during the FY 2025–26 and the percentage of increase of exports of supported Indian Brands abroad over previous year, the Ministry submitted the following reply:

“Total export of agricultural processed food products approved under Production Linked Incentive scheme for Food Processing Industries (PLISFPI) has increased with a Compound Annual Growth Rate (CAGR) of 13.23% as on 2024–25 with reference to 2019–20. However, data related to Fiscal year 2025–26 is yet to be finalised.”

4.55 The Committee desired to be apprised of the specific measures undertaken by the Ministry to promote the Scheme among stakeholders, and the awareness programmes initiated to ensure that potential beneficiaries, particularly MSMEs and entrepreneurs, are adequately informed about the opportunities available under PLISFPI, the Ministry furnished the following reply regarding this:

“The Ministry of Food Processing Industries (MoFPI) has undertaken a multi-pronged outreach and stakeholder engagement strategy to promote the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and ensure that Micro, Small and Medium Enterprises (MSMEs), start-ups, and entrepreneurs are well informed and able to participate. These measures include:

- Awareness creation through social media, Digital publicity materials etc.
- Dedicated scheme web pages, FAQs, and downloadable guidelines are hosted on Ministry’s website.
- Online application systems and investor facilitation tools improve access and transparency.
- Provided financial assistance and branding/logo support to industry bodies, chambers, and institutions to organise promotional events on Ministry schemes including PLISFPI

- Targeted promotion has been done for priority segments under PLISFPI, such as Millet-based products (linked to International Year of Millets).”

### Centrally Sponsored Scheme

#### C. Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME)

4.56 The details of physical progress under PMFME Scheme as given in the PPT of the Ministry are as under:

S. No.	Components	FY 2020–21	FY 2021–22	FY 2022–23	FY 2023–24	FY 2024–25	FY 2025–26	Overall Achievement (as on 31.01.2026)
1.	Credit Linked Subsidy- Individual Enterprises	0	3,218	28,492	54,594	50,875	40,962	1,78,141
2	Credit Linked Subsidy- Common Infrastructure	0	0	16	41	29	30	116
3.	Seed Capital (No. of SHG Members approved with Amount Released)	103 members for ₹ 0.27 crore	44,429 members for ₹ 134.39 crore	79,440 members for ₹ 257.82 crore	1,14,435 members for ₹ 385.02 crore	1,03,201 members for ₹ 376.98 crore	40,665 members for ₹ 151.38 crore	3,82,282 members for ₹1305.86 crore
4	Capacity Building	549	3504	30,563	39,634	31,018	41,028	1,46,296
5	Incubation Centre Approved	49	21	3	2	0	5	80
	Commissioned	0	0	2	3	12	8	25
6	Branding & Marketing	1	3	4	9	0	15	32

4.57 The Committee when asked to furnish the reasons for the low achievement of the targeted figure as only 50.75 per cent of the targeted Credit Linked Subsidy for Individual Enterprises has been granted during the FY 2025–26, against the target of 70,000 beneficiaries, following reply has been furnished by the Ministry:

“During FY 2025–26, the Scheme achieved 40,962 sanctions, representing 58.52% of the annual target. It may be noted that sanctions are continuing and regular review of State Nodal departments as well as lending banks are conducted with an aim to achieve the target. Despite the moderation at the annual level, the Scheme has demonstrated strong cumulative performance. As on date 31st January,2026, approximately 1,78,141 loan sanctions have been achieved, which accounts for about 90% of the cumulative target of 2 lakh sanctions to be achieved by 31.03.2026. Although the scheme was launched in June 2020, the online portal went live on January 25, 2021, making the FY 2020–21 almost non-impactful. Additionally, the initial two years of the scheme (FY 2020–21 and FY 2021–22) were significantly affected by the COVID-19 pandemic, which led to restricted mobility and limited opportunities for awareness activities aimed at mobilizing applicants. However, the progress has been incremental since

FY 2022–23 and reflects sustained implementation progress and indicates that the Scheme remains largely on track to meet its overall objectives.

FY 2020–21	FY 2021–22	FY 2022–23	FY 2023–24	FY 2024–25	FY 2025–26*	Total
0	3,218	28,492	54,594	50,875	40,962	1,78,141

\* Till 31st January, 2026, 1,78,141 loans have been sanctioned as indicated in the table and by 31st March, 2026 it is aimed to achieve the target of 2 lakh units.”

4.58 The Committee when asked to provide the bifurcation of the 35.528 individual enterprises that have been granted subsidy, separately for rural and urban areas, the Ministry replied that till date 31st January, 2026, 124075 individual enterprises have been granted subsidy. Ministry does not maintain the data separately for rural and urban areas.

4.59 The reply of the Ministry on the query for the targeted figure for the FY 2026–27, for Credit Linked Subsidy to Individual Enterprises is given as under:

“50000 loan sanction is targeted for FY 2026–27 for credit linked subsidy, subject to extension of the Prime Minister Formalisation of Micro Food Processing Enterprises (PMFME) Scheme beyond 31.03.2026.”

4.60 The Committee noted that the numbers of beneficiaries under Self Help Groups are only 34,718 against the targeted figures of 50,000 during the FY 2025–26 and asked to furnish the reasons for not achieving the targeted beneficiaries under the Scheme; the Ministry has furnished the following reply regarding this:

“The achievement during FY 2025–26 was affected mainly due to transitional factors, particularly the onboarding of SNA-SPARSH across three implementing departments-State Nodal Department of Prime Minister Formalisation of Micro Food Processing Enterprises (PMFME), State Rural Development Department and State Urban Development Department considering the seed capital is implemented in convergence with the departments. It requires alignment of fund flow processes and completion of procedural formalities resulting in a temporary slowdown in approval and fund disbursements. In addition, delays in availability of the State share in some States affected the pace of beneficiary coverage. It may be noted that sufficient applications have already been mobilised against the annual target. Till date 31st January, 2026 40,665 SHG members have been approved with seed capital amount of ₹ 151.38 crore in the FY 2025–26. Regular review meetings and follow-ups are being taken to achieve the target by the end of FY 2025–26.”

4.61 The Ministry further submitted in its reply that for FY 2026–27, 20,000 Self Help Groups (SHGs) members are intended to be benefited under the Scheme, subject to extension of the Scheme beyond 31st March, 2026.

4.62 As desired by the Committee, the Ministry has furnished the measures proposed to be taken during the FY 2026–27 to achieve the targets of the Scheme, the details are given below:

“To achieve the targets under the PMFME Scheme for FY 2026–27, with particular emphasis on women entrepreneurs and SHG members, the Ministry has proposed a series of targeted and enabling measures. Priority will continue to be accorded to women-owned micro food processing enterprises through credit-linked subsidy, seed capital, training and branding & marketing components, leveraging the extensive Self Help Group (SHG) network under National Rural Livelihood Mission (NRLM) under Ministry of Rural Development and National Urban Livelihood Mission (NULM) under Ministry of Housing and Urban Affairs to enhance outreach and coverage through convergence interventions.

Efforts will be strengthened to promote formalisation of women-led enterprises through facilitation of Udyam and FSSAI registration, organised camps in campaign mode and handholding support at the district and cluster levels. District Resource Persons are incentivised for handholding beneficiaries in the formalisation of units supported under the credit-linked subsidy component. Similarly, incentives have been provided to NRLM/NULM field resource persons for handholding SHG units in obtaining FSSAI and Udyam Aadhaar/Udyam Assist registration. Capacity building initiatives will be further enhanced with tailored training programmes, including flexible and hybrid training models, to address the specific needs and time constraints of women entrepreneurs and improve enterprise sustainability.”

4.63 The details of impact evaluation of the Scheme as furnished by the Ministry are given in the **Annexure-XV**.

## **II. Other Policy Issues**

### **A. Temporary Closure of Agro Processing Clusters Scheme**

4.64 It is stated in the Annual Plan for the Schemes for the FY 2026–27 of the Ministry of Food Processing Industries that the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) has been proposed to be paused temporarily for the 16th Finance Commission. In this regard, the Committee asked the Ministry to provide the reasons for such a proposal and to clarify whether consultations have been undertaken with the stakeholders of the Scheme to address the bottlenecks in the execution of the approved projects. The Ministry has submitted the following reply:

- (a) “It is submitted that as on date 63 projects have been sanctioned in the Agro Processing Clusters (APC) Scheme (excluding the

cancelled/withdrawal projects) out of which 23 projects\* are completed/operational and 40 projects under the APC Scheme are currently at various stages of implementation. The timeline for completion of these projects was 20 months & 24 months from the date of approval for general & difficult areas respectively. A third party evaluation of APC Scheme was conducted by M/s Quality Council of India and based on evaluation findings, on-field assessments, stakeholder consultations, and analysis of the scheme outcomes, it has come to notice that many Project Implementing Agencies (PIAs) face many problems like obtaining statutory approvals from State Governments, Sanction of Term Loan, allotment of plots for establishment of units inside the APC, and sometimes there is shortage of funds on the part of PIA, resulting in delay in implementation of the APC projects. Due to this only a small number of projects have been completed and operationalized resulting in slower utilization of sanctioned funds than expected. Further, M/s Quality Council of India (QCI) recommended to temporarily pause the APC Scheme during the 16th FCC until all currently approved clusters are fully completed and operationalized. Accordingly, it has been decided to pause the APC Scheme during the 16th FCC until all currently approved clusters are fully completed and operationalized.

- (b) M/s. QCI conducted a third party evaluation study of APC Scheme and based on its evaluation findings, on-field assessments, stakeholder consultations, and analysis of the scheme outcomes and found that the delay in implementing the projects by PIAs is mainly due to delay in getting Statutory approval (i.e. Consent to Establish (CTE), layout plan, Consent to Operate (CTO) etc.), sanction of term loan, allotment of plots and setting up of five unit inside APC and sometimes shortage of funds etc. In this connection, Ministry also takes a comprehensive set of measures like close monitoring of ongoing projects through regular review meetings with PIAs along with PMAs, milestone-based tracking, and continuous follow-up with Project Implementing Agencies (PIAs) for timely submission of requisite documents for release of instalments, real-time progress monitoring through the SAMPADA portal to track physical and financial progress and flag delays at an early stage and strengthened coordination with State authorities to facilitate timely grant of necessary statutory approvals and clearances. Furthermore, in case of requests received from the project implementation agencies, Ministry also takes up the matter with concerned departments/agencies of State Governments to resolve the issues faced by the PIAs for smooth implementation of the project.”

\*The details of completed/operational 23 projects Scheme for Creation of Infrastructure of Agro Processing Cluster (as on 31.01.2026) are given in Annexure-VII

## **B. Discontinuation of Skill Development Scheme and Future Plans**

4.65 In reply to a query regarding outcome-based evaluation of PMKSY, the Ministry informed that Third-Party Impact Evaluation Studies were undertaken in 2025 covering all six ongoing component schemes under PMKSY.

“(a) The findings of the "Study to Assess Human Resource and Skill Requirements in Indian Food Processing Sector during 2021–2030" in October 2020 through M/s. Feedback Business Consulting Services Pvt. Ltd., Bangalore, could not be operationalized as the erstwhile Skill Scheme of the Ministry [i.e. Scheme for Human Resources and Institution-Skill Development], which was a component scheme under the umbrella scheme “Pradhan Mantri Kisan Sampada Yojana” had been discontinued w.e.f. 01.04.2021 and no fresh budgetary support was available.

As on date, there is no proposal under consideration to revive or introduce a dedicated skill development component.

(b) The number of Beneficiaries covered under alternative mechanisms and programmes to ensure the availability of adequately trained and skilled manpower for the sector.

The details of alternative mechanisms and programmes to ensure the availability of adequately trained and skilled manpower for the sector are as under:

(i) Under MSDE/NSDC supported programmes: As of 30-10-2025, the Ministry of Skill Development & Entrepreneurship (MSDE) and National Skill Development Corporation (NSDC) supported programmes have trained over 2.72 lakh candidates in food-processing job roles since 2015–16, which include 2.60 lakh candidates under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY).

(ii) By The Food Industry Capacity and Skill Initiative [FICSI]: The Food Industry Capacity and Skill Initiative [FICSI], the Sector Skill Council for Food Processing under Ministry of Skill Development and Entrepreneurship, have launched specialized training programmes in partnership with educational and technical institutions. As on 26.11.2025, FICSI has trained and certified over 2.19 lakh candidates since its inception in 2014, in collaboration with Schools, ITIs, Polytechnics, Food Technology Institutes, Food Processing Industries and State Skill Missions.

(iii) Under PMFME Scheme of MoFPI: The Prime Minister's Formalization of Micro Enterprises (PMFME) Scheme has a capacity building training component, under which capacity building trainings are conducted by the State/UT Governments. The said Capacity Building component under the Scheme envisages providing 24 Hours/3 Days, Food Processing EDP (Entrepreneurship Development Programme) Training for, all applicants viz. individuals and Groups (SHGs/ FPOs/ Cooperatives) recommended for availing credit linked grant by District Level Committee (DLC) and 8 hours/1 day training to SHG beneficiaries of Seed Capital under PMFME scheme engaged in micro food processing. Under this capacity building component, as on 31st January 2026, total of 1,42,258 beneficiaries have been trained nationally from 2020–21 onwards.

(iv) By National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli and Thanjavur under MoFPI: The NIFTEMs are also conducting short-term

skill/capacity building/entrepreneurship training programmes. Through these short-term programmes, NIFTEM-Thanjavur has trained 32,255 persons and NIFTEM-Kundli has trained 1516 persons during the period from 2018–19 till 2024–25.”

### C. Factors Contributing to the Decline in Processed Food Exports

4.66 In reply to a query regarding share of exports from the Food Processing Industries in the overall exports of the country during the last five years, following table has been furnished in the reply of the Ministry:

#### Figures in US\$ Million

Year	India's Overall Export	Processed-Food Export	% share of Processed Food Export in overall export of India
2020–21	2,91,808.50	8,565.60	2.94%
2021–22	4,22,004.40	10,412.82	2.47%
2022–23	4,51,070.00	13,078.36	2.90%
2023–24	4,37,072.03	10,881.81	2.49%
2024–25	4,37,511.75	10,097.97	2.31%

4.67 In reply to a query regarding **the reasons for decline in the share of exports from the Food Processing Industries in the overall exports of the country during the last five years, following reply has been furnished by the Ministry:**

“The exports of processed food products have increased overall from USD Million 8,565.60 to 10,097.97 during 2020–21 to 2024–25. However, despite this growth in absolute terms, the percentage share of processed food exports in India’s total exports has declined during the same period. The major commodities that experienced decline during this period were Sugar (cane sugar, cane molasses), cereals (wheat, non-basmati rice), vegetable fats and oils (castor oil, soyabean oil fractions), residues of food processing and animal feeds etc. Under the processed food products category sugar and oilcake & other solid residues constitute a significant portion of exports and exports of these has declined by 48% from 2022–23 to 2023–24 and further around 25% from 2023–24 to 2024–25.

Some of the reasons for decline of these commodities include Domestic export curbs on staples like wheat, non-basmati rice, sugar, and onions to safeguard domestic food prices and security, Geopolitical tensions, price volatility & demand slowdown, Adverse weather impacting supply like heatwaves, unseasonal rains, and crop diseases hit staple output (e.g., wheat, sugarcane) and reducing exportable volumes, Food safety concerns such as spice exports under pressure. Major spice exporters

faced seizure/recalls overseas due to ethylene oxide (ETO) contamination that triggered stricter inspections in the US, EU, Hong Kong, Australia that led to safety concern and tough international competition with the emerging countries.

Therefore, the decline in the share of processed food exports in India's total exports can largely be attributed to the reduced exports of residues like oilcake and policy-driven fluctuations in sugar exports with reasons mentioned above."

4.68 In reply to a query regarding outcome-based evaluation of PMKSY, the Ministry informed that Third-Party Impact Evaluation Studies were undertaken in 2025 covering all six ongoing component schemes under PMKSY:

The incentives under the Scheme are disbursed on achieving minimum benchmark sales by the companies. There is no benchmark in terms of exports. However, the Production Linked Incentive Scheme (PLIS) for the food processing industry supports the applicants to increase sales and exports in the following manner:-

(i) Measures to Support Applicants - Sales of processed food products such as Ready-to-Cook / Ready-to-Eat foods, Fruits & vegetables products, Marine products, Mozzarella cheese and Innovative, organic and millet products is incentivised under Production Linked Incentive scheme for Food Processing Industries (PLISFPI) scheme. These incentives reduce operational costs, drives higher output volumes and product diversification thereby encouraging firms to scale production.

(ii) Measures to Secure 4% Increase in Exports of Indian Brands Abroad - Branding & Marketing Abroad support is provided for International branding campaigns, Product promotion, Market positioning of Indian brands, In-store promotions and retail tie-ups In-store promotions and retail tie-ups and other overseas market penetration activities.

#### **D. PROVISIONS FOR SC/ST AND OTHER MARGINAL SECTIONS OF THE SOCIETY**

4.69 The details of number of beneficiaries under special concessions for SC/ST/NER applicants under PMKSY and PMFME Scheme during the last three years, State-wise as furnished by the Ministry are given below:-

The list of the projects belonging to Scheduled Castes (SC)/ Scheduled Tribes (ST) communities, covered under the Tribal Sub Plan (TSP), the North Eastern Region (NER) is attached at Annexure-XVI.

Under the PMFME scheme till date 31st January,2026, 15039, 9975 and 7191 loans have been sanctioned for SC, ST and NER States respectively during the last five years including the current year. The year-wise, category-wise SC, ST and NER loan sanctions have been indicated in the table below-

Category	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
SC	8	185	2535	4834	4149	3328	15039
ST	2	131	1389	2562	3180	2711	9975
NER States.	0	234	878	969	2218	2892	7191

4.70 In reply to the query regarding challenges identified by the Ministry in extending benefits of food processing schemes to marginalized sections, along with the corrective measures that are being taken to address these gaps, following reply has been furnished by the Ministry:

“Marginalized groups often face difficulty accessing formal financial support from bank, land acquisition for facilities, lack of skills, modern technology access, and compliance formal requirements (e.g Food Safety & Standards Authority of India (FSSAI) registration, Udyog Aadhaar etc.)

The Ministry takes a comprehensive set of measures such as:

- (i) Close monitoring of ongoing projects through regular review meetings, milestone-based tracking, and continuous follow-up with Project Implementing Agencies (PIAs) for timely submission of requisite documents for release of instalments;
- (ii) Real-time progress monitoring through the SAMPADA portal to track physical and financial progress and flag delays at an early stage;
- (iii) Strengthened coordination with State authorities and other regulatory bodies such as Food Safety & Standards Authority of India (FSSAI), Atomic Energy Regulatory Board (AERB) and other statutory agencies to facilitate timely grant of necessary approvals and clearances.

The Ministry has observed that the extension of benefits under the PMFME Scheme to marginalized sections has faced certain constraints, including limited enterprise readiness and formalisation, challenges in accessing institutional credit, lower awareness in remote and difficult areas, capacity limitations among first-time and women entrepreneurs, and infrastructure and logistical constraints, particularly marginalized sections-SC, ST and women. To address these issues, the Ministry has initiated focused interventions such as enhanced outreach activities for special categories through convergence interventions with Ministry of Rural Development, Ministry of Housing and Urban Affairs, National Scheduled Castes Finance and Development Corporation (NSFDC) and National Scheduled Tribes Finance and Development Corporation. (NSTFDC), facilitation of credit linkage through follow-ups and regular review with lending banks, capacity building and handholding support and periodic reviews with States/UTs to improve coverage under the Scheme.”

4.71 The Committee when asked about whether any new initiatives or policy measures are being planned to enhance the participation of SC/ST communities, tribal groups, and stakeholders from the North Eastern Region (NER) in the Food Processing Sector. The Ministry has furnished the following reply:

“In the proposal for Expenditure Finance Committee (EFC) for continuation of existing Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme (beyond 31.03.2026) till FY 2030–31 for the period of 16th Finance Commission (FC) Cycle includes provision of additional Support to Difficult Regions and Special Category under credit linked subsidy component to increase the subsidy limit from 35 % to 50%, with a maximum limit of ₹ 35 lakhs, for SC/ST / women category and applicants from the North-Eastern States (including Sikkim), Hilly States (Himachal Pradesh, Uttarakhand, Jammu & Kashmir and Ladakh), Islands (Union Territories of Andaman & Nicobar and Lakshadweep) and Aspirational Districts.”

## CHAPTER – V

### INSTITUTIONS UNDER FOOD PROCESSING INDUSTRIES

The Ministry have stated that they have the following two Institutions under their aegis:

- a. **NIFTEM-K** I.e. National Institute of Food Technology, Entrepreneurship and Management, Kundli, Haryana
- b. **NIFTEM-T** I.e. National Institute of Food Technology, Entrepreneurship and Management, Thanjavur, Tamil Nadu.

5.2 The Institutions have gained the INI (Institute of National Importance) status after the enforcement of NIFTEM Act 2021 w.e.f. 01.10.2021. Below are the details of the Academic courses offered by these institutes:

- a. “B. Tech (Food Technology and Management) through JEE/CUET/NEET at NIFTEM-K and B. Tech (Food Technology) through JEE at NIFTEM-T
- b. M.Tech through GATE (Graduate Aptitude Test in Engineering) and Internal Examination
- c. MBA through CAT/MAT/CMAT and Institute level entrance test for non-CAT/MAT/ CMAT students (Only at NIFTEM-K)
- d. Ph.D through UGC NET/JRF and Institute level entrance test for non-NET and JRF students.”

5.3 The details of budgetary allocations for NIFTEM are as under:

#### NIFTEM-K

Head	2024-25			2025-26			2026-27
GIA Head	BE	RE	AE	BE	RE	AE as on 08.02.26	BE
<b>GIA - Salaries</b>	23.00	23.00	22.83	23.81	24.41	17.83	26.38
<b>GIA- General</b>	20.50	20.50	20.47	28.26	29.86	21.20	31.00
<b>GIA- Creation of Capital Assets</b>	20.00	22.55	22.55	20.00	26.00	20.00	23.10
<b>GIA- Scholarship</b>	1.50	1.50	1.50	2.00	2.40	1.51	3.52
<b>Total</b>	<b>65.00</b>	<b>67.55</b>	<b>67.35</b>	<b>74.07</b>	<b>82.67</b>	<b>60.54</b>	<b>84.00</b>

**NIFTEM-T**

Head	2024-25			2025-26			2026-27
	BE	RE	AE	BE	RE	AE as on 08.02.26	BE approved
GIA - Salaries	17.39	17.39	17.39	19.00	18.00	14.25	19.00
GIA- General	15.00	15.00	15.00	15.00	15.00	11.25	16.20
GIA- Creation of Capital Assets	15.11	15.11	15.11	13.00	15.59	15.59	16.99
GIA- Scholarship	2.50	2.50	2.50	3.00	3.5	2.25	3.00
<b>Total</b>	<b>50.00</b>	<b>50.00</b>	<b>50.00</b>	<b>50.00</b>	<b>52.09</b>	<b>43.34</b>	<b>55.19</b>

**NIFTEM-T**

**(Assistance under Central Sector Projects for Expansion of NIFTEM, Thanjavur)**

Head	2024-25			2025-26			2026-27	
	BE	RE	AE	BE	RE	AE	BE Proposed	BE approved
GIA- Creation of Capital Assets	42.33	-	42.33	48.88	-	Amount Surrendered	59.43	35.00
<b>Total</b>	<b>42.33</b>	<b>-</b>	<b>42.33</b>	<b>48.88</b>	<b>-</b>	<b>Amount Surrendered</b>	<b>59.43</b>	<b>35.00</b>

5.4 When the Committee desired to be apprised of the developmental work with respect to the establishment of a new NIFTEM in Bihar, the Ministry stated as under:

“The establishment of National Institute of Food Technology, Entrepreneurship and Management (NIFTEM) in Bihar is a significant initiative aimed at boosting the food processing sector in the region. The Ministry has been actively coordinating with the State Government of Bihar to finalize a suitable land for setting up the National Institute of Food Technology, Entrepreneurship and Management. The reply of State Government is awaited.”

5.5 The Committee has been apprised that NIFTEM has developed testing kits to detect adulteration in milk and processed milk products. In this regard, the Committee has asked the Ministry to furnish details of the steps taken to ensure that such equipment or testing kits are made accessible and effectively utilized at the grassroots level, particularly in district laboratories, cooperatives, and small

processing units and also provide the estimated cost of the said equipment. The Ministry in their written reply furnished the following details:

“National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli has designed, developed and demonstrated low-cost rapid spot/strip kits and portable field devices for common milk adulterants (neutralizers, urea, H<sub>2</sub>O<sub>2</sub>, starch, soaps/detergents, salts, certain sugars/fillers, vegetable oils). Similarly, a kit for detection of adulterants like soda, starch, urea, formalin and lactic acid has been developed. Prototypes have been demonstrated in stakeholder workshops and outreach events.

**Importance & current status:** These kits enable immediate screening at collection centres, district labs, cooperatives and small processors—reducing reliance on central labs and speeding enforcement action. Bench validation (repeatability, specificity, spike/recovery) and preliminary field trials show good concordance with reference methods; detailed validation dossiers (LOD, stability, interference) are being validated by National Food Laboratory (NFL), Ghaziabad (FSSAI’s own lab) and the results will be submitted to FSSAI’s RAFT (Rapid Analytical Food Testing) committee for approval, post its validation.

**Readiness & next steps:** These kits are pilot-ready with SOPs, multilingual training materials and starter-pack packaging. NIFTEM-K can support technology transfer to Micro, Small and Medium Enterprises (MSMEs) and other stakeholders, run train-the-trainer courses and conduct inter-laboratory proficiency trials.

The estimated cost of the developed testing kits is as under:

1. **Milk Adulteration Testing Kit**
  - Estimated production/manufacturing cost: **₹20 per kit (approx.)**
  - Estimated market price: **₹50 per kit (approx.)**
  
2. **Milk Product Adulteration Detection Kit**
  - Estimated production/manufacturing cost: **₹40 per kit (approx.)**
  - Estimated market price: **₹100 per kit (approx.)**

The above prices are indicative estimates based on pilot-scale production. The cost is expected to reduce further depending upon demand volume, scale of production, and technology transfer arrangements.”

## PART-II

### OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE

#### 1. Budgetary Allocation for the Food Processing Sector

The Committee note the proportion of budgetary allocation made in favour of the Ministry out of the total central plan outlay during the last five years is Rs. 4064.16 crore. While allocations for the Ministry have increased in absolute terms, the proportion has remained stagnant throughout the period.

The Committee further observe that the Gross Value Addition (GVA) of the Food Processing Sector has risen significantly from Rs. 1.34 lakh crore in 2014–15 to Rs. 2.24 lakh crore in 2023–24. With the Sector expected to grow at a compound annual growth rate of around 6 per cent over the next decade, and has a huge potential for employment generation, the Committee are of the view that the budgetary allocation to the Ministry for the current assessment year, 2026–27 does not adequately reflect the emerging significance and contribution of the Sector to the national economy.

In light of the above, the Committee urge the Ministry to coordinate with the Ministry of Finance to ensure that future allocations are commensurate with the Sector's potential and aligned with objectives of the Sector.

#### 2. Balanced Fund Utilization and Strengthened Quarterly Planning

The Committee note that the percentage of actual expenditure in the first, second, and third quarters of FY 2025–26, in comparison to the proposed quarterly expenditure under the DDG plan, has been uneven which is 33 percent in the first quarter, 68 percent in the second quarter, and 53 percent in the third quarter. The Committee also observe that re-appropriation of funds

from one scheme to another has taken place mostly during the last quarter of the financial year. Further, the Committee note that while the proposed budget allocation for FY 2025–26 was Rs. 5267 crore, the funds allocated at the Budgetary Estimate (BE) stage were Rs. 4364.22 crore, which were subsequently reduced to Rs. 3571.57 crore at the Revised Estimate (RE) stage. The actual expenditure incurred up to 31 January 2026 amounts to Rs. 2183.60 crore, representing 61.14 percent of the RE, and nearly 40 percent of the RE allocation remains to be utilized in the remaining two months of the financial year 2025-26.

In view of the above, the Committee recommend that the factors impede balanced utilisation of allocated funds during the first three quarters in the FY 2025-26 may be identified and the Ministry may take necessary steps to ensure a more balanced and timely utilization of funds across all quarters of the financial year.

### **3. Utilisation of Funds Under Scheme Head**

The Committee note that for FY 2025–26, the Ministry of Food Processing Industries was allocated Rs.4,364 crore, of which Rs.4,103 crore (about 94 per cent) was allocated under the Central Sector and Centrally Sponsored Schemes of the Ministry. The allocation was subsequently reduced to Rs.3,350 crore at the Revised Estimates stage. Expenditure up to 31 January 2026 stands at about 60 per cent of the Revised Estimates, leaving a substantial portion to be utilised in the remaining period of the financial year.

The Committee further observe that expenditure during the first three quarters has been uneven and that re-appropriation of funds has largely occurred in the last quarter. They also note that in the preceding two years,

utilisation was only around 79 per cent of the reduced Revised Estimates. The reasons cited for underutilisation include shortage of eligible proposals, delays in statutory clearances from State authorities, procurement-related issues, and delays in submission of incentive claims. The Committee are concerned that these recurring issues continue to affect timely project implementation and optimal use of funds.

The Committee, therefore, recommend that the Ministry to adopt a more proactive approach to improve fund utilisation. The Committee are of the view that budget planning should be aligned with project readiness so as to minimise adjustments at the Revised Estimates stage.

The Committee have also noted the utilisation plan for FY 2026–27 and expect that financial targets and expenditure plans should be aligned with the timelines for completion of the approved projects in order to ensure steady utilisation throughout the year.

4. North Eastern Region (NER), Tribal Sub Plan (TSP) and Scheduled Caste Sub Plan (SCSP) components

The Committee note that during the FY 2025–26, under PMKSY the NER allocation was Rs.73.34 crore at the Budget Estimates stage, which was reduced to Rs.66.62 crore at the Revised Estimates stage. Expenditure of Rs.42.14 crore has been incurred up to 31 January 2026, amounting to about 63 per cent of the Revised Estimates. Under the SCSP component, the allocation was Rs.74.98 crore at BE, revised to Rs.86.18 crore at RE, with expenditure of Rs.68.85 crore, reflecting utilisation of around 80 per cent. However, under the TSP component, the allocation was reduced from Rs.49.35 crore at BE to Rs.45.95 crore at RE, against which only Rs.13.61 crore has been utilised, representing about 29.62 per cent of the Revised Estimates.

Similarly, under the PM FME Scheme in FY 2025–26, the NER allocation was Rs.200.00 crore at BE, revised to Rs.150.00 crore at RE, with expenditure of Rs.40.36 crore (about 27 per cent of RE). The SCSP allocation was reduced from Rs.166.00 crore at BE to Rs.124.49 crore at RE, with expenditure of Rs.55.44 crore (around 45 per cent of RE). Under the TSP component, the allocation was reduced from Rs.86.00 crore at BE to Rs.64.50 crore at RE, against which expenditure of Rs.15.12 crore has been incurred, amounting to about 23 per cent of the Revised Estimates.

When asked about the reasons for underutilisation, the Ministry informed the Committee that the main difficulty has been the shortage of sufficient eligible proposals under the SCSP, TSP, and NER categories. The Ministry further stated that while funds under the General category are mostly utilised, proposals under these earmarked heads remain limited. The Committee note that despite certain measures taken by the Ministry, the low utilisation under the TSP component indicates continuing challenges at the ground level.

In view of the above, the Committee recommend that the Ministry should take focused steps to improve utilisation under the NER, SCSP and particularly the TSP components. While utilisation under the NER and SCSP heads during FY 2025–26 has been moderate, the Committee are of the view that the persistently low utilisation for the last three years under the TSP component requires special attention.

The Committee, therefore, recommend that greater efforts be made to encourage eligible proposals from tribal areas and that adequate handholding support be provided at the State and district levels. The Committee further emphasise the need for closer monitoring of pending cases and timely release

of funds so that allocations made under these earmarked heads are effectively utilised and the intended benefits reach the targeted communities.

**5. Funds Utilisation Under Pradhan Mantri Kisan Sampada Yojana(PMKSY)**

The Committee note that the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), with an approved outlay of Rs.6,520 crore, aims to strengthen infrastructure and supply chain management in the food processing sector. For FY 2025–26, the Budget Estimates for the Scheme were Rs.903.36 crore, which were revised downward to Rs.650 crore at the Revised Estimates stage. Actual Expenditure up to 31 January 2026 stood at Rs.380 crore, reflecting utilisation of about 58.5 per cent of the Revised Estimates. The allocation for FY 2026–27 has been increased to Rs.914.99 crore.

The Committee note that the shortfall was mainly due to fewer projects reaching the stage of fund release, delays in submission of documents, the reimbursement-based nature of grant release, pending statutory clearances, lending bank conditions, and the long gestation period of projects. Lower participation under the NER, SC and ST categories also contributed to underutilisation.

The Committee take note of the Ministry's submission that Project Management Agencies have been appointed for continuous monitoring; regular reviews and inspections are being undertaken; and issues are being taken up with State/UT Governments. The Ministry has further indicated that for FY 2026–27, enhanced monitoring mechanisms, possible establishment of a Project Management Unit, and special Expressions of Interest for SC/ST/NER categories are proposed to improve fund utilisation

In view of the above, the Committee recommend that the Ministry give priority to timely completion of projects so that funds can be released without

delay. The Committee are of the view that closer follow-up with State Governments, banks and Project Implementing Agencies is necessary to resolve issues relating to clearances, documentation and loan disbursement at an early stage.

The Committee further recommend that the Ministry should closely monitor project progress on a regular basis and ensure that the enhanced allocation for FY 2026–27 is planned in line with projects that are ready for implementation and also urge that special attention should also be given to generating more proposals under the NER, SC and ST categories so that funds earmarked for these groups are fully utilised.

**6. Funds Utilisation Under Production Linked Incentive Scheme of Food Processing Industries (PLISFPI)**

The Committee note that under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), the Budget Estimates and Revised Estimates for FY 2025–26 were maintained at Rs.1,200 crore. However, as on 31.01.2026, expenditure stood at Rs.645.08 crore, indicating that a substantial portion of the allocation remained to be utilised during the last quarter of the financial year.

The Committee further note the Ministry's submission that 31st December is the prescribed last date for submission of incentive claims and that most applicants submit their claims close to this deadline. As a result, the bulk of claims are processed in the final quarter. The Committee observe that such concentration of claims leads to uneven expenditure during the year and places unavoidable pressure on administrative processes.

The Committee recommend that the Ministry take appropriate measures to streamline the claim submission and processing mechanism under PLISFPI

so as to ensure a more even distribution of expenditure across quarters. The Committee expect that corrective steps in this regard may be implemented during FY 2026–27 to ensure smooth and timely utilisation of funds under the Scheme.

#### **7. Funds utilisation under PMFME Scheme**

The Committee note that under the PM Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, the Budget Estimate for FY 2025–26 was Rs.2,000 crore, which was revised downward to Rs.1,500 crore at the Revised Estimates stage. The actual expenditure incurred as on 31.01.2026 stands at Rs. 991.42 crore, representing approximately 66 per cent utilisation of the Revised Estimates.

The Committee take note of the Ministry's submission that the remaining funds are expected to be utilised by the end of March 2026, as pending bills from States are under process. The Committee also note that the Ministry has been conducting regular review meetings and follow-ups with State/UT Governments to expedite utilisation of funds and processing of pending claims.

In view of the above, the Committee recommend that the Ministry should ensure the timely settlement of pending bills and maintain close coordination with State and Union Territory Governments so that the remaining funds for the FY 2025–26 are fully utilized within the financial year. The Committee further recommend that sustained follow-up with State Level Bankers' Committees and lending institutions be continued to improve credit flow to micro food processing enterprises.

The Committee further note that the Ministry has been taking up the issue of credit flow to micro food processing enterprises in the meetings of the State Level Bankers' Committees and has outlined measures to ensure effective utilisation of the enhanced Budget Estimates of Rs.1,700 crore proposed for FY 2026–27.

The Committee are of the view that the proposed measures for the FY 2026–27 should be implemented in a time-bound manner so that the Budget Estimates of Rs.1,700 crore are utilised efficiently and evenly during the year.

#### **8. Impact evaluation of the PMFME Scheme**

The Committee note the Impact Evaluation of the Scheme and the recommendations made therein. The Ministry has stated that the recommendations of the evaluating agency are being considered in the proposal for continuation of the PMFME Scheme under the 16th Finance Commission cycle, subject to approval for extension of the Scheme and the decisions of the competent authority. In this regard, the Committee desire to be apprised of the accepted recommendations, with particular emphasis on the proposal to raise the subsidy cap from Rs.10 lakh to Rs.35 lakh, so as to enhance the competitiveness and effectiveness of the Scheme.

#### **9. Physical achievements under PMKSY**

The Committee note that under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), a 1607 number of projects have been sanctioned across its various components out of which total number of 1196 projects are completed and remaining 411 projects are under implementation.

Under the Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC), 505 projects have been sanctioned, out of

which 356 projects have been completed. Under the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC), 63 projects have been approved, of which 23 projects have been completed and 40 projects are under implementation. In respect of Mega Food Parks, several projects are awaiting compliance with operational and leasing conditions for release of the final instalment, while projects under the Integrated Cold Chain component are reported to be at advanced stages of implementation.

The Committee further note the Ministry's submission that delays in completion of projects are attributable to non-receipt of statutory clearances such as building plan approvals, Consent to Establish (CTE), Consent to Operate (CTO), FSSAI licences and land use permissions from State authorities, delay in disbursement of term loans by banks, and non-fulfilment of compliance conditions by Project Implementing Agencies (PIAs) . The Committee also note that fewer eligible proposals under SC/ST and NER categories have affected achievement of targets under those components.

The Committee take note that Third-Party Impact Evaluation Studies have been undertaken for the ongoing components of PMKSY and that monitoring mechanisms, including engagement of Project Management Agencies (PMAs), periodic review meetings, inspections and tracking through the SAMPADA portal, have been instituted. Nevertheless, the Committee are concerned that the gap between sanctioned and completed projects reflects continuing implementation bottlenecks.

In view of the foregoing, the Committee recommend that the Ministry take effective and time-bound measures to expedite completion of the projects sanctioned under PMKSY. The Committee are of the view that strengthened coordination with State Governments and concerned authorities is necessary to ensure timely grant of statutory clearances and approvals.

The Committee further recommend that close monitoring of projects under completion be undertaken and regular follow-up with lending institutions and Project Implementing Agencies should be ensured to meet the challenges or emerging situations hurdling the completion of the projects in targeted timeframe. The Committee also recommend that the findings of the Third-Party Impact Evaluation Studies and stakeholder feedback should be examined by the Ministry and also ensure its implementation sincerely to address the recurring bottlenecks and improve the pace of project execution under PMKSY.

#### **10. Implementation Status of Mega Food Park Projects**

The Committee note that under the Mega Food Parks (MFP) component of PMKSY, 41 projects were approved, out of which only 25 projects have been completed so far. A number of projects are still pending. The Committee further note that utilisation during the first three quarters of FY 2025–26 was only 41.42 per cent.

The Committee take note of the Ministry's submission that delay in release of the final instalment is mainly due to the condition of leasing at least 75 per cent of the total leasable area and operationalisation of at least 25 per cent of units in the park. The Committee also note that delays in statutory clearances such as conversion of land use, Consent to Establish, permission to sub-lease, and delay in submission of required documents by the implementing agencies have contributed to slow completion of projects. While the Committee appreciate that the Ministry has been conducting review meetings and following up with the implementing agencies, they observe that prolonged delays may have implications for the optimal utilisation of land and public funds .

In view of the above, the Committee recommend that the Ministry undertake a detailed review of all pending Mega Food Park projects and fix clear and time-bound targets for their completion. The Committee are of the view that projects which are not progressing satisfactorily should be examined carefully and appropriate action be taken in accordance with the scheme guidelines.

The Committee further recommend that the Ministry should work closely with State Governments to expedite statutory clearances and resolve implementation issues at the earliest. The Committee emphasise that effective monitoring should be ensured so that land allotted and funds released under the Scheme are properly utilised and the objectives of the Scheme are achieved without further delay.

#### **11. Implementation Status and Completion of Agro Processing Clusters (APC)**

The Committee note that under the APC Scheme, 63 projects have been sanctioned, out of which only 23 projects have been completed and made operational, while 40 projects remain under implementation. Three projects were cancelled in January 2026. Although the stipulated completion timeline is 24 months in General Areas and 30 months in Difficult Areas, the actual gestation period extends to 2 to 4 years.

The Committee further note that the 23 operational projects have created processing capacity of 7.38 LMT, benefited 85,775 farmers, generated employment for 18,300 persons and leveraged investment of Rs.448.63 crore. The total project cost of the 63 sanctioned projects is Rs.1,828.96 crore, with grant approval of Rs. 529.46 crore and grant release of Rs.305.45 crore.

The Committee take note of the Third-Party Impact Evaluation identified delays in statutory approvals, sanction of term loans, allotment of plots and financial constraints of Project Implementing Agencies as major bottlenecks. The recommendation to temporarily pause the Scheme during the 16th Finance Commission cycle until ongoing clusters are completed has been accepted by the Ministry.

The Committee are concerned that unless the remaining projects are completed in a time-bound manner, the infrastructure created may not yield the intended outcomes.

In view of the above, the Committee recommend that the Ministry accord priority to completion and operationalisation of the remaining 40 projects within a defined timeframe. The Committee further recommend strengthened coordination with State Governments and financial institutions to resolve issues relating to statutory approvals, term loan sanctions and allotment of plots.

The Committee emphasise that periodic review be undertaken to ensure accountability and timely progress. The findings of the Third-Party Impact Evaluation should be fully implemented, and the temporary pause of the Scheme during the 16th Finance Commission cycle should be utilised to address systemic bottlenecks before any future expansion.

## **12. Integrated Cold Chain & Value Addition Infrastructure (ICC&VAI)**

The Committee note that the Integrated Cold Chain & Value Addition Infrastructure Scheme aims to provide seamless cold chain facilities from farm gate to consumer. During FY 2024–25, utilisation stood at 95.55% of the Revised Estimates, whereas during FY 2025–26, utilisation was 63.06% as on

**31.01.2026. The Ministry has stated that projects are at advanced stages and full utilisation is expected by the end of the financial year.**

**The Committee further note that 401 projects have been sanctioned under the Scheme, out of which 302 have been completed and made operational. With regard to Food Irradiation Units, 16 projects were earlier approved, of which 11 are operational. Additionally, 14 new multiproduct irradiation units have been approved under the target of 50 units and are presently under implementation.**

**The Committee observe that timely completion and operationalisation of the remaining projects will be essential to achieve the intended objectives of the Scheme.**

**In view of the above, the Committee recommend that the Ministry ensure strict and time-bound monitoring of the ongoing cold chain and irradiation projects so that they are completed within the prescribed timelines. The Committee further recommend strengthened coordination with regulatory authorities and lending institutions to avoid delays in approvals and fund release.**

**The Committee further emphasise that the roadmap for achieving the target of 50 multiproduct food irradiation units should be reviewed periodically to ensure that the intended capacity creation and reduction in post-harvest losses are realised without delay. The Committee desire to be apprised of the progress made in this regard.**

### **13. Promotion of Cooperative Participation under the Food Testing Laboratories Scheme**

**The Committee note that under the Scheme for Setting up/Upgradation of Food Testing Laboratories, 205 projects have been sanctioned, out of which**

173 laboratories have been completed and made operational. The Committee further note that an Expression of Interest (Eoi) for setting up 100 new NABL-accredited Food Testing Laboratories was floated on 21.11.2025.

The Committee view that a large number of small and micro food processing units, particularly in rural and semi-urban areas, depend on access to accredited laboratories for compliance with domestic and international food safety standards. The availability of testing facilities within reasonable proximity is essential for reducing compliance costs and improving turnaround time.

The Committee note that cooperatives, Farmer Producer Organisations (FPOs), SHGs and State-level federations are eligible under the Scheme and possess substantial grassroots presence. The Committee are of the view that greater participation of such collective institutions would strengthen access to testing facilities for farmers and small food processors.

The Committee, therefore, are of the view that due encouragement may be extended to applications from cooperatives and similar collective entities while examining proposals received under the Eoi dated 21.11.2025. The Committee desire to be apprised of the measures taken by the Ministry in this regard.

#### **14. Research & Development in the Processed Food Sector**

The Committee note that the Scheme for Research & Development (R&D) in the Food Processing Sector is implemented as a component under the Scheme for Human Resource and Institutions under PMKSY scheme. The objective of the Scheme is to benefit food processing industry for product and process development, efficient technologies, improved packaging and value addition etc.

**The Committee further note that since 2008–09, a total of 257 R&D projects have been approved, out of which 227 projects have been completed and 30 projects are presently under implementation. The total project cost of sanctioned projects amounts to Rs.104.80 crore, against which Rs.102.47 crore has been approved as grant and Rs.82.29 crore released. The Committee also note that 20 patents have been filed and 52 new technologies have been developed/commercialised under Ministry-assisted R&D projects.**

**The Committee observe that while the Scheme has contributed to innovation and technology development, there were certain years during which no new projects were approved. The Committee are of the view that sustained momentum in R&D activities is essential for strengthening technological advancement and global competitiveness of the Food Processing Sector.**

**The Committee further note with satisfaction that the recommendations made in the impact evaluation of the Scheme have been accepted by the Ministry. The Committee consider this a positive step towards strengthening the implementation framework and improving outcomes of the Scheme.**

**In view of the above, the Committee recommend that the Ministry should ensure continuity and consistency in approval of R&D projects so that innovation in the Food Processing Sector is not affected by gaps in project sanctioning.**

**The Committee also recommend that the outcomes of completed R&D projects, including patents and developed technologies, be widely disseminated to industries so that MSMEs and small farmers can also be benefited. The Committee desire to be apprised of the steps taken in this regard.**

**15. Participation of SC/ST/NER Beneficiaries and Women Entrepreneurs/Self Help Groups under PMFME**

The Committee note that up to 31st January, 2026, a total of 15,039 loans have been sanctioned to SC beneficiaries, 9,975 to ST beneficiaries and 7,191 in NER States under the PMFME Scheme. The Committee further note that 1,24,075 individual enterprises have been granted subsidy; however, the Ministry does not maintain separate data for rural and urban areas. The Committee are of the view that such information would be useful in assessing the actual reach of the Scheme, particularly in rural and remote regions.

The Committee recommend that the Ministry should maintain rural–urban bifurcation of beneficiaries and continue focused efforts to strengthen outreach, credit linkage and handholding support for SC/ST and NER beneficiaries. The Committee desire to be apprised of the action taken in this regard.

The Committee note the measures proposed to encourage women entrepreneurs and SHG members under the Scheme. In this context, the Committee would like to be apprised of the measurable outcomes in Ministry's further Action Taken Replies.

**16. Share of Processed Food Exports in Overall Exports**

The Committee note that the share of processed food exports in India's overall exports has declined over the last five years. The share stood at 2.94% in 2020–21, declined to 2.47% in 2021–22, rose slightly to 2.90% in 2022–23, and thereafter fell to 2.49% in 2023–24 and further to 2.31% in 2024–25.

The Committee hence note that there remains scope for further enhancing the contribution of processed food products to total exports of the country.

In view of the above, the Committee recommend that the Ministry take focused steps to enhance the share of processed food products in India's overall exports. The Committee are of the view that sustained efforts towards value addition, export diversification and strengthening of international market presence would be essential to improve the sector's contribution to total exports. The Committee desire to be apprised of the measures taken in this regard.

#### **17. Strengthening of NIFTEM Institutions**

The Committee note that the Ministry has two premier institutions under its aegis, namely NIFTEM-K (Kundli) and NIFTEM-T (Thanjavur), both recognised as Institutes of National Importance under the NIFTEM Act, 2021. These Institutes play a key role in capacity building through undergraduate, postgraduate and doctoral programmes in the Food Processing Sector.

The Committee note that while budgetary allocations for FY 2026-27 have increased, utilisation during FY 2025-26 indicates that certain heads, particularly General and Salaries, remain underutilised. The Committee further note that the allocation under the Central Sector Project for Expansion of NIFTEM-T was surrendered. The proposal for establishing a new NIFTEM in Bihar is under consideration, pending finalisation of land with the State Government. The Committee also note that NIFTEM-K has developed low-cost milk adulteration detection kits, which are under validation.

The Committee recommend that the Ministry ensure timely and optimal utilisation of funds under both NIFTEM-K and NIFTEM-T, particularly for expansion and capital projects, so as to avoid surrender of allocations. The Committee further recommend that expeditious steps be taken in coordination

with the Government of Bihar to finalise land and operational requirements for the proposed NIFTEM in Bihar.

The Committee also recommend that, upon validation and approval, the low-cost milk adulteration detection kits developed by NIFTEM–K be disseminated widely through cooperatives and testing laboratories, in coordination with FSSAI and State authorities. The Committee desire to be apprised of the progress made in these matters.

#### **18. Strengthening the Food Processing Sector**

The Committee observe that the Food Processing Sector plays a crucial role in achieving long-term objectives like food and nutrition security, employment generation, integration into global value chains, and ultimately the realization of Viksit Bharat. The Committee also feel that the following measures can immensely help in the desired growth of the Food Processing Sector in the country:

- (i) Food processing units should be promoted through cooperatives, FPOs, and SHGs to enhance small and marginal farmers contribution towards the Sector collectively.
- (ii) The PMFME scheme should be strengthened by increasing financial support, simplifying procedures, and improving market linkages, certifications along with branding, and accessibility to credit.
- (iii) Cold chain and cold storage projects should be made financially viable by reducing costs, using renewable energy, and adopting cost-saving measures.
- (iv) State-level incentives for food processing and cold chain infrastructure should be taken up with the 16th Finance Commission.
- (v) Monitoring and review of sanctioned projects should be strengthened to ensure timely completion and operation.
- (vi) Challenges in the Mega Food Park Scheme such as delays in funds, banking issues, land problems, and lack of region-specific planning should be addressed.

- (vii) **Coordinate with State Governments to establish affordable and well-equipped food quality testing laboratories at divisional levels.**
- (viii) **Assistance for farmers and small food processing units should be enhanced to make value addition projects financially viable.**
- (ix) **Outreach and awareness about food processing schemes should be improved through simplified guidelines and better coordination with States.**
- (x) **Certification and regulatory requirements should be simplified to reduce burden on small units while ensuring food safety.**
- (xi) **Value addition should be strengthened across the supply chain to reduce post-harvest losses and improve farmer incomes.**
- (xii) **Exporters should be supported with testing infrastructure, certification, and facilitation to meet international standards.**
- (xiii) **Adulteration in milk and dairy products should be tackled with mandatory rapid testing systems.**
- (xiv) **A Potato Board should be established to promote processing, value addition, price stabilization, market linkage, and exports of potato products.**
- (xv) **Formulation of new scheme to establish small and micro food processing units at farm level to small and marginal farmers particularly youth with a primary focus on providing interest-free loans.**
- (xvi) **Explore promoting region based suitable food processing units in the rural areas of the country, including in the regions such as Agra, Fatehpur, Prayagraj, Pratapgarh, Ganganagar and Jalandhar, etc. in line with the objectives of PMKSY and its component scheme namely “Operation Greens” to reduce post-harvest losses of agricultural products especially fruits and vegetables.**

**New Delhi;  
13 March, 2026  
22 Phalgun, 1947 (Saka)**

**Charanjit Singh Channi  
Chairperson  
Standing Committee on Agriculture  
Animal Husbandry and Food Processing**

**Annual Plan of the Schemes administered by  
Ministry of Food Processing industries for FY 2026-27**

S. No.	Name of the Scheme/ Programme	No of Projects to be sanctioned	No of Projects to be completed	Other major activities planned as part of scheme during the year
<b>PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY)- CENTRAL SECTOR SCHEME</b>				
1.	Scheme for Mega Food Parks	-	04	MFP scheme has been discontinued w.e.f. 01.04.2021.
2.	Scheme for Creation of Infrastructure for Agro Processing Clusters	0	7	APC Scheme proposed to be paused temporarily for 16 <sup>th</sup> FCC
3.	Scheme for Integrated Cold Chain and Value Addition Infrastructure	50	25	-
4.	Scheme of Creation/Expansion of Food Processing and Preservation Capacities	243	105	-
5.	Scheme for Creation of Backward and Forward Linkages	-	02	Scheme discontinued w.e.f. 01.04.2021
6.	Scheme for Food Safety and Quality Assurance Infrastructure -Food Testing Labs	100	10	Eol for 100 new FTL has been floated on 21.11.2025.
7.	Operation Greens	-	09	-
<b>Centrally Sponsored PM Formalization of Micro Food Processing Enterprises Scheme (PM FME)</b>				
8.	PM FME Scheme	10,000	10,000	SHG members to be supported with Seed capital ·Branding & Marketing Support ·Quality Assurance Support ·Capacity Building & Training
<b>Production Linked Scheme for FPI Scheme (PLISFPI Scheme)</b>				
9.	PLIS Scheme	Under PLISFPI, total 169 applications from 130 companies have been approved with total number of 275 units/locations.	All projects have been completed.	NA

## Annexure-II

The details of Supplementary Demands posted/Amount surrendered by the Ministry during the last 3 years:

**FY 2022-23**

Head	Head From	Head to	Amount In crore	Re-appropriation order no. with date	Remarks
2408	Operation Greens (103.19.01.31)	APC Professional (103.19.01.28)	0.10	RO (12) dated 16.12.2022	Re-appropriation made as per Divisions requirement of funds under approved RE 2022-23.
		HRI OAE (103.19.07.20)	2.85		
		HRI Adv. & Pub. (103.19.07.26)	3.50		
		HRI Professional (103.19.07.28)	3.14		
		<b>Total (2408)</b>	<b>9.59</b>		
2408	Operation Greens (103.19.01.31)	APC GIA(TSP) 796.01.01.31	6.00	RO (13) dated 05.01.2023	Re-appropriation made as per Divisions requirement of funds under approved RE 2022-23
		GIA(NER) 313.11.02.31	6.90		
		BFL GIA(SCSP) 789.01.04.31	0.73		
		GIA(TSP) 796.01.04.31	2.85		
		<b>Total (2408)</b>	<b>16.48</b>		
2408	Operation Greens (103.19.01.31)	Establishment charges			
		Office Expenses (090.38.01.13)	1.53	RO (14) dated 17.01.2023	Re-appropriation made as per Divisions requirement of funds under approved RE 2022-23
		Rent Rate & Taxes (090.38.01.14)	2.45		
		Office Admn. Expenses (090.38.01.20)	0.39		
		Minor Work (090.38.01.27)	0.30		
		<b>TOTAL</b>	<b>4.67</b>		
		<b>GRAND TOTAL</b>	<b>30.74</b>		

Sr. No.	Name of Programme		Supplementary Demand and Re-appropriation Order No. with date	Amount (In Crore)	Remarks
	From	To			
1	(A)Operation Greens (GIA General)	(A) NIFTEM (Kundli)	Ministry of Finance Notification F.No. 4(1)-B(SD)/2023 dt.29/03/2023  RO (29) dated 30/03/2023	Rs. 15.06	In IInd & Final Batch of SDG 2022-23, Transferred for completion of the on-going construction project undertaken by NIFTEM-Kundli through CPWD by

31/03/2023.

**FY 2023-24**

From (Revenue/Voted)				To (Revenue/Voted)		
MH	From Scheme	To Scheme	Object Heads	Amount In crore	Re-appropriation order No.	Remarks
2408	OG	MFP	Subsidies 103.19.01.33	3.68	RO (17) dated 01/01/2024	Amount as approved in RE 2023-24 by Ministry of Finance
		APC	Subsidies 103.19.02.33	29.12	-do-	
		BFL	Subsidies 103.19.05.33	4.00	-do-	
		FTL	Subsidies 103.19.06.33	10.00	-do-	
		HRI	Subsidies 103.19.07.33	0.50	-do-	
		OG	Subsidies 103.19.09.33	118.97	-do-	
	CC	CC	Subsidies 103.19.03.33	170.00	-do-	
	CEFPPC	CEFPPC	Subsidies 103.19.04.33	145.00	-do-	
		CC	Subsidies 789.01.02.33	10.00	-do-	
		CEFPPC	Subsidies 789.01.03.33	12.00	-do-	
		BFL	Subsidies 789.01.04.33	0.63	-do-	
		OG	Subsidies 789.01.07.33	5.30	-do-	
		APC	Subsidies 796.01.01.33	5.00	-do-	
		CEFPPC	Subsidies 796.01.03.33	2.50	-do-	
		CC	Subsidies 796.01.02.33	5.00	-do-	
	PLIS	PLIS	Subsidies 103.23.01.33	1143.27	-do-	
	FTL	NIFTEM (K)	GIA-Gen 103.18.01.31	1.76	-do-	
			GIA (Capital Assets) 103.18.01.35	18.99	-do-	
		NIFTEM (T)	GIA-Gen 103.20.01.31	2.00	-do-	
			GIA (Capital Assets) 103.20.01.35	2.50	-do-	
2552	MFP	MFP	Subsidies 313.11.02.33	11.00	-do-	
	APC	APC	Subsidies 313.11.03.33	10.00	-do-	
	CC	CC	Subsidies 313.11.04.33	23.78	-do-	
	CEFPPC	CEFPPC	Subsidies 313.11.05.33	2.00	-do-	
	OG	OG	Subsidies 313.11.09.33	4.00	-do-	

		HRI	GIA Gen 313.11.07.31	0.18	-do-	
					-do-	
3451	Secretariat	Capital Outlay	Machinery & Equipment 5475.00.001.01.05.52	0.15	-do-	
			Furniture & Fixture 5475.00.001.01.05.74	0.10	-do-	
			Other Fixed Assets 5475.00.001.01.05.77	0.05	-do-	
			<b>Total</b>	<b>1741.48</b>		

Sr. No.	Name of Programme		Supplementary Demand and Re- appropriation Order No. with date	Amount (In Crore)	Remarks
	From	To			
1	Mega Food Park	PM FME	Ministry of Finance Notification F.No.4(25)-B(SD)/2023  RO (26) dated 22/02/2024	Rs. 15.90	In IInd & Final Batch of SDG 2023-24, Additional funds requirement is to clear the pending proposals received. The funds are in proportionate to the RE 2023-24 ceilings.

**FY 2024-25**

From (Revenue/Voted)				To (Revenue/Voted)		
M H	From Scheme	To Scheme	Object Heads	Amount In crore	Re- appropriation order No.	Remarks
1.	Cold Chain	PMFME	3601.06.101.76.10. 31	86.52	RO No. 12 dt. 10.10.2024	Additional funds are required to incur expenditure on activities in World Food India, 2024.
2.	CEFPPC	PMFME	3601.06.789.65.10. 31	8.22	RO No. 13 dt. 10.10.2024	Additional funds are required to incur expenditure on activities in World Food India, 2024.
3.	CEFPPC	PMFME	3601.06.796.68.10. 31	4.26	RO No. 14 dt.10.10.202 4	Additional funds are required to incur expenditure on activities in World Food India, 2024.
4.	OE (3451)	OIV	2408.01.798.04.00. 32	0.01	RO No. 23 dt. 18.11.2024	Additional funds are requirement is due to increase in the member fees and accordingly

						increase the exchange rate in foreign currency.
5.	PLIS	PMFME	3601.06.789.65.10.31	15.63	RO No. 31 dt.01.02.2025	Additional funds requirement is due to incur expenditure for the approved viable proposals at RE stage.
			3601.06.796.68.10.31	7.64		
			3602.06.101.62.10.31	25.30		
			3602.06.789.61.10.31	2.80		
			3602.06.796.54.10.31	1.90		
			2552.00.313.13.10.31	30.00		
		NIFTEM - Kundli	2408.01.103.18.01.35	2.55		
			<b>Total</b>	<b>85.82</b>		
6.	OE (3451)	Furniture and Fixture	5475.00.001.01.05.74	0.56	RO No. 33 dt.17.01.2025	Additional funds requirement is for construction of buildings and creation of Infrastructure under Expansion Plan approved by DoE, at RE stage. Notification F.No.4(16)-B(SD)/2024 dt.04.01.2025
		ICT	5475.00.001.01.05.71	0.45		
	PLIS	NIFTEM (Expansion)-Thanjavur	2408.01.103.20.02.35	42.33		
			<b>Total</b>	<b>43.34</b>		
7.	PLIS	MFP	2408.01.103.19.01.31	3.95	RO No.35 dt.04.02.2025	Additional funds requirement is incurring expenditure for the approved viable proposals, at RE stage.
		MFP	2408.01.103.19.01.33	5.50		
		APC	2408.01.103.19.02.33	11.10		
		FTL	2408.01.103.19.06.33	19.00		
		OG	2408.01.796.01.07.33	7.10		
			<b>Total</b>	<b>46.65</b>		
8.	PLIS	CEFPP C	2408.01.789.01.03.33	3.79	RO No.36 dt.04.02.2025	Additional funds requirement is incurring expenditure for the approved viable proposals, at RE stage.
9.	MFP	CEFPP C	2552.00.313.11.04.33	5.20	RO No. 40 dt.18.03.2025	Additional funds requirement is for release to NER projects.
10.	OE (3451)	Medical Treatment	3451.00.090.38.01.06	0.10	RO No. 42 dt.19.03.2025	Additional funds requirement for payment of medical bills, taxi bills and
		Rent for	3451.00.090.38.01.	0.06		

		Other	18			payment of
		Repair and Maintenance	3451.00.090.38.01.29	0.078		photocopier, EPBAX, AMC etc.
			<b>Total</b>	<b>0.2380</b>		
11.	Machinery and Equipment	Motor Vehicles	5475.00.001.01.05.51	0.01	RO No. 43 dt.19.03.2025	Additional funds requirement for purchase of Staff car for Hon'ble Minister.
12.	PLIS	PMFME	3601.06.101.76.10.31	149.80	RO No. 46 dt. 26.03.2025	Additional funds requirement is to clear the pending proposal received. The funds are in proportionate to the RE 2024-25 ceiling. This has been approved in 2 <sup>nd</sup> SDG vide M/o Finance OM F.No. 4(30)-B(SD)/2024.
		APC	2408.01.789.01.01.33	3.00		
			<b>Total</b>	<b>152.80</b>		
13.	FTL	FTL	2408.01.103.19.06.33	3.9649	RO No. 48 dt. 28.03.2025	Additional funds requirement is due to fulfill the payment in r/o the approved viable and eligible proposals.
14.	OE (3451)	DTE	3451.00.090.38.01.11	0.13	RO No. 52 dt. 30.03.2025	Additional funds required for payment of Airfare bills.

**Annexure-III**

The details of the re-appropriation of funds during the previous fiscal year and the current fiscal year:

**FY 2024-25**

From (Revenue/Voted)				To (Revenue/Voted)		
M H	From Scheme	To Scheme	Object Heads	Amount In crore	Re-appropriation order No.	Remarks
1.	Cold Chain	PMFME	3601.06.101.76.10.3 1	86.52	RO No. 12 dt. 10.10.2024	Additional funds are required to incur expenditure on activities in World Food India, 2024.
2.	CEFPPC	PMFME	3601.06.789.65.10.3 1	8.22	RO No. 13 dt. 10.10.2024	Additional funds are required to incur expenditure on activities in World Food India, 2024.
3.	CEFPPC	PMFME	3601.06.796.68.10.3 1	4.26	RO No. 14 dt.10.10.2024	Additional funds are required to incur expenditure on activities in World Food India, 2024.
4.	OE (3451)	OIV	2408.01.798.04.00.3 2	0.01	RO No. 23 dt. 18.11.2024	Additional funds are requirement is due to increase in the member fees and accordingly increase the exchange rate in foreign currency.
5.	PLIS	PMFME	3601.06.789.65.10.3 1	15.63	RO No. 31 dt.01.02.2025	Additional funds requirement is due to incur expenditure for the approved viable proposals at RE stage.
			3601.06.796.68.10.3 1	7.64		
			3602.06.101.62.10.3 1	25.30		
			3602.06.789.61.10.3 1	2.80		
			3602.06.796.54.10.3 1	1.90		
			2552.00.313.13.10.3 1	30.00		
		NIFTEM-Kundli	2408.01.103.18.01.3 5	2.55		
			<b>Total</b>	<b>85.82</b>		
6.	OE (3451)	Furniture and Fixture	5475.00.001.01.05.7 4	0.56	RO No. 33 dt.17.01.2025	Additional funds requirement is for construction of buildings and creation of Infrastructure
		ICT	5475.00.001.01.05.7 1	0.45		
	PLIS	NIFTEM	2408.01.103.20.02.3	42.33		

		(Expansion)- Thanjavur	5			under Expansion Plan approved by DoE, at RE stage. In 1 <sup>st</sup> SDG 2023-24 Notification F.No.4(16)-B(SD)/2024 dt.04.01.2025
			<b>Total</b>	<b>43.34</b>		
7.	PLIS	MFP	2408.01.103.19.01.31	3.95	RO No.35 dt.04.02.2025	Additional funds requirement is incurring expenditure for the approved viable proposals, at RE stage.
		MFP	2408.01.103.19.01.33	5.50		
		APC	2408.01.103.19.02.33	11.10		
		FTL	2408.01.103.19.06.33	19.00		
		OG	2408.01.796.01.07.33	7.10		
			<b>Total</b>	<b>46.65</b>		
8.	PLIS	CEFPPC	2408.01.789.01.03.33	3.79	RO No.36 dt.04.02.2025	Additional funds requirement is incurring expenditure for the approved viable proposals, at RE stage.
9.	MFP	CEFPPC	2552.00.313.11.04.33	5.20	RO No. 40 dt.18.03.2025	Additional funds requirement is for release to NER projects.
10.	OE (3451)	Medical Treatment	3451.00.090.38.01.06	0.10	RO No. 42 dt.19.03.2025	Additional funds requirement for payment of medical bills, taxi bills and payment of photocopier, EPBAX, AMC etc.
		Rent for Other	3451.00.090.38.01.18	0.06		
		Repair and Maintenance	3451.00.090.38.01.29	0.078		
			<b>Total</b>	<b>0.2380</b>		
11.	Machinery and Equipment	Motor Vehicles	5475.00.001.01.05.51	0.01	RO No. 43 dt.19.03.2025	Additional funds requirement for purchase of Staff car for Hon'ble Minister.
12.	PLIS	PMFME	3601.06.101.76.10.31	149.80	RO No. 46 dt. 26.03.2025	Additional funds requirement is to clear the pending proposal received. The funds are in proportionate to the RE 2024-25 ceiling. This has been approved in 2 <sup>nd</sup> SDG vide M/o Finance OM F.No. 4(30)-B(SD)/2024.
		APC	2408.01.789.01.01.33	3.00		

			<b>Total</b>	<b>152.80</b>		
13.	FTL	FTL	2408.01.103.19.06.3 3	3.9649	RO No. 48 dt. 28.03.2025	Additional funds requirement is due to fulfill the payment in r/o the approved viable and eligible proposals.
14.	OE (3451)	DTE	3451.00.090.38.01.1 1	0.13	RO No. 52 dt. 30.03.2025	Additional funds required for payment of Airfare bills.

**FY 2025-26**

From (Revenue/Voted)				To (Revenue/Voted)		
MH	From Scheme	To Scheme	Object Heads	Amount In crore	Re-appropriation order No.	Remarks
1.	OE (3451)	Rent for Others (3451)	3451.00.090.38.01.18	1.50	RO No.16 dt. 07.10.2025	Additional funds are required for clearance of monthly bills/liabilities.
2.	Operation Greens	HRI (R&D)	2408.01.103.19.07.28	0.19	RO No. 20 dt. 02.01.2026	Additional funds are required as sufficient number of projects/proposals are available under these schemes for releasing the funds. This has been approved in 1 <sup>st</sup> SDG vide M/o Finance OM F.No. 4(11)-B(SD)/2025.
		Operation Greens	2408.01.103.19.09.31	6.00		
			<b>Total</b>	<b>6.19</b>		
3.	MFP	MFP	2552.00.313.11.01.31	7.65	RO No. 21 dt. 05.01.2026	Additional funds are required as sufficient number of projects/proposals are available under these schemes for releasing the funds. This has been approved in

						1 <sup>st</sup> SDG vide M/o Finance OM F.No. 4(11)-B(SD)/2025.
4.	NIFTEM-T (Expansion Plan)	NIFTEM-K	2408.01.103.18.01.34	0.40	RO No. 23 dt.15.01.2026	Additional funds have been sought to meet out Half Time Teaching Assistantship, Half Time Research Assistantship to scholarship to NIFTEM's students. Membership charges received from OIV and increase in the rate of Euro exchange rate etc. at RE stage.
		NIFTEM-T	2408.01.103.20.01.34	0.50		
		OIV	2408.01.798.04.00.32	0.10		
		Establishment	3451.00.090.38.01.11	0.41		
		Changes	3451.00.090.38.01.28	1.80		
		<b>Total</b>		<b>3.21</b>		
5.	OG	FTL	2408.01.103.19.06.28	0.06	RO No. 24 dt.15.01.2026	Additional funds are required for payment of Impact Evaluation Study of the schemes by hired agency.
		PMFME	2408.01.103.22.10.18	0.02		
		PLIS	2408.01.103.23.01.28	1.86		
		<b>Total</b>		<b>1.94</b>		
6.	MFP	APC	2552.00.313.11.02.33	1.46	RO No.25 dt.15.01.2026	Additional funds are required as sufficient number of projects/ proposals are available under these schemes for releasing the funds.
7.	Capital Outlay Motor vehicle	Capital Outlay Machinery and Equipment	5475.00.001.01.05.52	0.08	RO No.26 dt.15.01.2026	Additional funds are required for clearance of pending liabilities and for new procurement

						under machinery and equipment head of account.
8.	OG	MFP	2408.01.103.19.01.33	3.00	RO No.27 dt.16.01.2026	Additional funds are required as sufficient number of projects/ proposals are available under these schemes for releasing the funds.
		APC	2408.01.103.19.02.31	1.54		
		APC	2408.01.789.01.01.33	4.00		
		CEFPPC	2408.01.789.01.03.33	8.30		
		FTL	2408.01.789.01.05.33	7.50		
			<b>Total</b>	<b>24.34</b>		
9.	NIFTEM-T (Expansion Plan)	NIFTEM-K	2408.01.103.18.01.31	1.60	RO No. 28 dt.16.01.2026	Additional funds have been sought to meet out Half Time Teaching Assistantship, Half Time Research Assistantship to scholarship to NIFTEM's students.
		NIFTEM-K	2408.01.103.18.01.35	6.00		
		NIFTEM-K	2408.01.103.18.01.36	0.60		
		NIFTEM-T	2408.01.103.20.01.35	2.59		
			<b>Total</b>	<b>10.79</b>		

The details of Outlay and Expenditure for the period 2023-24 to 2025-26 of the Ministry of Food Processing Industries scheme-wise:

Statement No. 1																			
SCHEMEWISE OUTLAY AND EXPENDITURE DURING BUDGET ESTIMATES FOR 2023-24 to 2026-27 OF THE MINISTRIES OF FOOD PROCESSING INDUSTRIES																			
(₹ In Crore)																			
SI No	Name of the Scheme	2023-24					Shortfall Excess, if any, with reasons	2024-25					Shortfall Excess, if any, with reasons	2025-26				2026-27	
		PROPOSED ALLOCATION	BE	RE	AE	PROPOSED ALLOCATION		BE	RE	AE	PROPOSED ALLOCATION	BE		RE	AE (as on 31.01.26)	Shortfall Excess, if any, with reasons	PROPOSED ALLOCATION	BE	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17			
A	<b>CENTRAL SECTOR SCHEME</b>																		
I	<b>Pradhan Mantri Kisan Sampada Yojana</b>																		
1	Scheme for Mega Food Parks	55.80	54.80	17.88	20.64		66.80	24.80	32.55	10.01		85.69	80.40	50.05	20.73		371.00	137.02	
2	Scheme for	81.00	81.30	63.5	39.3		54.50	38.90	47.00	43.44		56.30	55.9	51.	25.9		58.30	53.3	

	Infrastructure for Agro-processing Clusters			2	5							0	70	8			0
4	Scheme for Integrated Cold Chain and Value Addition Infrastructure	195.00	196.50	196.50	175.40	282.50	179.80	118.80	113.52	173.04	171.63	129.29	81.53	187.47	152.67		
5	Scheme for Creation/Expansion of Food Processing and Preservation Capacities	320.00	320.00	275.12	254.87	301.79	271.60	218.29	217.46	340.00	347.28	295.58	180.64	445.00	340.61		
6	Scheme for Creation of Backward and Forward Linkages	3.19	5.39	10.83	4.19	27.50	6.20	0.20	0.02	11.80	11.10	2.42	0.00	6.71	4.07		
7	Scheme for Food Safety and Quality Assurance Infrastructure	48.56	46.50	23.20	14.96	56.00	30.00	48.40	43.69	58.95	55.91	46.26	31.14	177.63	133.13		
8	Scheme for Human Resource and Institutions	3.44	4.96	2.40	0.52	28.14	4.10	3.15	0.18	4.10	3.60	1.48	0.29	8.00	3.50		
9	Scheme for Operation Greens	216.75	213.59	155.35	156.21	188.58	173.40	161.41	111.73	173.30	177.36	73.02	39.91	122.50	90.50		

10	Other Revenue Expenditure (Swacchta Action Plan)	0.20	0.20	0.20	0.07	0.20	0.20	0.20	0.09	0.20	0.20	0.20	0.06	0.20	0.20
II	Production-Linked Incentives for Food Processing Industry Scheme	1530.00	1530.00	1150.00	590.50	1022.00	1444.02	700.00	450.49	1200.00	120.00	120.00	645.08	1200.00	1200.00
B	Centrally Sponsored Scheme														
III	PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme	750.00	639.05	800.00	778.84	1372.61	879.50	1200.00	1023.10	2600.00	200.00	150.00	991.42	1700.00	1700.00
	<b>TOTAL - SCHEME</b>	<b>3203.94</b>	<b>3092.29</b>	<b>2695.00</b>	<b>2035.55</b>	<b>3400.62</b>	<b>3052.52</b>	<b>2530.00</b>	<b>2013.70</b>	<b>4703.38</b>	<b>4103.38</b>	<b>3350.00</b>	<b>1957.76</b>	<b>4276.81</b>	<b>3815.00</b>
	<b>Non-Scheme</b>	270.03	195.36	216.95	163.97	164.30	237.48	266.79	223.12	346.66	260.84	221.57	165.18	306.47	249.16
	<b>Grand Total (Scheme+ non-scheme)</b>	<b>3473.97</b>	<b>3287.65</b>	<b>2911.95</b>	<b>2199.52</b>	<b>3564.92</b>	<b>3290.00</b>	<b>2796.79</b>	<b>2236.82</b>	<b>5050.04</b>	<b>4364.22</b>	<b>3571.57</b>	<b>2165.59</b>	<b>4583.28</b>	<b>4064.16</b>

**SCHEME-WISE DETAILS OF ACHIEVEMENT OF PHYSICAL TARGETS DURING THE LAST FIVE FINANCIAL YEARS IN RESPECT OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES**

Sl. No.	Name of the Scheme / Project Programme	Unit	2021-22			2022-23			2023-24			2024-25			2025-26			2026-27		
			Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons	Target	Achievement	Short-fall, if any, with reasons
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.	14.	15.	16.	17.	18.	19.	20.	21.
A.	CENTRAL SECTOR SCHEME																			
	NATIONAL MISSION ON FOOD PROCSSSING (SAMPAD A)/ PRADHAN MANTRI																			

	KISAN SAMPADA YOJANA (PMKSY)																			
1.	Scheme for Mega Food Parks	Number of operational projects	4	-	2 parks are almost ready for operati on. Howev er, imple mentat ion has been affecte d due to pande mic and time taken in mobilis ation of funds/ posses sion of land, want	4	1	3 (One project has been operati onaliz ed, howev er, allotm ent of land has been cancell ed by BIADA , hence not counte d under operati onalis ed list. Furthe r, Imple mentat ion of project	2	1	1*	1	0	-	4	01	-	4	-	-

					of statutory clearances etc.			s is delayed due to time taken in mobilisation of funds/possession of land, want of statutory clearances etc.												
2.	Scheme for Creation of Infrastructure for Agro Processing Clusters	Nos . of projects completed	8	7	Delay in the part of implementing agencies	8	2	Delay in the part of implementing agencies	12	0	Delay in the part of implementing agencies	05	03 (completed) till date	-	04	4	-	7	-	-
3.	Scheme for Integrated Cold Chain and Value Addition Infrastructure	Number of operational	44	30	**	47	31	**	40	30	**	39	18	-	21	10	-	25	-	-

	re	proj ects																		
4.	Scheme of Creation/Expansion of Food Processing and Preservation Capacities	Nos . of projects completed	80	77	Delay in the part of implementing agencies	80	70	Delay in the part of implementing agencies	80	45	Delay in the part of implementing agencies	100	46	Delay in the part of implementing agencies	70	50	Delay in the part of implementing agencies	105	-	-
5.	Scheme for Creation of Backward and Forward Linkages	Number of operational projects	25	29		15	5	***	Scheme has been discontinued w.e.f 01.04.2021	-	-	-	-	-	02	0	-	02	-	-
6.	Scheme for Food Safety and Quality Assurance Infrastructure - Food Testing Labs	Nos	18	4	(Pandemic has slowed down the execution of project)	10	12	-	5	10	-	15	10	05 (Due to delay in submission of documents by PIA)	20	5 (as on date)	-	10	-	-
7.	Operation Greens	Number	5	-	(Pandemic)	3	2	1 (Due to)	3	1	2 (Due to)	10	08	02 (Due to)	11	10	01	09	-	-

		er of operational projects			has slowed down the execution of project . Also there were implementation issues)			delay in installation of imported machinery)			delay in submission of documents by PIA)			delay in submission of documents by PIA)							
8.	PM Formalization of Micro Food Processing Enterprises Scheme (PM FME Scheme)	Number of existing Individual Micro Food Processing Enterprises assisted with	29,000	3043	Due to Corona Pandemic, there was delay in setting up of implementation mechanism in States / UTs and also mobilization	25,000	28,944	-	22,000	54594	-	25000	50,875	-	70000	35528	The progress of the scheme is till 31st December 2025. Changes in guidelines of Department of Expenditure and onboarding of	10,000	-	-	

		credit linked subsidy during the FY			of applications.												SNA Sparsh by the States led to delay in Subsidy disbursement which led to lower sanctions by the Banks. It is expected to achieve the target by 31st March 2026.			
9.	Production Linked Scheme for FPI Scheme (PLIS Scheme)	Investment\$	3704	4165	NA	7722	6514.11	Under the scheme, the spill over investments	7722	8910	NA	7722	9207	NA	NA	NA	NA	NA	NA	NA

							can be completed up to 2024-25.													
		Sales#	91913	86358	Low Demand due to COVID 19 Pandemic	199690	20707.38	NA	306337	281515.8	Some applicants had withdrawn from Scheme	352400	385267.95	Target achieved	453017	56138.36	NA	NA	NA	NA

\*Cumulative of 2021-22 and 2022-23. The stipulated timelines for completion of projects approved under MFP is 30 months. One project, namely

BIADA, could not be operationalize due to court case.

\*\* Cumulative of 2021-22, 2022-23 and 2023-24.

\$All investments and achievements are cumulative from 2021-22

#All values of Sales Target and achievements are cumulative from 2021-22.

Note-There was no cabinet projection for the scheme; the targets have been finalized based on threshold sales by factoring in the minimum CAGR in individual segments over baseline sales

**Annexure-VI**

The head wise details of funds allocated/distributed and its utilization in 'Schemes and Non-Scheme wise' is given as under:

<b>Ministry of Food Processing Industries</b>					
<b>BE 2025-26 - Rs. 4364.22 Crores</b>		<b>RE 2025-26 - Rs.3571.57 Crore</b>			
					<b>Rs. in Crores</b>
<b>A</b>	<b>Revenue/Capital Expenditure</b>	<b>Account Heads</b>	<b>BE 2025-26</b>	<b>RE 2025-26</b>	<b>Progressive Expenditure till 31.01.2026</b>
	<b>Non-Scheme Expenditure MH3451 (ESTABLISHMENT EXPENDITURE) {including PAO}</b>				
<b>i</b>	Salaries	3451.00.090.38.01.01	16.00	13.07	11.70
<b>ii</b>	Wages	3451.00.090.38.01.02	0.01	0.01	0.00
<b>iii</b>	Rewards	3451.00.090.38.01.05	0.09	0.69	0.06
<b>iv</b>	Medical Treatment	3451.00.090.38.01.06	0.68	0.08	0.59
<b>v</b>	Allowances	3451.00.090.38.01.07	12.00	11.64	10.29
<b>vi</b>	Leave travel Concession	3451.00.090.38.01.08	0.25	0.25	0.21
<b>vii</b>	Training Expenses	3451.00.090.38.01.09	0.22	0.17	0.05
<b>viii</b>	Domestic Travel Expenses	3451.00.090.38.01.11	1.05	1.46	1.08
<b>ix</b>	Foreign Travel Expenses	3451.00.090.38.01.12	1.00	1.00	0.62
<b>x</b>	Office Expenses	3451.00.090.38.01.13	9.00	8.75	6.91
<b>xi</b>	Rent, Rate and Taxes for Land and Buildings	3451.00.090.38.01.14	7.00	5.50	3.87
<b>xii</b>	Printing and Publication	3451.00.090.38.01.16	0.21	0.21	0.15
<b>xiii</b>	Rent for Others	3451.00.090.38.01.18	1.18	2.68	1.95
<b>xiv</b>	Digital Equipment	3451.00.090.38.01.19	0.33	0.58	0.28
<b>xv</b>	Materials and Supplies	3451.00.090.38.01.21	0.11	0.11	0.08
<b>xvi</b>	Fuels and Lubricants	3451.00.090.38.01.24	0.20	0.20	0.10
<b>xvii</b>	Advertising and Publicity (WFI Rs.26.00Crore and PA 4.00Crore)	3451.00.090.38.01.26	30.00	30.00	23.13

<b>xv iii</b>	Minor civil and electric Works	3451.00.090.38.01.27	1.51	1.46	0.96
<b>xi x</b>	Professional Services	3451.00.090.38.01.28	4.01	5.81	4.22
<b>xx</b>	Repair and Maintenance	3451.00.090.38.01.29	0.41	0.41	0.34
<b>xx i</b>	Awards and Prizes	3451.00.090.38.01.40	0.02	0.02	0.02
<b>xx ii</b>	Other Revenue Expenditure	3451.00.090.38.01.49	0.21	0.21	0.03
	<b>Total Revenue (MH-3451)</b>		<b>85.49</b>	<b>84.31</b>	<b>66.64</b>
	<b>Capital Outlay Expenditure</b>				
<b>xx iii</b>	Motor Vehicles	5475.00.001.01.05.51	0.08	0.00	0.00
<b>xx iv</b>	Machinery and Equipment	5475.00.001.01.05.52	0.23	0.31	0.18
<b>xx v</b>	Information, Computer, Telecommunications (ICT) equipment	5475.00.001.01.05.71	1.25	1.25	0.22
<b>xx vi</b>	Furniture & Fixtures	5475.00.001.01.05.74	0.52	0.52	0.13
<b>xx vii</b>	Other Fixed Assets	5475.00.001.01.05.77	0.02	0.02	0.00
	<b>Total Capital (MH-5475)</b>		<b>2.10</b>	<b>2.10</b>	<b>0.53</b>
	<b>Total Revenue &amp; Capital (3451+5475)</b>		<b>87.59</b>	<b>86.41</b>	<b>67.17</b>
	<b>Non-Scheme Expenditure</b>				
<b>2</b>	<b>Assistance to NIFTEM, Kundli</b>				
	Grants-in-aid - General	2408.01.103.18.01.31	28.26	29.86	21.20
	Scholarships	2408.01.103.18.01.34	2.00	2.40	1.51
	Grants for creation of Capital Assets	2408.01.103.18.01.35	20.00	26.00	20.00
	Grants-in-aid - Salaries	2408.01.103.18.01.36	23.81	24.41	17.83
	<b>Total</b>		<b>74.07</b>	<b>82.67</b>	<b>60.54</b>
<b>3</b>	<b>Assistance to NIFTEM, Thanjavur</b>				
	Grants-in-aid - General	2408.01.103.20.01.31	15.00	15.00	11.25
	Scholarships	2408.01.103.20.01.34	3.00	3.50	2.25
	Grants for creation of Capital Assets	2408.01.103.20.01.35	13.00	15.59	9.75
	Grants-in-aid - Salaries	2408.01.103.20.01.36	19.00	18.00	14.25
	<b>Total</b>		<b>50.00</b>	<b>52.09</b>	<b>37.50</b>
	<b>Assistance under Central Sector Projects for Expansion of NIFTEM, Thanjavur</b>				
	Grants for creation of Capital Assets	2408.01.103.20.02.35	48.88	0.00	0.00
	<b>Total</b>		<b>48.88</b>	<b>0.00</b>	<b>0.00</b>
<b>4</b>	<b>Contribution to Int'l Organization of Wine &amp; Vine</b>	2408.01.798.04.00.32	0.30	0.40	0.38

	<b>TOTAL "A" Non Scheme</b>		<b>260.84</b>	<b>221.57</b>	<b>165.59</b>
<b>B</b>					
<b>1</b>	<b>Mega Food Parks</b>				
	Professional Services	2408.01.103.19.01.28	0.40	0.40	0.07
	Grants-in-aid - General	2408.01.103.19.01.31	40.00	12.00	1.05
	Subsidies	2408.01.103.19.01.33	27.00	30.00	19.61
	Grants-in-aid-General (NER)	2552.00.313.11.01.31	0.00	7.65	0.00
	Subsidies- NER	2552.00.313.11.01.33	13.00	0.00	0.00
	<b>Total</b>		<b>80.40</b>	<b>50.05</b>	<b>20.73</b>
<b>2</b>	<b>Creation of Infrastructure for Agro-processing Clusters</b>				
	Professional Services	2408.01.103.19.02.28	0.30	0.30	0.20
	Grants-in-aid - General	2408.01.103.19.02.31	3.00	4.54	0.00
	Subsidies	2408.01.103.19.02.33	40.00	29.00	18.56
	Subsidies - NER	2552.00.313.11.02.33	5.00	6.46	0.55
	Subsidies - SCST	2408.01.789.01.01.33	6.00	10.00	6.67
	Subsidies - TSP	2408.01.796.01.01.33	1.60	1.40	0.00
	<b>Total</b>		<b>55.90</b>	<b>51.70</b>	<b>25.98</b>
<b>3</b>	<b>Integrated Cold Chain &amp; Value Addition Infrastructure</b>				
	Professional Services	2408.01.103.19.03.28	1.20	1.10	0.43
	Subsidies	2408.01.103.19.03.33	150.00	118.00	74.46
	Subsidies - NER	2552.00.313.11.03.33	5.43	0.00	0.00
	Subsidies - SCST	2408.01.789.01.02.33	7.00	6.64	6.64
	Subsidies - TSP	2408.01.796.01.02.33	8.00	3.55	0.00
	<b>Total</b>		<b>171.63</b>	<b>129.29</b>	<b>81.53</b>
<b>4</b>	<b>Creation/Expansion of Food Processing &amp; Preservation Capacities</b>				
	Professional Services	2408.01.103.19.04.28	1.20	1.20	0.66

	Subsidies	2408.01.103.19.04.33	250.00	190.00	102.75
	Subsidies - NER	2552.00.313.11.04.33	50.00	50.00	41.59
	Subsidies - SCST	2408.01.789.01.03.33	30.08	38.38	32.23
	Subsidies - TSP	2408.01.796.01.03.33	16.00	16.00	3.41
	<b>Total</b>		<b>347.28</b>	<b>295.58</b>	<b>180.64</b>
<b>5</b>	<b>Creation of Backward and Forward Linkages</b>				
	Professional Services	2408.01.103.19.05.28	0.10	0.03	0.00
	Subsidies	2408.01.103.19.05.33	6.00	2.39	0.00
	Subsidies - NER	2552.00.313.11.05.33	2.00	0.00	0.00
	Subsidies- TSP	2408.01.796.01.04.33	3.00	0.00	0.00
	<b>Total</b>		<b>11.10</b>	<b>2.42</b>	<b>0.00</b>
<b>6</b>	<b>Food Safety &amp; Quality Assurance Infrastructure</b>				
	Professional Services	2408.01.103.19.06.28	0.30	0.36	0.23
	Grants-in-aid - General	2408.01.103.19.06.31	3.00	2.52	2.21
	Grants-in-aid NER	2552.00.313.11.06.31	5.11	0.00	0.00
	Subsidies	2408.01.103.19.06.33	33.00	25.38	18.50
	Subsidies- NER	2552.00.313.11.06.33	4.00	0.00	0.00
	Subsidies- TSP	2408.01.789.01.05.33	10.50	18.00	10.20
	<b>Total</b>		<b>55.91</b>	<b>46.26</b>	<b>31.14</b>
<b>7</b>	<b>Human Resource and Institutions (R&amp;D)</b>				
	Office Expenses	2408.01.103.19.07.13	0.15	0.03	0.00
	Professional Services	2408.01.103.19.07.28	0.00	0.19	0.00
	Grants-in-aid - General	2408.01.103.19.07.31	1.50	0.74	0.00
	Grants-in-aid NER	2552.00.313.11.07.31	0.30	0.01	0.00
	Subsidies	2408.01.103.19.07.33	1.00	0.50	0.28
	Grants-in-aid - SCSP	2408.01.789.01.06.31	0.40	0.01	0.01
	Grants-in-aid - TSP	2408.01.796.01.06.31	0.25	0.00	0.00

	<b>Total</b>		<b>3.60</b>	<b>1.48</b>	<b>0.29</b>
<b>8</b>	<b>Operation Green</b>				
	Professional Services	2408.01.103.19.09.28	1.00	0.65	0.28
	Grants-in-aid-General	2408.01.103.19.09.31	0.00	6.00	0.00
	Subsidies	2408.01.103.19.09.33	139.86	43.72	26.53
	Subsidies - NER	2552.00.313.11.09.33	5.50	2.50	0.00
	Subsidies - SCST	2408.01.789.01.07.33	21.00	13.15	13.10
	Subsidies - TSP	2408.01.796.01.07.33	10.00	7.00	0.00
	<b>Total</b>		<b>177.36</b>	<b>73.02</b>	<b>39.91</b>
<b>9</b>	<b>Other Revenue Expenditure (Swachhta Action Plan)</b>	2408.01.103.19.96.49	0.20	0.20	0.06
	<b>Total Scheme Expenditure "B" (PMKSY)</b>		<b>903.38</b>	<b>650.00</b>	<b>380.28</b>
	<b>10.00% of PMKSY (90.34)</b>	<b>NER"31"</b>	<b>5.41</b>	<b>7.66</b>	<b>0.00</b>
		<b>Subsidies "33"</b>	<b>84.93</b>	<b>58.96</b>	<b>42.14</b>
	<b>8.30% of PMKSY (74.98)</b>	<b>SCSP "31"</b>	<b>0.40</b>	<b>0.01</b>	<b>0.01</b>
		<b>Subsidies "33"</b>	<b>74.58</b>	<b>86.17</b>	<b>68.84</b>
	<b>4.30% of PMKSY (38.85)</b>	<b>TSP "31"</b>	<b>0.25</b>	<b>0.00</b>	<b>0.00</b>
		<b>Subsidies "33"</b>	<b>38.60</b>	<b>27.95</b>	<b>3.41</b>
<b>C</b>	<b>PLIS- Production -Linked Incentive Scheme for Food Processing Industry</b>				
	Domestic Travel Expenses	2408.01.103.23.01.11	0.05	0.05	0.00
	Office Expenses	2408.01.103.23.01.13	0.05	0.05	0.00
	Digital Equipment	2408.01.103.23.01.19	0.05	0.05	0.00
	Professional Services	2408.01.103.23.01.28	4.95	6.81	4.32
	Other Revenue Expenditure	2408.01.187.23.01.49	1194.86	1193.00	640.76
	<b>Total Revenue (PLIS)</b>		<b>1199.96</b>	<b>1199.96</b>	<b>645.08</b>
	<b>Capital Outlay Expenditure</b>				
	Information, Computer, Telecommunications (ICT) equipment	4408.01.103.23.01.71	0.04	0.04	0.00

	<b>Total Capital (PLIS)</b>		<b>0.04</b>	<b>0.04</b>	<b>0.00</b>
	<b>Total "C" (PLIS)</b>		<b>1200.00</b>	<b>1200.00</b>	<b>645.08</b>
	<b>TOTAL "A+B+C" (Non Scheme+PMKSY+PLIS)</b>		<b>2364.22</b>	<b>2071.57</b>	<b>1190.95</b>
	<b>Centrally Sponsored Scheme</b>				
<b>D</b>	<b>PM Formalisation of Micro Food Processing Enterprises (PM FME) Scheme</b>				
<b>1</b>	Domestic Travel Expenses	2408.01.103.22.10.11	0.20	0.10	0.04
	Foreign Travel Expenses	2408.01.103.22.10.12	0.10	0.01	0.00
	Office Expenses	2408.01.103.22.10.13	0.98	0.35	0.25
	Printing and Publication	2408.01.103.22.10.16	0.10	0.01	0.00
	Rent for Others	2408.01.103.22.10.18	0.15	0.17	0.11
	Digital Equipment	2408.01.103.22.10.19	0.10	0.03	0.02
	Materials and Supplies	2408.01.103.22.10.21	0.02	0.02	0.00
	Advertising & Publicity	2408.01.103.22.10.26	5.00	5.00	0.12
	Minor civil and electric Works	2408.01.103.22.10.27	0.10	0.10	0.00
	Professional Services	2408.01.103.22.10.28	4.00	4.00	2.13
	Repair and Maintenance	2408.01.103.22.10.29	0.10	0.02	0.00
	Grants-in-aid - General	2408.01.103.22.10.31	20.00	5.00	0.00
	Bank and Agency Charges	2408.01.103.22.10.39	0.10	0.10	0.00
	Other Revenue Expenditure	2408.01.103.22.10.49	0.05	0.01	0.00
	<b>Total</b>		<b>31.00</b>	<b>14.92</b>	<b>2.67</b>
<b>3</b>	<b>Grants-in-Aid to State Government</b>				
	Grants-in-aid – General	3601.06.101.76.10.31	1496.50	1135.46	877.57
	Grants-in-aid - SCSP	3601.06.789.65.10.31	163.00	123.42	55.44
	Grants-in-aid - TSP	3601.06.796.68.10.31	84.50	63.75	15.12
	<b>Total</b>		<b>1744.00</b>	<b>1322.63</b>	<b>948.13</b>
<b>4</b>	<b>Grants-in-Aid Government to Union Territory with Legislature</b>				

	Grants-in-aid – General	3602.06.101.62.10.31	20.00	10.43	1.48
	Grants-in-aid - SCSP	3602.06.789.61.10.31	3.00	1.07	0.00
	Grants-in-aid - TSP	3602.06.796.54.10.31	1.50	0.75	0.00
	<b>Total</b>		<b>24.50</b>	<b>12.25</b>	<b>1.48</b>
<b>2</b>	<b>NER -Grants-in-aid-General</b>	2552.00.313.13.10.31	200.00	150.00	40.36
	<b>Total</b>		<b>200.00</b>	<b>150.00</b>	<b>40.36</b>
	<b>Revenue (PM FME)</b>		<b>1999.50</b>	<b>1499.80</b>	<b>992.64</b>
	<b>Capital Outlay Expenditure</b>				
	Information, Computer, Telecommunications (ICT) equipment	4408.01.103.22.10.71	0.50	0.20	0.01
	<b>Capital (PM FME)</b>		<b>0.50</b>	<b>0.20</b>	<b>0.01</b>
	<b>TOTAL "D" (PM FME)</b>		<b>2000.00</b>	<b>1500.00</b>	<b>992.65</b>
	<b>10.00% of PM FME (NER)</b>		<b>200.00</b>	<b>150.00</b>	<b>40.36</b>
	<b>8.30% of PM FME (SCSP)</b>		<b>166.00</b>	<b>124.49</b>	<b>55.44</b>
	<b>4.30% of PM FME (TSP)</b>		<b>86.00</b>	<b>64.50</b>	<b>15.12</b>
	<b>GRAND TOTAL REVENUE</b>		<b>4361.58</b>	<b>3569.23</b>	<b>2183.06</b>
	<b>GRAND TOTAL CAPITAL</b>		<b>2.64</b>	<b>2.34</b>	<b>0.54</b>
	<b>GRAND TOTAL "A+B+C+D" (Non Scheme+Schemes+PLIS+PM FME)</b>		<b>4364.22</b>	<b>3571.57</b>	<b>2183.60</b>
	<b>% w.r.t BE/RE 2025-26</b>				<b>61.14</b>

**ANNEXURE-VII**

The details of completed/operational 23 projects under Scheme for Creation of Infrastructure for Agro Processing Clusters are (as on 31.01.2026) as follows:

S. No.	Name of the Project Execution Agency (PEA)	District	State	Date of approval	Project cost (In Crore)	Grant Approved (in Crore)	Total Grant released (in Crore)	Status
1	M/s Surindera Agro Processing Cluster	Sonitpur	Assam	09.01.2020	20.54	9.15	8.2235	Completed and Operational with food processing units
2	M/s Patel Retail Pvt. Ltd.	Kutch	Gujarat	07.02.2019	13.7	4.36	3.9814	Completed and Operational with food processing units
3	M/s Shukun Builders Private Limited	Banaskantha	Gujarat	31.08.2018	31.65	10.00	6.9123	Operational
4	M/s J R Foods & Beverages	Navsari	Gujarat	01.07.2019	30.15	8.75	6.1349	Operational
5	M/s Maharaja Dehydration Pvt. Ltd.	Bhavnagar	Gujarat	08.06.2020	16.11	4.31	3.0823	Operational
6	M/s Shree Shyam Snacks Food Private Limited	Hisar	Haryana	18.02.2019	10.26	3.09	2.4884	Operational
7	M/s Zum Zum Agri Fresh	Shopian	J&K	05.11.2018	24.39	10.00	7.424	Operational
8	M/s GEM Food Park LLP	Devanagere	Karnataka	15.03.2019	40.01	9.77	6.9256	Operational
9	M/s Chendayad Granites Private Limited	Wayanad	Kerala	03.10.2019	29.5	9.89	9.6506	Completed and Operational with food processing units
10	M/s Synthite Industries Private Limited	Ernakulam	Kerala	30.04.2020	42.22	9.05	8.3756	Completed and Operational with food processing units
11	M/s Nimar Agro Park	Barwani	Madhya Pradesh	08.06.2018	31.55	10.00	7.15	Operational
12	M/s Bharti Agro Cluster	Betul	Madhya Pradesh	19.12.2018	26.13	9.80	6.9342	Operational
13	M/s Sahyadri Farmers	Nashik	Maharashtra	15.03.2018	33.27	8.65	8.4396	Completed and

	Producer Company Limited							Operational with food processing units
14	M/s India Mega Agro Anaj Limited	Nanded	Maharashtra	15.03.2018	30.99	10.00	6.5	Operational
15	M/s Swabhimani Co-op Industrial Estate Ltd. (cooperative)	Kolhapur	Maharashtra	15.03.2018	31.97	10.00	6.9596	Operational
16	M/s Kisan Sampada Food Park Industries	Nagpur	Maharashtra	08.06.2018	29.96	9.69	8.3365	Completed and Operational with food processing units
17	M/s Madhur Food Park LLP	Dhule	Maharashtra	31.08.2018	25.84	10.00	6.5447	Operational
18	M/s Vijaya Nagar Biotech Private Limited	Nabarangpur	Odisha	10.11.2022	50.52	10.00	9.7749	Completed and Operational with food processing units
19	M/s T R Mega Foods and Beverages LLP	Firozpur	Punjab	03.07.2019	27.44	7.11	5.1452	Operational
20	M/s JFK International	Coimbatore	Tamil Nadu	01.08.2019	16.71	4.19	3.7784	Completed and Operational with food processing units
21	M/s Delta Foods	Pudukkottai,	Tamil Nadu	08.06.2020	24.31	7.47	6.2615	Operational
22	M/s Govindgreen Foods Infratech	Kanpur Dehat	Uttar Pradesh	06.04.2018	34.31	9.02	7.1139	Operational
23	M/s CRD Foods	Mathura	Uttar Pradesh	07.12.2018	21.05	10.00	9.729	Completed and Operational with food processing units
						<b>Total</b>	<b>155.8661</b>	

**ANNEXURE-VIII**

The details of ongoing 40 projects of the Scheme for Creation of Infrastructure of Agro Processing Cluster are as follows:

**(as on 31.01.2026)**

<b>S.No.</b>	<b>Name of the Project Execution Agency (PEA)</b>	<b>District</b>	<b>State</b>	<b>Date of approval</b>	<b>Project cost (In Crore)</b>	<b>Grant Approved (in Crore)</b>	<b>Total Grant released (in Crore)</b>	<b>Status</b>
1	M/s Ramansinghs Global Food Park	Eluru	Andhra Pradesh	20.11.2023	25.85	10.00	6.6666	Under Implementation
2	M/s Aalamandha Food Park	Vizianagaram	Andhra Pradesh	28.02.2024	20.78	10.00	0	Under Implementation
3	M/s Subh Karan Food Park	Kamrup (Rural)	Assam	03.10.2019	22.51	10.00	7.2945	Under Implementation
4	M/s Jai Shree Krishna Developers	Tinsukia	Assam	03.12.2019	19.11	8.73	6.0476	Under Implementation
5	M/s Sumitra Agro Food Park	Darrang	Assam	30.03.2021	19.44	7.60	5.6101	Under Implementation
6	M/s Salt Range Agri Solutions LLP	Morigaon	Assam	17.03.2021	23.06	9.89	6.6788	Under Implementation
7	M/s Nezone Foods	Kamrup	Assam	10.11.2022	25.54	10.00	3.3333	Under Implementation
8	M/s Kay Dee Agro Industries	Cachar	Assam	20.11.2023	27.24	10.00	0	Under Implementation
9	M/s Shreekangan Food Park	Begusarai	Bihar	15.03.2019	30.43	7.91	2.4911	Under Implementation
10	M/s K K Agro Trade Ventures Private Limited	Bemetara	Chhattisgarh	28.02.2024	68.86	10	0	Under Implementation
11	M/s Karnal Food Pack Cluster Limited	Karnal	Haryana	06.04.2018	32.97	9.863	6.936	Under Implementation
12	M/s APG Foods Division Private Limited	Solan	Himachal Pradesh	28.02.2024	22.66	10.00	0	Under Implementation
13	M/s Udupi Food Park	Udupi	Karnataka	16.03.2021	16.08	5.23	3.7516	Under Implementation
14	M/s Sri Lakshmbalaji Agro Park Private Ltd	Koppal	Karnataka	10.11.2022	36.34	10.00	6.1667	Under Implementation
15	M/s Prashun Foods Pvt	Dhar	Madhya Pradesh	24.12.2020	23.6	9.86	6.6592	Under Implementation

	Ltd							
16	M/s Reva Tapi Valley Industrial Development	Nandurbar	Maharashtra	01.08.2019	27.06	10.00	6.75	Under Implementation
17	M/s Pravin Masalewale	Satara	Maharashtra	24.12.2020	64.69	10.00	6.75	Under Implementation
18	M/s Baheti Krushi Samuha LLP	Washim	Maharashtra	16.03.2021	12.54	2.85	1.9976	Under Implementation
19	M/s Chinteshwar Agro Processing Pvt Ltd	Beed,	Maharashtra	17.11.2021	22.50	8.27	5.6563	Under Implementation
20	M/s Varsha Agro	Pune	Maharashtra	10.11.2022	40.67	10.00	3.2833	Under Implementation
21	M/s Arya Food and Other Products Processing Unit	Solapur	Maharashtra	20.11.2023	28.54	10.00	0	Under Implementation
22	M/s Divyansh Agro And Food Park	Bhandra	Maharashtra	10.11.2022	26.65	10.00	3.3333	Under Implementation
23	M/s SMS Food Park	Jalandhar	Punjab	15.03.2019	15.19	4.6877	3.1942	Under Implementation
24	M/s Big Belly Brothers Gourmet Grounds	Muktsar	Punjab	08.06.2018	27.86	8.66	6.1666	Under Implementation
25	M/s Garuda Urban Remedies Limited	Jalore	Rajasthan	10.11.2022	38.65	10.00	3.3333	Under Implementation
26	M/s Greenfields Agro Park	Tonk	Rajasthan	20.11.2023	23.21	8.64	2.8803	Under Implementation
27	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tiruppur	Tamil Nadu	03.10.2019	26.83	8.76	6.2284	Under Implementation
28	M/s Tiruvannamalai Market Committee	Tiruvannamalai	Tamil Nadu	29.04.2020	25.50	5.74	1.8108	Under Implementation
29	M/s Salem Market Committee	Salem	Tamil Nadu	29.04.2020	25.25	5.97	1.8822	Under Implementation
30	M/s Theni Market Committee	Theni	Tamil Nadu	29.04.2020	26.30	5.99	1.8885	Under Implementation
31	M/s Dharmapuri Market Committee	Krishnagiri	Tamil Nadu	29.04.2020	26.82	5.89	1.8565	Under Implementation

32	M/s Madurai Market Committee	Madurai	Tamil Nadu	29.04.2020	32.06	5.79	1.8242	Under Implementation
33	M/s Dindigul Market Committee	Dindigul	Tamil Nadu	29.04.2020	29.01	6.73	2.1217	Under Implementation
34	M/s Cuddalore Market Committee	Cuddalore	Tamil Nadu	29.04.2020	25.00	5.97	1.8834	Under Implementation
35	M/s Vamsi RS Industrial Zone	Erode	Tamil Nadu	17.11.2021	33.16	9.135	2.8775	Under Implementation
36	M/s Integrated Service Point Private Limited	Thiruvallur	Tamil Nadu	28.02.2024	42.63	10	6.6667	Under Implementation
37	M/s Kakumanu Seeds	Siddipet	Telanga na	29.04.2020	39.8	7.43	5.0243	Under Implementation
38	M/s Mahadevi Agro Mills Private Limited	Siddipet	Telanga na	10.11.2022	44.48	10.00	6.6667	Under Implementation
39	M/s Gayatri Agro Industrial Power Limited	Nalgonda	Telanga na	10.11.2022	23.39	5.82	3.8836	Under Implementation
40	M/s Rajendar Feeds LLP	Siddipet	Telanga na	20.11.2023	44.00	10.00	0	Under Implementation
						<b>Total</b>	<b>149.5949</b>	

**Annexure-IX**

<b>OPERATIONAL STATUS OF THE 10 PROJECTS UNDER ICC/VAI SCHEME INCLUDING CAPACITY, EMPLOYMENT GENERATION AND FARMERS BENEFITTED DURING THE FINANCIAL YEAR 2025-26</b>													
<b>S . N o</b>	<b>Project</b>	<b>Sector</b>	<b>District</b>	<b>State</b>	<b>Date of Approval</b>	<b>Date of Completion</b>	<b>Project cost (Rs. in crore )</b>	<b>Approved amount of grant-in-aid (Rs. in crore)</b>	<b>Amount of grant released (Rs. in crore )</b>	<b>Employment Generation</b>	<b>Farmer's Benefit</b>	<b>Total Preservation (Lakh MT per annum)</b>	<b>Total Processing (Lakh MT per annum)</b>
1	Brijwasi Keshav Milk Product	Dairy	Mathura	Uttar Pradesh	08-12-2022	Ongoing	47.43	8.43	5.62	2694	9552	0.01	0.00
2	M/S Basera Dairy Projects	Dairy	Aligarh	Uttar Pradesh	28-06-2023	Ongoing	37.66	10.00	6.66	2694	9552	0.00	0.00
3	PEP Foods	Dairy	Mehsana	Gujarat	08-12-2022	Ongoing	44.71	8.40	5.60	2694	9552	0.08	0.06
4	VNR Dairy Products	Dairy	Nalagonda	Telangana	08-12-2022	06.02.2026	26.20	6.42	6.42	2694	9552	0.00	5.59
5	Sunshine Vegetables Private Limited	F&V	Bulandshar	Uttar Pradesh	31-03-2021	21-10-2025	26.01	8.37	7.92	2694	9552	0.24	0.11
6	M/S Q Line Healthcare Private Limited	Irradiation	Lucknow	Uttar Pradesh	28-06-2023	Ongoing	36.00	10.00	6.66	2694	9552	0.00	0.00
7	Vaisakhi Bio Marine Pvt. Ltd.	Marine & Fishery	Visakhapatnam	Andhra Pradesh	31-03-2021	Ongoing	44.16	10.00	6.17	2694	9552	0.11	0.08
8	ABT Industries Limited	Dairy	Coimbatore	Tamil Nadu	20-04-2017	Ongoing	38.93	6.30	6.30	2694	9552	0.02	0.19
9	Choudhery Cheese Bazar Pvt.Ltd	Dairy	Hissar	Haryana	08-12-2022	18-07-2025	72.48	9.17	9.17	2694	9552	0.00	1.24
10	Jackwin Foods Private Limited	Dairy	Mehsana	Gujarat	08-12-2022	05-08-2025	40.43	6.76	6.76	2694	9552	0.30	0.00
							<b>414.01</b>	<b>83.85</b>	<b>67.28</b>	<b>26940</b>	<b>95520</b>	<b>0.76</b>	<b>7.27</b>

**ANNEXURE-X**

**THE PRESENT STATUS OF COMPLETION OF THE REMAINING 11 PROJECTS UNDER ICC/VAI SCHEME DURING THE FINANCIAL YEAR 2025-26**

S . N o	Project	Sector	District	State	Date of Approval	Date of Completion	Project cost (Rs. in crore)	Approved amount of grant-in-aid (Rs. in crore)	Amount of grant released (Rs. in crore)	Physical Progress	Total Prese rvatio n (Lakh MT per annum)	Total Proces sing (Lakh MT per annum)
1.	Castlerock Fisheries Private Limited	Marine & Fishery	Nellore	Andhra Pradesh	24-11-2020	Ongoing	40.85	10.00	2.37	Under Implementation	0.08	0.35
2.	SPY Frozen Foods Private Limited	F&V	Etawah	Uttar Pradesh	25-04-2017	Ongoing	23.97	9.67	6.28	Under Implementation	0.20	0.16
3.	Three Seasons Exim Limited	Marine & Fishery	East Godavari	Andhra Pradesh	27-12-2018	Ongoing	86.00	10.00	6.30	Under Implementation	0.08	0.08
4.	Shalimar Cold Storage	F&V	Patna	Bihar	22-07-2019	Ongoing	29.87	9.97	6.15	Under Implementation	0.14	0.14
5.	Saran Dairy Producer Company Limited	Dairy	Gopalganj	Bihar	28-09-2020	Ongoing	12.13	3.05	1.88	Under Implementation	0.00	0.73
6.	Always Fresh Fruits CA Store	F&V	Nainital	Uttarakhand	23-11-2020	Ongoing	21.50	9.97	2.37	Under Implementation	0.1119	0.054
7.	Maa Shakambhari Foods	Dairy	Sambalpur	Odisha	25-05-2022	Ongoing	27.41	10.00	6.20	Under Implementation	0.01	2.46
8.	GSR Nirmaan	Marine	Krishna	Andhra Pradesh	25-05-2022	Ongoing	44.33	10.00	6.18	Under Implementation	0.05	0.05
9.	Sukshma Gamma LLP	Irradiation	Krishna	Andhra Pradesh	31-03-2021	Ongoing	24.77	8.38	5.39	Under Implementation	0.02	0.00
10.	Arrk Enterprises	Fruits and Vegetables	Mohali	Punjab	25-05-2022	Ongoing	26.31	8.46	5.23	Under Implementation	0.15	0.11
11.	Japfa Comfeed India Private Limited	Poultry	Pune	Maharashtra	08-12-2022	Ongoing	105.07	8.46	5.59	Under Implementation	0.05	0.49
							<b>442.21</b>	<b>97.96</b>	<b>53.94</b>		<b>0.8919</b>	<b>4.624</b>

**Note:** As on 11.02.2026, in addition to above projects, 09 projects have been completed and commenced commercial operation.

**RECOMMENDATIONS MADE BY M/S ACADEMY OF MANAGEMENT STUDIES (AMS) ON SCHEME FOR INTEGRATED COLD CHAIN AND VALUE ADDITION INFRASTRUCTURE IN THE INSTANT STUDY AND THE COMMENTS OF THE MOFPI THEREON:**

Sl. No.	Recommendations of Third-Party Evaluation	Comments of the Ministry
1.	MOFPI should continue the scheme into the next financial cycle to bridge existing gaps and further reduce post-harvest losses.	Agreed.
2.	Budget allocation under the scheme may be increased substantially to accommodate the increased demand for setting up of Integrated Cold Chain and Value Addition projects and to bridge the existing gap at a faster rate.	Agreed. In the 15th FCC, an allocation of Rs.1762.80 crore was made. In the 16th FCC, an allocation of Rs.5,120.00 crore is proposed for the setting up of 350 Cold Chain Projects and 36 Food Irradiation Units, as well as for meeting committed liabilities.
3.	MOFPI may continue the scheme as a Central Sector Scheme to ensure and effective implementation across the country.	Agreed.
4.	MoFPI may introduce conditional relaxations to the one-project rule and allow establishment of up to two green field cold chain projects including Irradiation units by a single eligible potential investor.	Partially Agreed.  Considering the limited response received from entrepreneurs, for food irradiation units, the recommendation may be partially accepted, and the relaxation may be restricted to food irradiation units only.
5.	MOFPI may consider revising the maximum grant-in-aid ceiling from Rs.10 crore to Rs.15 crore to enhance the viability of such projects.	Maximum grants-in-aid ceiling is proposed to be fixed at Rs.12 crore.
6.	The MOFPI may allocate a specific amount of the scheme budget exclusively for establishing irradiation units. The MOFPI can also consider encouraging existing cold chain facilities, including current scheme beneficiaries, to integrate irradiation infrastructure through additional grant-in-aid support in the upcoming financial cycles.	Separate out lay of Rs.360 crore is proposed for establishment of 36 Multi-Product Food Irradiation Units. Financial assistance is provided under the scheme only for the setting up of Greenfield projects. However, the irradiation component may also be integrated with existing infrastructure under the scheme, as per the applicable guidelines.
7.	The MoFPI may set different completion timelines based on project scale, in terms of eligible project cost or total project cost, to make the project timelines more practical and attainable.	Agreed. At present, the timeline for completion of projects approved under the scheme is 24 months for General Areas and 30 months for Difficult Areas, from the date of approval. It is proposed that for projects having an eligible project cost exceeding Rs.35 crore, the completion timeline shall be extended to 30 months for General Areas and 36 months for Difficult Areas, from the date of approval.
8.	The MoFPI can Consider bringing back Fruits & Vegetables & shrimp sectors under the Integrated Cold Chain and Value Addition Infrastructure Scheme. This will ensure continuity of infrastructure creation within a single framework and allow more effective implementation of the scheme, which may also cater the needs of prospective entrepreneurs willing to setup cold chain projects in F&V sector.	Agreed. Operation Greens is proposed to be merged with Cold Chain. The Fruits & Vegetables sector and the Shrimp sector shall be made admissible under the Integrated Cold Chain and Value Addition Infrastructure Scheme.
9.	Considering the importance of a more integrated and efficient value chain, the beneficiaries of the above schemes be encouraged to apply for additional grants under the Integrated Cold Chain	Financial assistance is provided under the scheme only for the setting up of Greenfield projects. However, the irradiation component may also be integrated with existing

Sl. No.	Recommendations of Third-Party Evaluation	Comments of the Ministry
	and Value Addition Infrastructure Scheme for adding farm-level and processing infrastructure without the requirement of it being a greenfield project.	infrastructure under the scheme, as per the applicable guidelines.
10.	The Integrated Cold Chain and Value Addition Scheme should prioritize infrastructure development in states or districts identified by MoFPI or other concerned Government of India agencies as key areas/aspirational district for cold chain infrastructure development.	The scheme operates on a demand-driven approach. To support balanced regional development, proposals originating from difficult areas are accorded additional weightage/relaxations during evaluation under existing guidelines.
11.	The Ministry may promote awareness programs on irradiation technology among stakeholders such as consumers, investors, sellers, and government agencies, encourage innovation in this field, support capacity-building initiatives for entrepreneurs, and provide targeted incentives for establishing irradiation facilities, with a particular focus on export-oriented value chains.	Awareness programmes/ Workshops are being conducted for spreading awareness among the prospective entrepreneurs.
12.	MOFPI should coordinate with the concerned state governments and their agencies to ensure that these clearances and certificates are issued in a timely manner.	MOFPI coordinates with the State Government for any statutory clearance/certification. Besides it, state representative is also a member in the Technical Committee of the component scheme.
13.	The Ministry may set up regional offices so PIAs can directly engage with officials to resolve issues, and officials can monitor projects more effectively during and after implementation. These regional offices can also be utilized to monitor other schemes under PMKSY and provide guidance to PIAs implementing them.	Not Agreed MoFPI proposes to strengthen project monitoring and PIA support through a revamped mechanism rather than creating regional offices. The existing PMA-based system will be upgraded by engaging a dedicated Project Management Unit (PMU) for improved handholding, issue resolution, and field-level monitoring and maintaining of data. Additionally, the SAMPADA digital platform will be enhanced to enable real-time monitoring, geo-tagged progress reporting, and efficient interaction with PIAs. This integrated approach will provide more effective and responsive project supervision across PMKSY schemes.
14.	MOFPI may conduct a separate study to identify gaps in cold chain, preservation, and processing infrastructure, including irradiation, in the country, and establish mechanisms to periodically update these figures in future financial cycles.	Noted.

**ANNEXURE-XII**

**THE PRESENT STATUS OF ALL APPROVED COLD CHAIN PROJECTS SINCE INCEPTION TO TILL  
DATE (11.02.2026)**

State	Approved Projects	Completed	Ongoing	Project cost (Rs. in crore)	Approved grant-in-aid (Rs. in crore)	Released Grant (Rs. in crore)	No. of Cold Storage Units	Total Preservation (Lakh MT per annum)	Total Processing (Lakh MT per annum)	Employment	Farmers Benefitted
<b>Andman &amp; Nicobar</b>	1	1	0	5.00	2.81	2.81	2.00	0.02	0.27	2694	9552
<b>Andhra Pradesh</b>	35	23	12	1424.83	301.10	235.69	44.00	1.8144	5.73	94290	334320
<b>Arunachal Pradesh</b>	2	1	1	42.07	15.59	6.46	1.00	0.03	0.11	5388	19104
<b>Assam</b>	2	2	0	38.28	17.37	17.37	4.00	0.24	0.04	5388	19104
<b>Bihar</b>	5	3	2	130.73	39.85	34.86	7.00	1.24	6.75	13470	47760
<b>Chandigarh</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Chhattisgarh</b>	3	2	1	64.31	21.52	11.52	3.00	0.33	0.00	8082	28656
<b>D&amp;N Haveli and DD</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Delhi</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Goa</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Gujarat</b>	29	24	5	1094.82	229.18	200.74	28.00	2.02	11.93	78126	277008
<b>Haryana</b>	23	18	5	740.77	175.29	147.67	30.00	2.70	7.28	61962	219696
<b>Himachal Pradesh</b>	17	13	4	392.40	148.10	133.91	31.00	1.45	0.99	45798	162384
<b>Jammu &amp; Kashmir</b>	7	5	2	107.96	52.83	40.33	7.00	0.23	0.45	18858	66864
<b>Jharkhand</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Karnataka</b>	18	14	4	519.06	128.23	101.12	22.00	1.59	7.25	48492	171936
<b>Kerala</b>	9	4	5	334.46	66.25	24.31	18	7.80	1.01	24246	85968
<b>Ladakh</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Lakshadweep</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Madhya Pradesh</b>	11	8	3	246.72	83.03	70.57	18	0.96	2.67	29634	105072
<b>Maharashtra</b>	77	58	19	2,269.48	539.78	454.88	97.00	6.41	51.65	207438	735504
<b>Manipur</b>	1	1	0	18.49	9.96	9.96	5	0.09	0.00	2694	9552
<b>Meghalaya</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0

<b>Mizoram</b>	2	2	0	22.46	12.77	12.77	5	0.02	0.32	5388	19104
<b>Nagaland</b>	2	1	1	31.39	12.48	8.39	4.00	0.03	0.39	5388	19104
<b>Odisha</b>	8	5	3	345.02	61.94	50.16	9.00	1.66	2.95	21552	76416
<b>Pondicherry</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Punjab</b>	24	21	3	552.79	153.42	138.40	41.00	4.4606	5.85	64656	229248
<b>Rajasthan</b>	14	13	1	322.15	83.42	81.00	23.00	1.31	3.96	37716	133728
<b>Sikkim</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Tamil Nadu</b>	23	15	8	785.18	165.99	108.78	39.00	13.93	7.32	61962	219696
<b>Telangana</b>	15	11	4	581.92	113.03	93.54	32.00	0.58	12.15	40410	143280
<b>Tripura</b>	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0	0
<b>Uttar Pradesh</b>	26	20	6	693.26	207.21	188.43	49.00	2.22	8.74	70044	248352
<b>Uttarakhand</b>	30	27	3	548.13	275.10	258.72	63.00	3.14	4.62	80820	286560
<b>West Bengal</b>	16	12	4	450.30	105.45	79.65	36.00	4.35	4.56	43104	152832
<b>Total</b>	<b>400</b>	<b>304</b>	<b>96</b>	<b>11761.99</b>	<b>3021.6927</b>	<b>2512.04</b>	<b>618</b>	<b>58.61776874</b>	<b>147.0026807</b>	<b>1077600</b>	<b>3820800</b>

**Annexure-XIII**

Year-wise and State-wise details of food testing laboratories sanctioned, upgraded, and made operational under the Scheme since its inception

Sl. No.	Proposal's Name	State	Date of Sanction	Date of Completion/ Operational	Status
1.	Jawaharlal Nehru Technological University (JNTU), Kakinada	Andhra Pradesh	25-07-2012	18-02-2015	Completed
2.	Jawaharlal Nehru Technological University (JNTU), Annantpur	Andhra Pradesh	15-02-2019	On-Going	On-going
3.	Biofact Research Pvt., Ltd., Vishakhapatnam	Andhra Pradesh	09-07-2019	06-02-2024	Completed
4.	MPEDA ELISA Laboratory, Bapatla	Andhra Pradesh	05-10-2020	22-11-2024	Completed
5.	Tezpur University	Assam	22-03-2010	18-08-2016	Completed
6.	En-Geo Consultancy & Research Centre	Assam	25-02-2014	31-03-2022	Completed
7.	National Research Centre on Pig	Assam	_	13-10-2020	Completed
8.	The Energy and Resources Institute (TERI)	Assam	21-09-2016	On-Going	On-going
9.	State Public Health Laboratory	Assam	04-12-2017	26-02-2020	Completed
10.	Nagaon Foods and Analysis Private Limited	Assam	01-03-2024	On-going	On-going
11.	Trust well Lab	Bihar	27-06-2023	On-Going	On-going
12.	Bihar State Seed and Organic Certification Agency	Bihar	27-06-2023	On-Going	On-going
13.	Shriram Institute for Industrial Research, Delhi	Delhi	19-10-2005	31-12-2008	Completed
14.	Sophisticated Indl. Materials Analytic Labs. Pvt. Ltd.	Delhi	22-10-2009	24-12-2010	Completed
15.	Spectro Analytical Labs Ltd.	Delhi	22-10-2009	19-08-2011	Completed
16.	Sophisticated Indl. Materials Analytic Labs. Pvt. Ltd.	Delhi	18-01-2013	25-03-2014	Completed
17.	Avon Food Laboratory Pvt. Ltd.	Delhi	03-01-2013	29-04-2016	Completed
18.	Sigma Test and Research Centre	Delhi	17-04-2013	03-02-2014	Completed
19.	Alpha Test House	Delhi	_	17-01-2017	Completed
20.	Shriram Institute for Industrial Research, 19, University Rd, Delhi – 110007	Delhi	03-10-2018	02-03-2020	Completed
21.	Envirocare Labs Pvt Ltd	Goa	20-09-2023	12-04-2024	Completed
22.	Navsari Agricultural University	Gujarat	19-10-2005	29-02-2008	Completed
23.	Junagadh Agricultural University	Gujarat	29-12-2005	28-02-2008	Completed
24.	Gujarat Laboratory	Gujarat	22-10-2009	28-12-2010	Completed
25.	Ahmedabad Municipal Corporation	Gujarat	23-11-2010	28-03-2012	Completed
26.	Gujarat Laboratory (for Up-gradation)	Gujarat	17-02-2012	19-02-2015	Completed
27.	Anand Agricultural University	Gujarat	17-07-2012	19-08-2014	Completed
28.	Lilaba Analytical Laboratories	Gujarat	17-04-2013	29-04-2016	Completed
29.	Central Institutes of Fisheries Technology (CIFT), Veraval	Gujarat	17-04-2013	02-08-2017	Completed
30.	Envitro Laboratories Pvt. Ltd.	Gujarat	17-04-2013	31-03-2022	Completed
31.	Junagadh Agricultural University	Gujarat	27-05-2013	11-09-2014	Completed
32.	National Dairy Development Board (NDDB), Anand	Gujarat	_	25-07-2017	Completed
33.	Vimta Labs Limited, Ahmedabad	Gujarat	21-09-2016	27-11-2017	Completed
34.	Daffocare Research Laboratory	Gujarat	04-12-2017	31-12-2018	Completed

35.	Hi-tech Healthcare Laboratory & Research Centre	Gujarat	03-10-2018	09-03-2020	Completed
36.	Analytical and Environmental Services	Gujarat	16-02-2021	23-03-2023	Completed
37.	Accurate Laboratory, Ahmedabad, Gujrat	Gujarat	26-03-2021	22-02-2023	Completed
38.	Lilaba Analytical Laboratories	Gujarat	22-12-2022	14-03-2024	Completed
39.	National Science	Gujarat	01-03-2024	On-going	On-going
40.	International Testing Centre, Panchkula	Haryana	28-07-2006	21-03-2007	Completed
41.	Guru Jambheshwar University	Haryana	11-08-2006	28-01-2010	Completed
42.	International Testing Centre	Haryana	23-06-2010	04-08-2011	Completed
43.	Intertek India Pvt. Ltd.	Haryana	26-03-2012	03-06-2014	Completed
44.	National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli	Haryana		24-03-2017	Completed
45.	Haryana Test House & Consultancy Services	Haryana	25-02-2014	01-03-2016	Completed
46.	FARE Labs Pvt. Ltd.	Haryana	25-02-2014	31-10-2017	Completed
47.	Sultan Fish Seed Farm	Haryana	25-02-2014	31-03-2022	Completed
48.	Alcatec Research Laboratories India Pvt. Ltd.	Haryana	24-06-2015	21-02-2017	Completed
49.	Dove Research & Analytics	Haryana	_	24-05-2018	Completed
50.	Pharmaffiliates Analytics & Synthetics (P) Ltd.	Haryana	_	04-01-2021	Completed
51.	Intertek India (Pvt.) Ltd.	Haryana	_	26-11-2018	Completed
52.	NIFTEM, Kundli	Haryana	24-10-2017	05-08-2019	Completed
53.	IDMA Laboratories Limited	Haryana	04-12-2017	16-09-2019	Completed
54.	Ozone Pharmaceuticals Ltd., Gurgaon	Haryana	16-02-2021	19-07-2022	Completed
55.	IDMA Laboratories Limited	Haryana	22-12-2022	18-03-2024	Completed
56.	Kalpna Chawla Computech Pvt. Ltd	Haryana	01-03-2024	On-going	On-going
57.	Shreeyan Research and Analytical Laboratories	Haryana	01-03-2024	On-going	On-going
58.	C.S.K. Himachal Pradesh University	Himachal Pradesh	19-11-2012	23-09-2022	Completed
59.	Shoolini Lifesciences Pvt. Ltd.	Himachal Pradesh	21-09-2016	31-08-2020	Completed
60.	Akal Food Safety and Quality Control Laboratory	Himachal Pradesh	02-09-2019	14-03-2023	Completed
61.	Welzo Research & Development Pvt. Ltd	Himachal Pradesh	01-03-2024	On-going	On-going
62.	Mediforce Research Private Limited	Himachal Pradesh	01-03-2024	On-going	On-going
63.	Islamic University of Science & Technology	Jammu & Kashmir	17-04-2013	31-03-2022	Completed
64.	J&K Food Quality Control Labs	Jammu & Kashmir		29-12-2017	Completed
65.	Sher-e-Kashmir University of Agricultural Sciences	Jammu & Kashmir	30-12-2019	On-Going	On-going
66.	Agro Tech Aromatics Pvt Ltd	Jammu & Kashmir	22-12-2022	11-05-2024	Completed
67.	J & K Food Quality Control Lab for Skill Development	Jammu & Kashmir	27-06-2023	On-Going	On-going
68.	Birla Institute of Technology, Mesra, Ranchi	Jharkhand	28-01-2005	14-10-2009	Completed
69.	Bangalore Test House	Karnataka	26-03-2012	19-02-2015	Completed
70.	University of Agricultural Sciences, Raichur	Karnataka	17-04-2013	23-09-2016	Completed
71.	Bangalore Analytical Research Center Pvt. Ltd.	Karnataka	20-11-2014	17-11-2016	Completed

72.	Shiva Analytical Pvt. Ltd.	Karnataka	_	31-03-2022	Completed
73.	TUV India Pvt. Ltd.,	Karnataka	_	08-06-2017	Completed
74.	Eurofins Analytical Services India Pvt. Ltd.	Karnataka	04-12-2017	09-10-2019	Completed
75.	Shriram Institute for Industrial Research, Bengaluru	Karnataka	03-10-2018	09-03-2020	Completed
76.	Eureka Analytical, Bangalore	Karnataka	01-10-2020	31-10-2022	Completed
77.	University of Agricultural Sciences, Raichur-	Karnataka	26-03-2021	11-05-2023	Completed
78.	ALS Testing Services India Pvt Ltd	Karnataka	22-12-2022	09-03-2024	Completed
79.	Banjara Lambani Samaj	Karnataka	21-11-2023	On-Going	On-going
80.	Council for Food Research and Development (CFRD), Kochi	Kerala	16-03-2006	28-03-2012	Completed
81.	Interfield Laboratories	Kerala	13-09-2010	13-11-2014	Completed
82.	Marine Products Export Development Authority (MPEDA), Kochi	Kerala	22-05-2018	01-11-2021	Completed
83.	CIFT Cochin	Kerala	02-03-2020	09-03-2024	Completed
84.	CSIR-NIIST Trivandrum,	Kerala	16-02-2021	26-03-2024	Completed
85.	Geo Chem Laboratories Pvt Ltd	Kerala	31-03-2021	28-02-2023	Completed
86.	Interfield Laboratories	Kerala	22-12-2022	21/02/2025	Completed
87.	Cali- Lab Pvt. Ltd., Bhopal	Madhya Pradesh	28-01-2005	20-11-2006	Completed
88.	Food & Drug Administration, Department of Public Health & Family Welfare	Madhya Pradesh	01-08-2006	31-03-2007	Completed
89.	Shreeji Analytical and Research Laboratories Pvt. Ltd.	Madhya Pradesh		26-11-2018	Completed
90.	Pious Labs Pvt. Ltd.	Madhya Pradesh	04-12-2017	11-05-2021	Completed
91.	Cali Lab Pvt. Ltd	Madhya Pradesh	02-09-2019	12-11-2021	Completed
92.	Acropolis Food Testing Laboratory	MADHYA PRADESH	12-03-2020	31-03-2023	Completed
93.	CES Analytical and Research Services India Pvt., Ltd.,	Madhya Pradesh	16-02-2021	24-03-2023	Completed
94.	Pious Laboratories Pvt. Ltd.	Madhya Pradesh	01-03-2024	18-12-2025	Completed
95.	Maarc Lab Pvt. Ltd	Maharashtra	11-08-2006	27-11-2007	Completed
96.	Reliable Analytical Laboratories	Maharashtra	08-01-2010	22-11-2010	Completed
97.	Microchem Laboratory Pvt. Ltd.	Maharashtra	08-01-2010	28-03-2012	Completed
98.	Geochem Laboratories Pvt. Ltd., Mumbai	Maharashtra	13-09-2010	16-12-2015	Completed
99.	Envirocare Labs	Maharashtra	13-09-2010	19-10-2011	Completed
100.	Bharati Vidyapeeth University, Bharati Vidyapeeth Bhavan	Maharashtra	14-02-2011	12-09-2013	Completed
101.	Shram Sadhana Amravati's Krishi Vigyan Kendra	Maharashtra	23-12-2011	06-01-2016	Completed
102.	Anacon Laboratories Pvt. Ltd.	Maharashtra	17-02-2012	05-06-2013	Completed
103.	Technext Analytical & Research Lab	Maharashtra	26-03-2012	07-10-2015	Completed
104.	RCA Laboratories	Maharashtra	03-01-2013	06-04-2017	Completed
105.	Hexagon Nutrition Pvt. Ltd., (Renamed to Nutralytica Research Pvt. Ltd.)	Maharashtra	17-04-2013	08-02-2016	Completed
106.	Qualichem Laboratories	Maharashtra	21-05-2013	05-08-2015	Completed
107.	Maarc Lab Private Limited	Maharashtra		19-11-2015	Completed
108.	Mokashi Krishi Vikas Pratishthan,	Maharashtra	25-02-2014	31-03-2022	Completed
109.	Testtex India Laboratories Pvt. Ltd.	Maharashtra		31-03-2022	Completed
110.	Food Hygiene and Health	Maharashtra	_	07-09-2017	Completed

111.	Jubilant Pharma & Chemical Lab	Maharashtra	_	08-08-2018	Completed
112.	Bombay Test House	Maharashtra	_	05-05-2017	Completed
113.	Adarsh Scientific Research Center & Testing Lab Pvt. Ltd	Maharashtra	20-09-2016	12-03-2020	Completed
114.	Equinox Labs Pvt. Ltd	Maharashtra	22-05-2018	28-01-2020	Completed
115.	Micro Tech Laboratory, Pune	Maharashtra	15-02-2019	28-08-2020	Completed
116.	Shree Analytical Testing & Research Lab, Jalgaon	Maharashtra	14-02-2019	06-12-2022	Completed
117.	Ashwamedh Engineers & Consultants,	Maharashtra	09-10-2019	22-12-2020	Completed
118.	Anacon Laboratories Pvt. Ltd.,	Maharashtra	30-12-2019	12-01-2023	Completed
119.	Doctors Analytical Laboratories Pvt. Limited	Maharashtra	24-01-2020	31-10-2022	Completed
120.	Bombay Test House Pvt Ltd, Navi Mumbai, Thane	Maharashtra	26-03-2021	On-Going	On-going
121.	Biozed Engineering Pvt LTd	Maharashtra	22-12-2022	19/03/2025	Completed
122.	Reliable Analytical Laboratories Private Limited	Maharashtra	27-06-2023	29/03/2024	Completed
123.	Aura Analytical Services Pvt Ltd	Maharashtra	27-06-2023	On-Going	On-going
124.	Intellab India	Maharashtra	01-03-2024	On-going	On-going
125.	Eurofins Analytical Services India Private Limited	Maharashtra	01-03-2024	On-going	On-going
126.	Angel Analytical Services LLP	Maharashtra	01-03-2024	On-going	On-going
127.	S. Kula Women's College	Manipur	13-09-2010	03-01-2014	Completed
128.	North Eastern Hill University	Meghalaya	21-11-2023	On-Going	On-going
129.	State Public Health Laboratory	Nagaland	25-02-2014	09-03-2018	Completed
130.	Kalyani Laboratories Pvt. Ltd.	Odisha	20-11-2014	15-12-2016	Completed
131.	Rout Education Trust	Odisha	14-07-2015	26-10-2017	Completed
132.	KIIT University, Patia Bhubaneswar, Orissa-751024	Odisha	_	31-03-2022	Completed
133.	Visiontek Consultancy Services Pvt. Ltd.	Odisha	12-03-2020	27-03-2023	Completed
134.	Gram Tarang Foods Testing Laboratories Pvt Ltd	Odisha	22-12-2022	20-11-2025	Completed
135.	Punjab State Co-Operative Supply Marketing Federation Ltd. Markfed House Chandigarh	Punjab	22-11-2005	28-02-2008	Completed
136.	Central Institute of Post-Harvest Engineering & Technology	Punjab	23-08-2011	20-08-2014	Completed
137.	Punjab Biotechnology Incubator	Punjab	24-11-2011	14-11-2014	Completed
138.	Shakti Api foods, Malerkotla	Punjab	_	16-09-2016	Completed
139.	Punjab Agricultural University, (Regional Research Station, Bhatinda)	Punjab	_	31-03-2022	Completed
140.	Central University of Punjab	Punjab	04-12-2017	26-03-2024	Completed
141.	Sabiha Research & Development LLP, SAS Nagar, Punjab	Punjab	04-10-2018	14-03-2022	Completed
142.	Maharaja Ranjit Singh Punjab Technical University,	Punjab	02-09-2019	On-Going	On-going
143.	Punjab Biotechnology Incubator	Punjab	26-03-2021	08-01-2026	Completed
144.	Emminent Analytics	Punjab	01-03-2024	On-going	On-going
145.	CEG Test House & Research Centre Pvt. Ltd.	Rajasthan	30-12-2011	18-02-2015	Completed
146.	Bikaner Agrimarketing Private Limited	Rajasthan	01-03-2024	On-going	On-going
147.	Quality Control Laboratory, Silviculture and Research, Forest, Environment and Wild Life Management Department, Gangtok, East Sikkim, Sikkim	Sikkim	26-07-2017	30-12-2019	Completed

148.	Karunya University, Coimbatore	Tamil Nadu	22-11-2005	21-09-2011	Completed
149.	Tamilnadu Agricultural University, Coimbatore	Tamil Nadu	29-12-2005	24-11-2009	Completed
150.	Chennai Mettlex Labs Pvt. Ltd.	Tamil Nadu	08-01-2010	07-09-2015	Completed
151.	Tamil Nadu Veterinary and Animal Sciences University	Tamil Nadu	26-12-2011	23-06-2016	Completed
152.	Aqua Designs India Pvt. Ltd.	Tamil Nadu	25-07-2012	08-08-2014	Completed
153.	Hubert Enviro Care System Pvt. Ltd.	Tamil Nadu	03-01-2013	26-09-2016	Completed
154.	Indian Institute of Crop Processing Technology, Thanjavur	Tamil Nadu	17-04-2013	04-12-2015	Completed
155.	ABC Techno Labs India Pvt. Ltd.	Tamil Nadu		31-03-2022	Completed
156.	Scientific Food Testing Services (Formerly Aachi Masala Foods Pvt. Ltd.)	Tamil Nadu	_	29-08-2018	Completed
157.	Nawal Analytical Laboratories,	Tamil Nadu	_	08-06-2017	Completed
158.	Omegaa Laboratories	Tamil Nadu	_	31-03-2022	Completed
159.	Department of Food Safety & Quality Testing, IIFPT, Thanjavur	Tamil Nadu	23-10-2017	07-03-2020	Completed
160.	Nawal Analytical Laboratories	Tamil Nadu	04-12-2017	29-08-2019	Completed
161.	Sri Shakthi Food Testing Laboratory, Coimbatore, Tamilnadu	Tamil Nadu	22-05-2018	24-11-2020	Completed
162.	Mats India Private Limited	Tamil Nadu	04-10-2018	09-10-2020	Completed
163.	Indian Institute of Food Processing Technology (GMO)	Tamil Nadu	02-09-2019	On-Going	On-going
164.	Monarch Biotech Pvt. Ltd. Chennai	Tamil Nadu	12-03-2020	14-03-2024	Completed
165.	Tamil Nadu Agricultural University	Tamil Nadu	11-03-2020	21-03-2024	Completed
166.	Rajiv Gandhi Centre for Aquaculture (RGCA)	Tamil Nadu	01-10-2020	31-03-2023	Completed
167.	Global Lab and Consultancy Services, Alagapuram, salem	Tamil Nadu	16-02-2021	28-02-2023	Completed
168.	Value Premier Labs Private Limited	Tamil Nadu	22-12-2022	19-09-2025	Completed
169.	Chennai Mettlex Labs Pvt. Ltd.	Tamil Nadu	27-06-2023	On-Going	On-going
170.	SMS Labs Services Private Limited	Tamil Nadu	01-03-2024	02-07-2025	Completed
171.	Acharya N.G. Ranga Agricultural University, Hyderabad	Telangana	22-11-2005	25-09-2007	Completed
172.	A.P. State Agro Industries Development Corp Ltd., Hyderabad	Telangana	29-12-2005	25-09-2007	Completed
173.	Sipra Labs Ltd.	Telangana	23-01-2009	22-11-2010	Completed
174.	National Research Centre on Meat,	Telangana	_	31-03-2022	Completed
175.	Lucid Laboratories Pvt Ltd	Telangana	27-06-2023	05-03-2025	Completed
176.	Startech Labs Private Limited	Telangana	01-03-2024	On-going	On-going
177.	M/s First Source Laboratory Solutions LLP	Telangana	01-03-2024	On-going	On-going
178.	Vimta Labs Limited	Telangana	01-03-2024	27/02/2025	Completed
179.	Regional Food Laboratory	Tripura	27-03-2010	30-07-2010	Completed
180.	Regional Food Research & Analysis Centre (R-FRAC), Lucknow	Uttar Pradesh	25-05-2006	27-03-2012	Completed
181.	FARL, Centre of Food Technology, Institute of Professional Studies, University of Allahabad	Uttar Pradesh	14-11-2006	18-03-2009	Completed
182.	AES Laboratories (P) Ltd.	Uttar Pradesh	22-10-2009	25-03-2010	Completed
183.	Central Institute for Research on Goats (CIRG)	Uttar Pradesh	03-01-2013	24-02-2020	Completed
184.	Eko-Pro Engineers Pvt. Ltd.	Uttar Pradesh	27-05-2013	08-12-2015	Completed
185.	AES Laboratories (P) Ltd.	Uttar Pradesh		29-12-2015	Completed

186.	International Testing Centre (FDDI)	Uttar Pradesh	_	24-03-2017	Completed
187.	RLRC Pvt. Ltd.,.	Uttar Pradesh	15-07-2019	26-10-2021	Completed
188.	FARL University of Allahabad, praygraj	Uttar Pradesh	26-12-2019	17-09-2024	Completed
189.	Foodtech Consults India Private Limited	Uttar Pradesh	01-03-2024	On-going	On-going
190.	Devansh Testing & Research Laboratory Pvt. Ltd	Uttarakhand	20-09-2016	25-06-2019	Completed
191.	Sophisticated Industrial Materials Analytical Lab. Pvt. Ltd, Haridwar.	Uttarakhand	04-12-2017	12-09-2019	Completed
192.	Patanjali Food Park, Haridwar	Uttarakhand	05-11-2019	14-03-2024	Completed
193.	Multani Food Testing Laboratories, Haridwar,	Uttarakhand	16-02-2021	26-09-2022	Completed
194.	Bidhan Chandra Krishi Viswavidalaya	West Bengal	21-10-2005	12-12-2007	Completed
195.	Uttar Banga Krishi Vishwavidyalaya, Pundibari	West Bengal	06-03-2006	29-02-2012	Completed
196.	Indian Institute of Technology, Kharagpur	West Bengal	25-05-2006	28-12-2011	Completed
197.	Edward Keventer Pvt. Ltd.	West Bengal	22-06-2010	07-10-2013	Completed
198.	MPS Food Products Ltd.	West Bengal	08-02-2011	28-02-2012	Completed
199.	N. D. International Kolkata	West Bengal	_	16-09-2016	Completed
200.	University of Calcutta	West Bengal	_	31-03-2022	Completed
201.	Mitra. S.K. Private Limited	West Bengal	20-09-2016	22-05-2020	Completed
202.	MPEDA ELISA Laboratory, Contai	West Bengal	05-10-2020	On-Going	On-going
203.	MPEDA ELISA Laboratory, Haroa	West Bengal	05-10-2020	On-Going	On-going
204.	S. N. Pura Laboratory LLP	West Bengal	01-03-2024	On-going	On-going
205.	Mitra S. K. Private Limited	West Bengal	01-03-2024	On-going	On-going

The details of impact evaluation of the PMFME Scheme as furnished by the Ministry are given below:

Year of Evaluation	Agency Hired for Evaluation	Recommendations made and accepted	Recommendations made but not accepted
2024-2025	M/s BDO India LLP	<p><b>1. Credit Linked Subsidy</b></p> <ul style="list-style-type: none"> <li>• To increase the subsidy cap from 10 lakhs to 35 Lakhs to increase the competitiveness of the scheme.</li> <li>• Inclusion of working capital assistance at the same rate of the subsidy for capital expenditure</li> <li>• To provide incremental subsidy of upto 50% to SC/ST applicants, women and person with specially-abled applicants, North-Eastern and Hilly states up to a total subsidy cap of Rs. 35 lakhs.</li> <li>• The scheme should allocate 30% to women applicants. For SC and ST there is already a mandate to utilize at least 4.3% of the funds for SC and 8.3% for ST applications and hence a separate target for SC &amp; ST may be avoided.</li> <li>• It is recommended that the subsidy ratio under the scheme should be adjusted from 30:70 (<i>civil construction : machinery &amp; equipments</i>) to 50:50 for specific food processing categories.</li> <li>• Introduce clear guidelines on the inclusion of renewable energy component in project cost.</li> <li>• Mandatory training for District Resource Persons and conduction of refresher training.</li> <li>• A centralized MIS needs to be implemented with information of all the DRPs and their performance in a quarter depending on pre-determined metrics.</li> <li>• To improve overall motivation level of DRPs and instill a renewed vigor in the system an annual rewards and recognition program is suggested.</li> <li>• Development of MIS for monitoring of units supported.</li> <li>• Enhance budget for promotional activities.</li> </ul> <p><b>2. Seed Capital</b></p> <ul style="list-style-type: none"> <li>• It is recommended that assistance under seed capital be increased from Rs. 40,000 per SHG member to Rs. 50,000.</li> <li>• Establish a Dedicated MIS Portal for Seed Capital Beneficiaries under PMFME Scheme.</li> <li>• Integrating Self-Help Groups (SHGs) and Cluster Level Federations (CLFs) digitally through a app-based system &amp; MIS of PMFME can streamline the loan disbursement and repayment tracking process.</li> <li>• It is recommended that beneficiaries share the bills for the equipment they purchase and picture of the same.</li> <li>• Promote FSSAI Registration for SHG Members through Organized Camps</li> <li>• Ensure Proper Utilization of Repaid Seed Capital Corpus Funds for Food Processing Activities.</li> <li>• Mandate equipment requirement in applications.</li> <li>• Improve conversion of seed capital to credit</li> </ul>	<p>The major suggestions recommended by the agency have been examined and are observed to involve changes in the provisions of the existing Cabinet-approved framework for the scheme. The proposed suggestions and other recommendations of the agency are considered for the proposal of continuation of the PMFME Scheme under the 16th Finance Commission cycle, subject to approval for extension of the Scheme and decisions of the competent authority.</p>

linked.

**3. Common Incubation Center**

- Limit new common incubation centres approval.
- Build-in equity contribution of host institute in the CIC project cost.
- Promote Waste Recycling Management
- Expand Mentor Institutions to Include Corporate Entities for Enhanced Mentorship.
- Permit host institutes to operate the incubation centers.
- Address Delays in Operationalizing Incubation Centres Due to Incomplete Processing Lines.
- Reduction in number of mandatory processing lines of 3 -5 to 2.
- It is recommended that standardized guidelines be developed for all incubation centres to follow when booking slots for beneficiaries.
- It is recommended that incubation centres be granted flexibility to begin operations with the processing lines they have already established, even if they are unable to procure machinery for the pending additional lines.
- Introduction of penalty charges for delay and provision for creation of a sinking fund for the CICs by the host institute.

**4. Branding & Marketing:**

- Streamline Payment Instalments for Agencies.
- Promote National / Central entities under the program.
- Relaxation for private enterprises for participation under the branding and marketing component
- To provide marketing opportunities to enterprises within the country, certain theme based exhibitions / fairs etc. may be organized by MOFPI, focused on products being developed under the program. Enterprises would be provided space at concessional rates to exhibit their products and services in such exhibitions/fairs. Apart from above MOFPI may also facilitate participation of select enterprises in the exhibitions / trade fairs / events being organized by various Government departments, industry associations and other institutions, all over the country to exhibit their products and centralized support for online / offline listing
- It is recommended that in line with changes made in other sub-components of PMFME scheme for branding and marketing support as well, assistance be provided to entities for other non-ODOP products provided there are promoting at least one ODOP product in the entire range of products through branding and marketing.
- Encourage each state to identify at least one brand representing its unique food processing strengths and facilitate its market linkage with leading FMCG players.

**5. Capacity Building:**

		<ul style="list-style-type: none"> <li>• Mandatory training for all applicants before disbursement of loans by the Banks.</li> <li>• Allow option for hybrid training sessions (mix of online-offline) or complete offline sessions. Suggestions for mobile training centers.</li> <li>• It is recommended that PMFME can develop a robust mentorship network through cluster based “Whatsapp groups” where trained experts, industry specialists, and local resource persons provide ongoing support to beneficiaries. This network should be accessible for queries related to business management, compliance, and market linkages.</li> <li>• A robust monitoring mechanism involving SNA, SPMU, and Training Partners (TPs) to facilitate regular coordination on training schedules and track completion progress should be implemented.</li> <li>• Suggested for hybrid training program for women beneficiaries for ensuring participation.</li> </ul> <p><b>6. Other Key Recommendations:</b></p> <ul style="list-style-type: none"> <li>• Overall budget budget for promotional budget be revised to 2% from 1% of PIP.</li> <li>• Ensure timely payment and tracking of subsidy.</li> <li>• Streamline MIS of PMFME Scheme.</li> <li>• Elimination of cap of one approved project in a family. Different persons in a household may be allowed to apply for assistance under the program provided such projects are different from other approved projects in the same household.</li> <li>• Overall administrative expenses allowed under the program can be increased by 1% for the states.</li> </ul>	
--	--	---	--

State-wise details of the beneficiaries trained under the PMFME Scheme as on 31<sup>st</sup> January 2026

<b>S. No.</b>	<b>States/ UTs</b>	<b>Total Beneficiaries Trained</b>
1	Andaman And Nicobar Islands	62
2	Andhra Pradesh	7,534
3	Arunachal Pradesh	1,344
4	Assam	15,409
5	Bihar	514
6	Chandigarh	21
7	Chhattisgarh	6,157
8	Dadra and Nagar Haveli and Daman and Diu	-
9	Delhi	813
10	Goa	999
11	Gujarat	68
12	Haryana	751
13	Himachal Pradesh	7,367
14	Jammu And Kashmir	65
15	Jharkhand	921
16	Karnataka	3,094
17	Kerala	1,443
18	Ladakh	15
19	Lakshadweep	-
20	Madhya Pradesh	6,905
21	Maharashtra	39,581
22	Manipur	456
23	Meghalaya	2,384
24	Mizoram	47
25	Nagaland	2,683
26	Odisha	10,883
27	Puducherry	857
28	Punjab	671
29	Rajasthan	1,777
30	Sikkim	956
31	Tamil Nadu	9,384
32	Telangana	11,745
33	Tripura	3,535
34	Uttar Pradesh	2,179
35	Uttarakhand	-
36	West Bengal	-
	<b>Grand Total</b>	<b>1,40,620</b>

**Annexure-XVI****List of approved Projects under component schemes of PMKSY under SC category  
since 2021-22**

S.No.	Name of the Project Execution Agency (PEA)	State	District	Date of approval	Project cost (In Crore)	Grant Approved (in Crore)
<b>Creation of Infrastructure for Agro Processing Clusters (APC scheme)</b>						
1	Ramansinghs Global Food Park	Andhra Pradesh	Eluru	20.11.2023	25.85	10.00
2	Aalamandha Food Park	Andhra Pradesh	Vizianagaram	28.02.2024	20.78	10.00
3	Arya Food and Other Products Processing Unit	Maharashtra	Solapur	20.11.2023	28.55	10.00
4	Greenfields Agro Park	Rajasthan	Tonk	20.11.2023	23.21	8.64
5	Rajendar Feeds LLP	Telangana	Siddipet	20.11.2023	44.00	10.00
6	CRD Foods	Uttar Pradesh	Mathura	07.12.2018	21.05	10.00
<b>Creation / Expansion of Food Processing &amp; Preservation Capacities (CEFPPC) Scheme</b>						
1	Nature Frost	Bihar	Begusarai	22.11.2023	13.16	5.00
2	Parav Milk and Milk Products	Haryana	Sirsa	05.12.2022	3.11	1.05
3	GroFresh Agrofoods Pvt Ltd	Karnataka	Tumkur	05.12.2022	12.38	4.85
4	VB Foods	Karnataka	Bengaluru Urban	05.12.2022	10.12	3.70
5	Sridevi General Engineering	Karnataka	Bengaluru Rural	22.11.2023	13.04	5.00
6	Kanishka Beverages India Pvt. Ltd	Karnataka	Bengaluru Rural	29.02.2024	13.27	4.99
7	Spicera Industries	Kerala	Ernakulam	29.02.2024	13.06	5.00

8	BVK Foods Pvt Ltd	Maharashtra	Aurangabad	05.12.2022	12.37	4.84
9	Shailee Construction	Maharashtra	Nagpur	05.12.2022	7.5	2.31
10	Sumanraj Agro processing Pvt Ltd	Maharashtra	Sangli	05.12.2022	5.64	2.50
11	Pratik Foods	Maharashtra	Jalgaon	05.12.2022	2.59	0.65
12	Shri Narayan Enterprises	Maharashtra	Jalgaon	22.11.2023	1.93	0.71
13	Marvels Food Products	Maharashtra	Satara	29.02.2024	6.02	2.00
14	Kundadri Naturals	Maharashtra	Kolhapur	29.02.2024	6.15	2.54
15	Nokha Guar Gum Industries Pvt Ltd	Rajasthan	Bikaner	05.12.2022	10.37	4.20
16	Zebec Food & Beverages Private Limited	Tamil Nadu	Tiruchirappalli	22.11.2023	8.20	2.98
17	Delta Millets Foods	Tamil Nadu	Puddukotai	22.11.2023	15.60	5.00
18	Paandia Agro Foods	Tamil Nadu	Dindigul	22.11.2023	7.10	2.81
19	NutrifyHealth Food Products Private Limited	Telangana	Medak	05.01.2023	6.27	2.42
20	Aparna Agro Industries	Telangana	Nalgonda	22.11.2023	16.30	5.00
21	Sumukh Agro Industries	Telangana	Mancherial	22.11.2023	13.20	5.00
22	Rajendar Feeds LLP (Unit – II)	Telangana	Siddipet	29.02.2024	19.69	5.00
23	Rajendar Feeds LLP (Unit 4)	Telangana	Siddipet	29.02.2024	14.00	5.00
24	Sri BMV Agro Industries	Telangana	Nalgonda	22.11.2023	10.75	4.50

25	SS Ankit Frozen Fruits & Vegetables	Uttar Pradesh	Jalaun	02.12.2019	12.54	4.93
26	TRS Gold Agro Private Limited	Uttar Pradesh	Chandauli	22.11.2023	7.71	3.05
27	Maa Vaishno Rice Mill	Uttar Pradesh	Mirzapur	22.11.2023	18.85	5.00
28	CRD Foods	Uttar Pradesh	Mathura	29.02.2024	12.31	5.00
29	CRD Foods	Uttar Pradesh	Mathura	29.02.2024	12.31	5.00
30	Pal Frozen Foods	Uttarakhand	Nainital	05.12.2022	13.50	5.00
31	Kaara Naturals	Uttarakhand	Udham Singh Nagar	05.12.2022	6.70	2.51
32	Tajpuria Agritech Pvt Ltd	Uttarakhand	Udham Singh Nagar	22.11.2023	18.28	5.00
33	Mahima Rice Industry	West Bengal	Purbah Burdhan	22.11.2023	9.37	2.42
34	Maa Kamteshwari Rice Mill	West Bengal	Cooch Behar	22.11.2023	13.10	4.45
35	RYB Frozen Foods Pvt. Ltd	Chhattisgarh	Raipur	16.06.2022	16.04	4.75
<b>Integrated Cold Chain and Value Addition Infrastructure Scheme (ICC&amp;VAI)</b>						
1	Hamma Foods Private Limited	Maharashtra	Aurangabad	08-12-2022	32.13	7.00
2	K KUPPUSAMY	Tamil Nadu	Trichy	29-02-2024	10.00	3.74
3	Mathurapur Agro India Private Limited	West Bengal	South 24 Parganas	08-12-2022	19.95	4.65
<b>Scheme for food safety &amp; Quality assurance Infrastructure (FSQAI)</b>						
1	Angel Analytical Services LLP	Maharashtra	Thane	01-03-2024	12.58	7.32
2	Banjara Lambani Samaj	Karnataka	Bangalore	21-11-2023	11.82	6.64
3	Kalpana Chawla Computech Pvt. Ltd	Haryana	Karnal	01-03-2024	12.78	7.51

4	S. N. Pura Laboratory LLP	West Bengal	Hooghly	01-03-2024	11.28	6.42
<b>Operation Greens (OG)</b>						
1.	Lakshay Enterprises	Andhra Pradesh	Chittoor	09-11-2022	35.82	14.42
2.	Karavan	Karnataka	Chikkaballapur	21-11-2023	26.87	9.95
3.	Pyramid Farmopolis	Maharashtra	Nagpur	16-11-2022	35.09	10.00
4.	Regal Farmfresh Pvt Ltd	Maharashtra	Satara	10-03-2023	75.25	37.92
5.	Gherade Agro foods Pvt Ltd	Maharashtra	Solapur	21-11-2023	12.90	5.00
6.	Magnus Farms	Maharashtra	Nashik	21-11-2023	27.15	9.50
7.	Rishiraj Nutra Foods Private Limited	Rajasthan	Jodhpur	16-11-2022	20.21	9.43
8.	Shivani Agri Horti Primary Processing Centre	Tamil Nadu	Coimbatore	09-11-2022	18.00	8.06
9.	Angalamman Hi-Tech Agro Industry	Tamil Nadu	Erode	21-11-2023	30.00	14.93

**List of approved Projects under component schemes of PMKSY under ST category since 2021-22**

S.No.	Name of the Project Execution Agency (PEA)	District	State	Date of approval	Project cost (In Crore)	Grant Approved (in Crore)
<b>Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC)</b>						
1	Gaudhatri Agro Private Limited	Jabalpur	Madhya Pradesh	29.02.2024	9.96	4.00
2	Super Spices	Nandurbar	Maharashtra	24.01.2023	4.13	1.73
3	Abhinav Consultancy	Khammam	Telangana	29.02.2024	7.65	3.00
<b>Integrated Cold Chain and Value Addition Infrastructure (ICC&amp;VAI)</b>						
1	Double Seven Corporation	Papumpare	Arunachal Pradesh	29.02.2024	26.75	9.13
<b>Operation Greens (OG)</b>						

1.	Apti Enterprises	Chittoor	Andhra Pradesh	21.11.2023	41.19	15.00
2.	Sri Veeramathiamman Agro Center	Erode	Tamil Nadu	21.11.2023	10.00	4.86

**North Eastern Region**

**List of approved Projects under component schemes of PMKSY under NER since 2021-22**

Sr.No	State	Project Name	District	Date of Approval	Project Cost	Approved Grant-in-aid (Rs. in Cr)
<b>Mega Food Park Scheme (MFP)</b>						
1	Meghalaya	Meghalaya Industrial Development Corporation Ltd. (MIDC)	North Garo Hills	23-11-2021	65.86	48.3
<b>Integrated Cold Chain and Value Addition Infrastructure Scheme (Cold Chain)</b>						
2	Arunachal Pradesh	DOUBLE SEVEN Corporation (ST )	Papumpare	29-02-2024	26.75	9.13
<b>Infrastructure for Agro-Processing Clusters Scheme (APC)</b>						
3	Assam	M/s Nezone Foods	Kamrup	10.11.2022	25.546	10.00
4	Assam	M/s Kay Dee Agro Industries	Cachar	20.11.2023	27.24	10.00
<b>Creation / Expansion of Food Processing &amp; Preservation Capacities Scheme (CEFPPC)</b>						
5	Arunachal Pradesh	M/s Rongoge Animal Feed Plant	Papum Pare	19-05-2022	15.7959	5

6	Arunachal Pradesh	M/s RN Traders	Kamle	24-01-2023	3.0777	1.22
7	Arunachal Pradesh	M/s A R Juice	Papum Pare	29-02-2024	12.4962	4.98
8	Arunachal Pradesh	M/s Subansiri Agrovet	Lower Subansiri	29-02-2024	3.6548	1.44
9	Arunachal Pradesh	M/s NT Traders	Papum Pare	29-02-2024	3.4294	1.36
10	Arunachal Pradesh	M/s TBT Bakery	Papum Pare	29-02-2024	3.4287	1.34
11	Assam	M/s Subh Karan Food Park(178)	Kamrup	19-05-2022	11.4985	5
12	Assam	M/s Subh Karan Food Park(177)	Kamrup	19-05-2022	9.2575	4.5
13	Assam	M/s Shree Krishna Industries	Tinsukia	23-12-2021	8.08	3.78
14	Assam	M/s Jai Shree Krishna Rice Mill	Tinsukia	23-12-2021	10.68	4.88
15	Assam	M/s Jai Shree Krishna Tea Company Unit	Tinsukia	19-05-2022	11.5101	4.98
16	Assam	M/s JK Spices	Sonitpur	05-12-2022	3.81	1.31
17	Assam	M/s Shree Mansa Industries	Kamrup	05-12-2022	13.1557	5
18	Assam	M/s Trinity Fructa Private	darrang	05-12-2022	42.3544	4.88

		Limited Unit III				
19	Assam	M/s Megha Agro Foods	Nalbari	05-12-2022	13.3113	4.9
20	Assam	M/s A A Energy Foods	Kamrup	05-12-2022	17.45	4.95
21	Assam	M/s Oja Trade and Industries Ltd	Kamrup	05-12-2022	22.7079	5
22	Assam	M/s Shanti Ventures	Jorhat	24-01-2023	12.24	4.91
23	Assam	M/s Marutii Quality Products Private Limited	Kamrup	24-01-2023	20.93	4.93
24	Assam	M/s KRK Agro Products	Kamrup	24-01-2023	27.2	5
25	Assam	M/s Barpeta Howly Agro Industries	barpeta	24-01-2023	12.9028	4.75
26	Assam	M/s SG Food Products	Bongaigaon	24-01-2023	2.75	0.45
27	Assam	M/s Nezone Agro Industries	Kamrup	22-11-2023	14.9621	5
28	Assam	M/s Rishabh Bakers	Kamrup	22-11-2023	15.1525	5
29	Assam	M/s Wavos India	Kamrup	22-11-2023	12.5425	4.57
30	Assam	M/s S G Rice Mills LLP	Bongaigaon	22-11-2023	1.95	0.58
31	Assam	M/s SPM Food Product	Kamrup	22-11-2023	5.5829	2.1
32	Assam	M/s Shree Balaji Foods &	Sonitpur	22-11-2023	8.7784	3.32

		Beverages				
33	Assam	M/s SMA Aagro LLP	Kamrup	22-11-2023	4.4751	1.38
34	Assam	M/s Ajmer Agro Products Private Limited	Biswanath	22-11-2023	20.3749	5
35	Assam	M/s M K Shah Exports Limited	Tinusukia	22-11-2023	19.25	5
36	Assam	M/s Sita Naturals	Golaghat	22-11-2023	36	5
37	Assam	M/s Srimad Industries	Kamrup	22-11-2023	8.9552	3.24
38	Assam	M/s Shanti Aqua	Sonitpur	22-11-2023	18.6557	5
39	Assam	M/s LG Agro Products	Kamrup	22-11-2023	18.71	5
40	Assam	M/s Nandeswar Agro Industries	Goalpara	22-11-2023	22.0158	5
41	Assam	M/s Asian Thai Food Pvt. Ltd.	Kamrup	22-11-2023	14.48	4.88
42	Assam	M/s Sun Valley Agro Industries	Golaghat	22-11-2023	14.25	5
43	Assam	M/s Global Tradelink Pvt. Ltd.	Kamrup	29-02-2024	6.4802	2.1
44	Assam	M/s Maa Kamakhya Agro Industry LLP	Sonitpur	29-02-2024	12.4604	3.98
45	Assam	M/s Cachar Roller Flour Mills Limited	Silchar	29-02-2024	10.39	2.6

46	Assam	M/s Antarmana Foods Private Limited	Sonitpur	29-02-2024	11.55	4.2
47	Assam	M/s Arihant Snacks	Kamrup	29-02-2024	11.738	5
48	Assam	M/s Salt Range Agri Solutions LLP	Morigaon	29-02-2024	11.32	5
49	Assam	M/s Salt Range Agri Solutions LLP (1070)	Morigaon	29-02-2024	11.25	5
50	Assam	M/s Salt Range Agri Solutions LLP (984)	Morigaon	29-02-2024	14.468	5
51	Assam	M/s Salt Range Agri Solutions LLP (853)	Morigaon	29-02-2024	11.42	5
52	Assam	M/s SMB Agro Products	Nalbari	29-02-2024	5.1399	1.83
53	Assam	M/s SRD Bakers Unit II	Darrang	29-02-2024	4.7479	1.67
54	Assam	M/s North East Global Company	Darrang	29-02-2024	7.1028	2.51
55	Assam	M/s Kamala Oil Mills	Nagaon	22-11-2023	6.9	1.94
56	Manipur	M/s Sharma Enterprises	Imphal West	22-11-2023	4.2147	1.15
57	Meghalaya	M/s Shaidalin Wanniang	East Khasi Hills	29-02-2024	2.3183	0.9
58	Tripura	M/s Sarvasiddhi Agrotech Pvt Ltd	West Tripura	05-12-2022	7.79	2.84

Operation Greens (OG)						
59	Assam	Angami Foods Private Limited	Nalbari	16-11-2022	28.53	7.4
Food Safety & Quality Assurance Infrastructure						
60	Meghalaya	North Eastern Hill University	West Garo Hill	21-11-2023	20.35	10.21
61	Assam	Nagaon Foods and Analysis Private Limited	Nagaon	01-03-2024	11.76	6.50

**STATE WISE LOANS SANCTIONED FOR SC AND ST APPLICANTS  
FOR LAST 3 YEARS UNDER PMFME SCHEME**

Sl. No	State	2022-23	2023-24	2024-25	Total	2022-23	2023-24	2024-25	Total
		SC				ST			
		Loan Sanctioned	Loan Sanctioned	Loan Sanctioned		Loan Sanctioned	Loan Sanctioned	Loan Sanctioned	
1	Andaman And Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	399	251	125	775	166	297	569	1032
3	Arunachal Pradesh				0	21	28	47	96
4	Assam	47	58	134	239	95	66	235	396
5	Bihar	287	1051	889	2227	33	103	69	205
6	Chandigarh				0				0
7	Chhattisgarh	10	33	33	76	21	17	43	81
8	Dadra And Nagar Haveli And Daman And Diu	0	0	0	0	0	1	3	4
9	Delhi	19	11	12	42		2	1	3
10	Goa				0	2			2
11	Gujarat	3	14	8	25	2	7	9	18
12	Haryana	22	55	21	98				0
13	Himachal Pradesh	49	84	65	198	5	21	35	61
14	Jammu And Kashmir	10	29	35	74	12	43	154	209
15	Jharkhand	12	99	100	211	40	255	276	571
16	Karnataka	112	147	181	440	69	80	88	237
17	Kerala	46	121	141	308	2	6	14	22
18	Ladakh	0	0	0	0	26	32	17	75
19	Lakshdweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	121	216	464	801	202	367	729	1298
21	Maharashtra	508	824	662	1994	391	612	400	1403
22	Manipur	6	0	0	6	10	2	15	27

23	Meghalaya	0	0	1	1	23	39	100	162
24	Mizoram	0	0	0	0	7	13	19	39
25	Nagaland	0	0	0	0	25	155	180	360
26	Odisha	56	69	76	201	23	11	15	49
27	Puducherry	7	8	4	19	0	0	0	0
28	Punjab	24	22	24	70	0	0	0	0
29	Rajasthan	2	12	27	41	5	6	15	26
30	Sikkim	1	0	2	3	9	11	2	22
31	Tamil Nadu	344	723	283	1350	52	37	22	111
32	Telangana	280	525	175	980	125	289	91	505
33	Tripura	10	8	11	29	13	11	11	35
34	Uttar Pradesh	139	439	652	1230	3	18	13	34
35	Uttarakhand	21	33	14	68	7	33	8	48
36	West Bengal		2	10	12	0	0	0	0
	<b>Grand Total</b>	<b>2535</b>	<b>4834</b>	<b>4149</b>	<b>11518</b>	<b>1389</b>	<b>2562</b>	<b>3180</b>	<b>7131</b>

**STATE WISE LOANS SANCTIONED FOR NER APPLICANTS FOR  
LAST 3 YEARS UNDER PMFME SCHEME**

Sl. No	State	2022-23	2023-24	2024-25	Total
1	Arunachal Pradesh	21	28	47	96
2	Assam	658	633	1751	3042
3	Manipur	67	13	30	110
4	Meghalaya	26	44	110	180
5	Mizoram	7	13	19	39
6	Nagaland	25	155	180	360
7	Sikkim	31	20	8	59
8	Tripura	43	63	73	179
	<b>Total</b>	<b>878</b>	<b>969</b>	<b>2218</b>	<b>4065</b>

**STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND  
FOOD PROCESSING BRANCH**

**MINUTES OF THE FIFTH SITTING OF THE COMMITTEE ON AGRICULTURE, ANIMAL  
HUSBANDRY AND FOOD PROCESSING (2025-26)**

The Committee sat on Friday, the 17<sup>th</sup> February, 2026 from 1355 hours to 1526 hours in Committee Room 2, Extension to Parliament House Annexe (EPHA), New Delhi.

**Shri Charanjit Singh Channi – Hon'ble Chairperson**

**MEMBERS**

**LOK SABHA**

2. Shri Rajkumar Chahar
3. Smt. Anita Nagarshingh Chouhan
4. Shri Rahul Singh Lodhi
5. Shri Sukanta Kumar Panigrahi
7. Shri Dharambir Singh
8. Shri Dushyant Singh
9. Shri Sudhakar Singh
10. Smt. Geniben Nagaji Thakor
11. Shri Bhausahab Rajaram Wakchaure

**RAJYA SABHA**

12. Smt. Ramilaben Becharbhai Bara
13. Dr. Anil Sukhdeorao Bonde
14. Shri Banshilal Gurjar
15. Shri P.P. Suneer

**SECRETARIAT**

- |    |                   |   |                  |
|----|-------------------|---|------------------|
| 1. | Shri Dhiraj Kumar | - | Joint Secretary  |
| 2. | Shri Maheshwar    | - | Director         |
| 3. | Shri Prem Ranjan  | - | Deputy Secretary |

## List of Witnesses

### Ministry of Food Processing Industries (MoFPI)

Sl. No.	Name	Designation
1.	Shri A.K. Das Joshi,	Secretary
2.	Shri Asit Gopal,	AS&FA
3.	Shri Preet Pal Singh,	Joint Secretary
4.	Shri Ranjit Singh,	Joint Secretary
5.	Shri D. Praveen,	Joint Secretary
6.	Shri Vinit Kumar	DDG
7.	Smt. Chandan Mishra Dwivedi,	CCA
8.	Shri Harinder Singh Oberoi,	Director (NIFTEM), Kundli
9.	Dr. Palanimuthu	Director (NIFTEM), Thanjavur
10.	Ms. Chandani Gupta	Economic Advisor

3. At the outset the Chairperson welcomed the Members to the Sitting of the Committee convened for taking oral evidence of the representatives of the Ministry of Food Processing Industries in connection with the examination of the Demands for Grants (2026-27)-Demand No. 45. Thereafter, the representatives of the Ministry of Food Processing Industries were called in. After welcoming the representatives of the Ministry, the Chairperson apprised them about the confidentiality of the Proceedings of the Sitting.

4. After introduction, a Power-Point Presentation was made by the representatives of the Ministry of Food Processing Industries which *inter alia* included topics such as, Focus of the Ministry, Schemes implemented by MoFPI and their details, Institutes under MoFPI: NIFTEM, Kundli and NIFTEM, Thanjavur, Establishment of NIFTEM at Bihar, Schemes Outlay, Budget and Expenditure of last Five Years, etc. The Committee were also briefed about the Budgetary Provisions of the Ministry for 2026-27.

5. The Committee raised several issues/points which are briefly mentioned below and sought clarification(s)/information from the representatives of the Ministry, as briefly mentioned below:

- (i) Promoting the establishment of food processing units with cooperative societies, FPOs and SHGs to enable small and marginal farmers to undertake value addition collectively;

- (ii) Strengthening and streamlining the PMFME scheme by enhancing financial support limits, simplifying procedures, and improving market linkage, branding and credit access;
- (iii) Examining measures to improve the financial viability of cold chain and cold storage projects, including reduction of capital and operating costs, facilitation of renewable energy usage, and other cost-saving interventions, to ensure reasonable returns for investors;
- (iv) Taking up the issue of providing State-level incentives for cold chain and food processing infrastructure, which fall under the domain of State Governments, with the 16th Finance Commission;
- (v) Strengthening ground-level monitoring, physical verification and periodic review of sanctioned food processing projects to ensure timely completion, operationalisation of the projects;
- (vi) Addressing the lack of proactive State Government support, delays in release of funds, banking-related bottlenecks, land issues and absence of region-specific and need-based planning that have adversely affected project outcomes under the Mega Food Park Scheme;
- (vii) Encouraging State Governments to establish affordable, accessible and well-equipped food quality testing laboratories at divisional/commissioner levels to strengthen food safety enforcement and support local food processing units;
- (viii) Examining the need to enhance the level of assistance for farmers and small food processing units to make value addition projects financially viable, particularly for small and marginal farmers;
- (ix) Ensuring timely utilization of budgetary allocations from the beginning of the financial year, so as to avoid bunching of expenditure towards the end of the year;
- (x) Strengthening outreach, awareness and dissemination of information on food processing schemes through simplified guidelines and coordination with State Governments and stakeholders;
- (xi) Simplifying and rationalizing certification and regulatory obligations at State and local levels to reduce procedural burden and harassment faced by FPOs, SHGs and small food processing units, while ensuring food safety and quality standards;
- (xii) Strengthening value addition across the entire agricultural and food supply chain to reduce post-harvest losses, improving farmer incomes and enhancing competitiveness of processed food products;

- (xiii) Reviewing cold storage user charges, power tariffs and other associated operational costs to improve net returns to small and marginal farmers utilizing cold chain infrastructure;
- (xiv) Enabling food processing exporters to comply with destination-specific standards and regulatory requirements through strengthening of testing infrastructure, certification support and export facilitation;
- (xv) Urgent action to address widespread adulteration in milk and dairy products, including mandatory deployment of rapid and affordable testing systems at milk booths and retail points, supported by an appropriate legal and regulatory framework;
- (xvi) Establishment of a Potato Board to strengthen processing, value addition, price stabilization, market linkage and export promotion of potato and potato-based products, so as to ensure better and more stable returns to potato farmers.

6. The representatives of the Ministry of Food Processing Industries responded to some of the queries raised by the Members. The Chairperson, thereafter, thanked the witnesses for sharing valuable information with the Committee on the subject and directed them to furnish the requisite information on points / items, which were not readily available with them, to the Committee Secretariat by 23<sup>rd</sup> February, 2026, positively.

**The Committee then adjourned.**

*(A copy of the verbatim proceedings of the Sitting has been kept separately.)*

**MINUTES OF THE TENTH SITTING OF THE COMMITTEE ON AGRICULTURE, ANIMAL  
HUSBANDRY AND FOOD PROCESSING (2025-26)**

The Committee sat on Monday, 9<sup>th</sup> March, 2026 from 1530 hours to 1630 hours in Committee Room No. 3, First Floor, Block-A, Extension to Parliament House Annexe, New Delhi.

***Present***

**SHRI CHARANJIT SINGH CHANNI – CHAIRPERSON**

**MEMBERS**

**LOK SABHA**

2. Shri Patel Umeshbhai Babubhai
3. Shri Rajkumar Chahar
4. Smt. Anita Nagarsingh Chouhan
5. Shri Kuldeep Indora
6. Shri Rajpalsinh Mahendrasinh Jadav
7. Shri Sukanta Kumar Panigrahi
8. Smt. Krishna Devi Shivshankar Patel
9. Shri Naresh Chandra Uttam Patel
10. Shri Dharambir Singh
11. Shri Dushyant Singh
12. Shri Sudhakar Singh
13. Smt. Geniben Nagaji Thakor
14. Shri Bhausahab Rajaram Wakchaure

**RAJYA SABHA**

15. Smt. Ramilaben Becharbhai Bara
16. Dr. Anil Sukhdeorao Bonde
17. Shri H.D. Devegowda
18. Shri Banshilal Gurjar
19. Shri Nitin Laxmanrao Jadhav-Patil
20. Shri P. P. Suneer

### **Secretariat**

- |    |                      |   |                  |
|----|----------------------|---|------------------|
| 1. | Shri Dhiraj Kumar    | – | Joint Secretary  |
| 2. | Shri Maheshwar       | – | Director         |
| 3. | Shri Prem Ranjan     | – | Deputy Secretary |
| 4. | Shri Fauzi Badruddin | – | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Committee. The Committee then took up for consideration Draft Reports on Demands for Grants (2026-27) pertaining to the

- (i) Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Farmers Welfare);
- (ii) Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education);
- (iii) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries);
- (iv) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying);
- (v) Ministry of Food Processing Industries; and
- (vi) Ministry of Cooperation.

3. During deliberations, Members of the Committee suggested amendments to the recommendations of the draft Reports. They also suggested to convene sitting of the Committee again on 13.03.2026 to consider and adopt the draft Reports, which was agreed upon by the Chairperson of the Committee.

***The Committee then adjourned.***

**MINUTES OF THE ELEVENTH SITTING OF THE COMMITTEE ON AGRICULTURE,  
ANIMAL HUSBANDRY AND FOOD PROCESSING (2025-26)**

The Committee sat on Friday, 13<sup>th</sup> March, 2026 from 0940 hours to 1120 hours in Committee Room No. 3, First Floor, Block-A, Extension to Parliament House Annexe, New Delhi.

***Present***

**SHRI CHARANJIT SINGH CHANNI - CHAIRPERSON**

**MEMBERS**

**LOK SABHA**

2. Shri Rajkumar Chahar
3. Smt. Anita Nagarsingh Chouhan
4. Shri Kuldeep Indora
5. Shri Rajpalsinh Mahendrasinh Jadav
6. Shri Rahul Singh Lodhi
7. Shri Sukanta Kumar Panigrahi
8. Smt. Krishna Devi Shivshankar Patel
9. Shri Naresh Chandra Uttam Patel
10. Shri Murasoli S.
11. Shri Dharambir Singh
12. Shri Dushyant Singh
13. Shri Sudhakar Singh
14. Shri Kodikunnil Suresh
15. Smt. Geniben Nagaji Thakor
16. Shri Bhausahab Rajaram Wakchaure

**RAJYA SABHA**

17. Smt. Ramilaben Becharbhai Bara
18. Dr. Anil Sukhdeorao Bonde
19. Shri H.D. Devegowda
20. Shri Banshilal Gurjar
21. Shri Madan Rathore
22. Shri Randeep Singh Surjewala

### Secretariat

- |    |                      |   |                  |
|----|----------------------|---|------------------|
| 1. | Shri Dhiraj Kumar    | – | Joint Secretary  |
| 2. | Shri Maheshwar       | – | Director         |
| 3. | Shri Prem Ranjan     | – | Deputy Secretary |
| 4. | Shri Fauzi Badruddin | – | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Committee. The Committee then took up for consideration the following draft Reports on Demands for Grants (2026-27):

- \* (i)            xxxx xxxx xxxx xxxx xxxx xxxx
- \* (ii)          xxxx xxxx xxxx xxxx xxxx xxxx
- \* (iii)        xxxx xxxx xxxx xxxx xxxx xxxx
- \* (iv)         xxxx xxxx xxxx xxxx xxxx xxxx
- (v)           Ministry of Food Processing Industries
- \* (vi)         xxxx xxxx xxxx xxxx xxxx xxxx

3. The Committee after considering the draft Report on Demands for Grants (2026-27) of the Ministry of Food Processing Industries suggested the amendments/changes as shown in **Annexure-B**.

4. The Committee, thereafter adopted the draft Reports mentioned at Sl. No. 2 (iii) with modifications/amendments as listed at **Annexure-B**.

5. The Committee also authorized the Chairperson to finalize the Reports in the light of modifications suggested and present the Reports to Parliament.

***The Committee then adjourned.***

***\*Matter not related to this Report.***

Rec. No.	Para/page	Amendments
2.	pg. 77	<p>2. Balanced Fund Utilization and Strengthened Quarterly Planning</p> <p>The Committee note that the percentage of actual expenditure in the first, second, and third quarters of FY 2025–26, in comparison to the proposed quarterly expenditure under the DDG plan, has been uneven which is 33 percent in the first quarter, 68 percent in the second quarter, and 53 percent in the third quarter. The Committee also observe that re-appropriation of funds from one scheme to another has taken place mostly during the last quarter of the financial year. Further, the Committee note that while the proposed budget allocation for FY 2025–26 was Rs.5267 crore, the funds allocated at the Budgetary Estimate (BE) stage were Rs. 4364.22 crore, which were subsequently reduced to Rs. 3571.57 crore at the Revised Estimate (RE) stage. The actual expenditure incurred up to 31 January 2026 amounts to Rs. 2183.60 crore, representing 61.14 percent of the RE, and nearly 40 percent of the RE allocation remains to be utilized in the remaining two months of the financial year 2025-26.</p> <p>In view of the above, the Committee recommend that the factors impede balanced utilisation of allocated funds during the first three quarters in the FY 2025-26 may be identified and the Ministry may take necessary steps to ensure a more balanced and timely utilization of funds across all quarters of the financial year.</p>
9	pg. 85	<p>9. Physical achievements under PMKSY</p> <p>The Committee note that under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), a 1607 number of projects have been sanctioned across its various components out of which total number of 1196 projects are completed and remaining 411 projects are under implementation.</p> <p>Under the Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC), 505 projects have been sanctioned, out of which 356 projects have been completed. Under the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC), 63 projects have been approved, of which 23 projects have</p>

	<p>been completed and 40 projects are under implementation. In respect of Mega Food Parks, several projects are awaiting compliance with operational and leasing conditions for release of the final instalment, while projects under the Integrated Cold Chain component are reported to be at advanced stages of implementation.</p> <p>The Committee further note the Ministry's submission that delays in completion of projects are attributable to non-receipt of statutory clearances such as building plan approvals, Consent to Establish (CTE), Consent to Operate (CTO), FSSAI licences and land use permissions from State authorities, delay in disbursement of term loans by banks, and non-fulfilment of compliance conditions by Project Implementing Agencies (PIAs) . The Committee also note that fewer eligible proposals under SC/ST and NER categories have affected achievement of targets under those components.</p> <p>The Committee take note that Third-Party Impact Evaluation Studies have been undertaken for the ongoing components of PMKSY and that monitoring mechanisms, including engagement of Project Management Agencies (PMAs), periodic review meetings, inspections and tracking through the SAMPADA portal, have been instituted. Nevertheless, the Committee are concerned that the gap between sanctioned and completed projects reflects continuing implementation bottlenecks.</p> <p>In view of the foregoing, the Committee recommend that the Ministry take effective and time-bound measures to expedite completion of the projects sanctioned under PMKSY. The Committee are of the view that strengthened coordination with State Governments and concerned authorities is necessary to ensure timely grant of statutory clearances and approvals.</p> <p>The Committee further recommend that close monitoring of projects under completion be undertaken and regular follow-up with lending institutions and Project Implementing Agencies should be ensured to meet the challenges or emerging situations hurdling the completion of the projects in targeted timeframe. The Committee also recommend that the findings of the Third-Party Impact Evaluation Studies and stakeholder feedback should be examined by the Ministry and also ensure its implementation sincerely to address the recurring bottlenecks and improve the pace of project execution under PMKSY.</p>
--	--

10.	pg. 87	<p>10. Implementation Status of Mega Food Park Projects</p> <p>The Committee note that under the Mega Food Parks (MFP) component of PMKSY, 41 projects were approved, out of which only 25 projects have been completed so far. A number of projects are still pending. The Committee further note that utilisation during the first three quarters of FY 2025–26 was only 41.42 per cent.</p> <p>The Committee take note of the Ministry’s submission that delay in release of the final instalment is mainly due to the condition of leasing at least 75 per cent of the total leasable area and operationalisation of at least 25 per cent of units in the park. The Committee also note that delays in statutory clearances such as conversion of land use, Consent to Establish, permission to sub-lease, and delay in submission of required documents by the implementing agencies have contributed to slow completion of projects. While the Committee appreciate that the Ministry has been conducting review meetings and following up with the implementing agencies, they observe that prolonged delays may have implications for the optimal utilisation of land and public funds.</p> <p>In view of the above, the Committee recommend that the Ministry should undertake a detailed review of all pending Mega Food Park projects and fix clear and time-bound targets for their completion. The Committee are of the view that projects which are not progressing satisfactorily should be examined carefully and appropriate action be taken in accordance with the scheme guidelines.</p> <p>The Committee further recommend that the Ministry should work closely with State Governments to expedite statutory clearances and resolve implementation issues at the earliest. The Committee emphasise that effective monitoring should be ensured so that land allotted and funds released under the Scheme are properly utilised and the objectives of the Scheme are achieved without further delay.</p>
-----	--------	--

16.	pg. 93	<p><b>16. Share of Processed Food Exports in Overall Exports</b></p> <p>The Committee note that the share of processed food exports in India’s overall exports has declined over the last five years. The share stood at 2.94% in 2020–21, declined to 2.47% in 2021–22, rose slightly to 2.90% in 2022–23, and thereafter fell to 2.49% in 2023–24 and further to 2.31% in 2024–25.</p> <p>The Committee hence note that there remains scope for further enhancing the contribution of processed food products to total exports of the country.</p> <p>In view of the above, the Committee recommend that the Ministry should take focused steps to enhance the share of processed food products in India’s overall exports. The Committee are of the view that sustained efforts towards value addition, export diversification and strengthening of international market presence would be essential to improve the sector’s contribution to total exports. The Committee desire to be apprised of the measures taken in this regard.</p>
18.	pg. 95	<p><b>18. Strengthening the Food Processing Sector</b></p> <p>The Committee observe that the Food Processing Sector plays a crucial role in achieving long-term objectives like food and nutrition security, employment generation, integration into global value chains, and ultimately the realization of <b>Viksit Bharat</b>. The Committee also feel that the following measures can immensely help in the desired growth of the Food Processing Sector in the country:</p> <p>(i) Food processing units should be promoted through cooperatives, FPOs, and SHGs to enhance small and marginal farmers contribution towards the Sector collectively.</p> <p>(ii) The PMFME scheme should be strengthened by increasing financial support, simplifying procedures, and improving market linkages, certifications along with branding, and accessibility to credit.</p> <p>(iii) Cold chain and cold storage projects should be made financially viable by reducing costs, using renewable energy, and adopting cost-saving measures.</p> <p>(iv) State-level incentives for food processing and cold chain infrastructure should be taken up with the 16th Finance Commission.</p> <p>(v) Monitoring and review of sanctioned projects should be strengthened to ensure timely completion and operation.</p> <p>(vi) Challenges in the Mega Food Park Scheme such as delays in</p>

		<p>funds, banking issues, land problems, and lack of region-specific planning should be addressed.</p> <p>(vii) Coordinate with State Governments to establish affordable and well-equipped food quality testing laboratories at divisional levels.</p> <p>(viii) Assistance for farmers and small food processing units should be enhanced to make value addition projects financially viable.</p> <p>(ix) Outreach and awareness about food processing schemes should be improved through simplified guidelines and better coordination with States.</p> <p>(x) Certification and regulatory requirements should be simplified to reduce burden on small units while ensuring food safety.</p> <p>(xi) Value addition should be strengthened across the supply chain to reduce post-harvest losses and improve farmer incomes.</p> <p>(xii) Exporters should be supported with testing infrastructure, certification, and facilitation to meet international standards.</p> <p>(xiii) Adulteration in milk and dairy products should be tackled with mandatory rapid testing systems.</p> <p>(xiv) A Potato Board should be established to promote processing, value addition, price stabilization, market linkage, and exports of potato products.</p> <p>(xv) Formulation of new scheme to establish small and micro food processing units at farm level to small and marginal farmers particularly youth with a primary focus on providing interest-free loans.</p> <p>(xvi) Explore promoting region based suitable food processing units in the rural areas of the country, including in the regions such as Agra, Fatehpur, Prayagraj, Pratapgarh, Ganganagar and Jalandhar, etc. in line with the objectives of PMKSY and its component scheme namely “Operation Greens” to reduce post-harvest losses of agricultural products especially fruits and vegetables.</p>
--	--	--